

**NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
OFFICE OF THE SENIOR MANAGER (JAL)
SECTOR-5, NOIDA**

No: Noida/SM(Jal)/2021/...1307...

Dated 15/02/2021

To

**The Consultant –Judicial-NGT (P.B.)
Email ID : judicial-ngt@gov.in**

SUBJECT : UPDATES ON THE PROPOSED ACTION PLAN IN COMPLIANCE TO HON'BLE NGT DIRECTION:

Ref.:

1. NGT OA No. 1002/ 2018 titled Abhist Kusum Gupta Vs State of Uttar Pradesh & Ors order dated 19/02/2019 and 30/07/2019.
2. CPCB File No. A-14011/1/ 2015-UPC-1/ 2015/ 2477 dated 06/06/2019
3. Noida Authority Letter No.: Noida/ CEO/ 2019/ 1401 dated 20/12/2019

In compliance with the Hon'ble NGT direction Noida Authority vide above referred letter submitted 9 (Nine) point action plan before the Hon'ble bench.

An update on the submitted action plan is hereby furnished for the ready perusal and sympathetic consideration please:

Sr.	Action Plan with Proposed Timeline as submitted before	Follow up Action			
	A committee has been constituted to inspect high rise building's STP and to evaluate the performance of every STP. The committee will examine whether the STP to perform standard parameter. It operates in a compliance manner and discharges only the treated effluent in the passing drain, post utilizing the treated waste-water at their end. The defaulters are to be identified and recommended for environment compensation	1).The committee has made inspection at 69 nos. high rise societies. Show cause notices have been issued to 30 societies, out of which environmental compensation (EC) have been imposed on 11 societies, compliance received from 10 societies, compliance from 9 societies still awaited. Show cause notices are to be issued to the rest of defaulters societies before imposing EC. There are total 95 nos. of Group Housing Societies, out of which 43 nos. of project are completed and 52 nos. of societies have got partial occupancy certificate. Status report of their STPs are as follows:-			
		Sr No.	Name of Societies	Location	STP Status
		1	M/s Granite Great Properties Ltd. C-23, Greater Kailash Enclave, Part-1, New	GH-03 Sector-100	Sewage is being discharged in open drain. Notice has been issued by Noida Authority and discharge of untreated Sewage has been stopped.

for non-compliance of NGT orders. More stringent action will be taken against the builders as per Noida Authority rules. (Time Required - 1year)		Delhi.		
	2	M/s Paras Season Haven Pvt. Ltd, GH-01D, Sector-168, Noida . (Paras Season Society)	GH-01D, Sector-168	Discharging sewage in open drain. Penalty of Rs. 80,000/- has been imposed for violation of NGTs Environmental norms. Discharge of untreated Sewage has been stopped.
	3	M/s Supertech Ltd. Plot No. -B-28 & 29, Sector-58, Noida (Supertech Capetown Society)	GH-1A Sector-74	STP is functional but not performing standard norms. EC recommended for ₹ 2,45,000/-
	4	M/s Skytech Construction Pvt. Ltd. Plot No.-GH-01D, Sector-76, Noida (Skytech Matrott)	GH-01D, Sector-76	STP construction is not completed, so non-functional and locked EC recommended for ₹ 90,00,000/-
	5	M/s Amrapali Silicon City	Sector 76	Untreated sewage is being discharged into drain from back side of society through long pipeline EC recommended for ₹ 91,25,000/-
	6	Assotech Windsor Court	Sector 78	STP not Constructed EC recommended for ₹ 53,00,000/-
	7	M/s Antriksh Developers & Promoters Pvt. Ltd., Plot No.-GH-05A, Sector-78, Noida (Antriksh Golf View -II)	GH-05A, Sector-78	STP functional but not properly maintained EC recommended for ₹ 3,20,000/-
	8	M/s Sunshine Infrawell Pvt. Ltd., Plot No.-GH-05B, Sector-78, Noida (Sunshine Helios)	GH-05B Sector-78	Constructed but not functional Notice sent. Reply received
	9	M/s G.S.	GH-01C,	STP under construction No

		Protors Pvt. Ltd., GH-01C, Sector-78, Noida (Sikka Karmik)	Sector-78	maintenance staff available . EC recommended for ₹ 55,05,000/-
10		M/s Orian Infrabuild Pvt. Ltd., Plot No.- GH-01/B, Sector-78, Noida (Aditya Urban Casa)	GH-01/B Sector 78	STP not Constructed EC recommended for ₹ 91,25,000/-
11		M/s Aims Max Gardenia Developers Pvt. Ltd. Plot No.- GH-01, Ecocity, Sector-75, Noida	GH-01, Sector-75	STP not functioning properly EC recommended for ₹ 3,25,000/-
12		Aims Max Gardenia Developers Pvt. Ltd., GH-08, Sector-75, Noida	Sector-75	STP not functional EC recommended for ₹ 89,55,000/-
13		Aims Max Gardenia Developers Pvt. Ltd., GH-12, Ecocity, Sector-75, Noida	GH-12 Sector-75	STP functional but not maintained properly. EC recommended for ₹ 3,25,000/-
14		M/s Valuent Developers Pvt. Ltd. Plot No.- H-169, Sector-63, Noida (Valuent Infra Developers)	GH-16 Sector-75	Applied for Jal/Sewar Connection. Compliance not received.
15		M/s Maxblis Construction Pvt. Ltd., Plot No.-17, Ecocity, Sector-75, Noida (Max Villas GH-17)	GH-17 Sector-75	STP not properly, Notice sent. Compliance received.
16		M/s Paramount Towers Pvt. Ltd., Plot No.-	GH-06 Sector-137	STP found working Compliance not received.

			GH-06, Sector-137, Noida (Paramount Floraville)		
	17	M/s Gulshan Homes Pvt. Ltd., Plot No.-GH-07A, Sector-137, Noida (Gulsan Vivante)	GH-07A Sector-137		STP found working. Compliance not received.
	18	M/s Imperial Housing Venture Pvt. Ltd. 11 th Floor, Paras Twin Tower, Sector-54, Gurgaon, Haryana (Paras Tierra)	GH-01 Sector-137		STP not working Properly. Compliance not received.
	19	M/s Logix Infrastructure Pvt. Ltd. GH-02, Sector-137, (Blossom County)	GH-02, Sector-137		STP Not found working in full capacity. EC recommended for ₹ 2,90,000/-
	20	M/s Supertech Ltd. Plot No.-GH-03, Sector-137, Noida (Supertech GP housing)	GH-03 Sector-137		STP found working Compliance received.
	21	Purvanchal Society GH-4	Sector-137		STP found working. Compliance not received.
	22	M/s Exotica Housing, Pvt. Ltd., GH-05A, Sector-137 (Frexco Prasco)	GH-05A Sector-137		STP found working. Notice sent Compliance received.
	23	M/s M.P.G. Realty Pvt. Ltd., Plot No.-GH-07B, Sector-137, Noida (Ajnara Home)	GH-07B Sector-137		STP not found working. Notice sent. Compliance not received.
	24	M/s I.V. County Pvt. Ltd., Plot No.-GH-05, Sector-121,	GH-05 Sector-121		STP is functional but not performing standard norms

		Noida (Cleo County)		
25	M/s Ajnara India Ltd. Plot No.-GH-01B, Sector-74, Noida (Ajnara Grand Heritage)	GH-01B Sector-74	STP is functional but not performing standard norms	
26	M/s J.M. Housing Ltd., Plot No.-GH-01C, Sector-76, Noida (JM orchid)	GH-01C, Sector-76	STP functional	
27	Anrish Forest	Sector-77	STP not Functional	
28	M/s Great Value Projects India Ltd. Plot No.-GH-02, Sector-107, NOida (Great Value Sharnam Society)	GH-02 Sector-107	STP functional	
29	M/s Sunworld Developers Pvt. Ltd., Plot No.-GH-01B, Sector-107) Noida (Sunworld Vanalika Society)	GH-01B, Sector-107	STP Not functional	
30	Prateek Infraprojects India Pvt. Ltd. GH-01A (Beta-2) Sector-107, Noida (Prateek Edifice Society)	GH-01A (Beta-2) Sector-107	STP functional	
31	Lotus Boulevard Plot no03)	Sector-100	STP functional	
32	M/s Claud-9 Projects Pvt. Ltd. Plot No.-229, Okhla Industrial Estate, New Delhi (Lotus Spacia Plot No	GH-02 Sector-100	STP not functioning properly	

			GH- 02)		
		33	M/s Sethi Buildwel Pvt. Ltd., Plot No.-GH-01B, Sector-107) Noida (Shathi Max)	GH-02B, Sector-76	STP not functional
		34	M/s Logix Infratech Pvt. Ltd. Plot No.-GH-01, Sector-143, Noida (Logix Blossom Green)	GH-01 Sector-143	STP not functional
		35	M/s Logix city Developers Pvt. Ltd. Plot No.-GH-02, Sector-143, Noida (Logix Blossom Zest)	GH-02 Sector-143	STP not functional
		36	M/s Amarpali Zodiac Developers Pvt. Ltd., Plot No.-GH-03, Sector-120, Noida (Amarpali Zodiac)	GH-03 Sector-120	STP is not working
		37	M/s R.G. Residency Pvt. Ltd., Plot No.-GH-02, Sector-102, Noida (R.G. Buildtech)	GH-02 Sector-120	STP is not working
		38	M/s Gaursons India Ltd., Plot No.-GH-04, Sector-119, Noida (Gaur Grander)	GH-04 Sector-119	STP not constructed
		39	M/s Eldeco Infrastructure & Properties Ltd. , Plot No.-GH-03, Sector-119, Noida (Eldeco	GH-03 Sector-119	STP is in running condition but Maintenance records are not provided

		Amantran)		
40	Gulshan IKwana, Sector-143, Noida	Sector-143	STP functional	
41	Aditya Celebration, Sector-76, Noida	Sector-76	STP not constructed sewer line of society connected to main sewer line of Noida Authority.	
42	Prateek Wisteria, Sector-77, Noida	Sector-77	STP working properly	
43	Elite Homez, Sector-77, Noida	Sector-77	STP found in proper functional	
44	Civitech Sampriti, Sector-77, Noida	Sector-77	STP not functioning properly	
45	Grahparvesh, Sector-77, Noida	Sector-77	STP found in proper functional	
46	Ajnara Defodril, Sector-137, Noida	Sector-137	STP found not working	
47	Supertech Ecocity, Sector-137, Noida	Sector-137	STP found working	
48	Prateek Stylon	Sector-45	STP found working	
49	NRI City Homes	Sector-45	STP found working	
50	Gardenia Gallaria	Sector-46	STP found working	
51	Jalvayu Tower	Sector-47	STP found working	
52	Eldeco Ananda Apartment	Sector-48	STP found working	
53	Pearls Gateway Towers	Sector-44	STP found working	
54	Assotech	Sector-44	STP found Not working	

		55	Steller Green	Sector-44	STP found working
		56	Antriksh Kanball	Sector-77	STP under construction
		57	Amrapali Shaphire 1 & 2	Sector-45	STP found working
		58	Mahagun Society, Sec-78	Sector-78	Notice sent by NOIDA
		59	Golf City, Sec-75	Sector-75	Notice sent by NOIDA
		60	Antriksh Golf View-I, Sec-78	Sector-78	Notice sent by NOIDA
		61	Amrapali Platinum	Sector-119	STP was operational. Sample of treated water collected for testing. Notice sent.
		62	Prateek loreal	Sector-120	STP was operational. Sample of treated water collected for testing. Notice sent.
		63	Ananya, Sec-119	Sector-119	STP under Construction. 50 units occupied so far. Notice sent.
		64	ATS One Hemlet	Sector-104	STP was operational. Sample of treated water collected for testing. Notice sent.
		65	Homes-121	Sector-121	STP was operational. Sample of treated water collected for testing. Notice sent.
		66	Victory Crossward	Sector-143	STP was operational. Sample of treated water collected for testing. Notice sent.
		67	Sikka Karnam Greens, Plot No.-1(A), Sector-143B	Sector-143	STP was operational. Sample of treated water collected for testing. Notice sent.
		68	Gulshan Ikebana	Sector-143	STP was operational. Sample of treated water collected for testing. Notice sent.
		69	Aakriti Shanti Niketan	Sector-143	STP was operational. Sample of treated water collected for testing. Notice sent.
		Inspection of societies has been affected due to Covid-19, that is the reason of slow progress, so it is requested to kindly grant extra time in addition to compliance period. Inspection report and photographs enclosed (Annexure-A)			
2	In compliance with Hon'ble	Joint Inspection with UPPCB team is carried out as per norms prescribed			

	<p>NGT directions and Water Prevention Act-1976, joint inspections with UPPCB team will be conducted at different sections/ location and violators to be appropriately prosecuted. Committee shall also check untapped sewer lines of individuals/ builders/ villagers and same shall be informed to concerned department for necessary action. (Time Required - 1year)</p>	<p>by State Pollution Control Board at different industries</p> <p>Location:-</p> <ol style="list-style-type: none"> 1. M/s Sandeep Paper Mill, sector -06 : STP found functional and performing standard norms prescribed by CPCB copy of the consolidated report is attached herewith for your kind perusal please. 2. M/s Body Care International Ltd., D-247/13, sector-63 : There was no arrangements for treatment of untreated effluent. Untreated effluent was discharging into noida drain . A sample of untreated effluent analyzed and found not match the prescribed limits. Report sent to board head office to penalize the industries for non compliance of water (Pollution control) article 1974. 3. M/s Halidram Snacks Pvt. Ltd., plot no.-A-11, sector -68 : ETP found functional and report of treated water analyzed and found according to norms as prescribed by CPCB . 4. M/s Anand Electro Platers, B-87- 88, sector -10 : ETP found functional and sample of treated water has been analyzed at regional office and found as per norms as prescribed by CPCB. 5. Location Village-Harola, Notice has been issued to villagers to stop discharging polluted water in drains. They are directed connect to waste water pipes into existing sewer lines. Notice issued to 1. House No.-V-71, 2. House No.-V-68, 3. House No. V-17 of village Harola. 6. M/s Nitya Electro Controls Pvt. Ltd. Plot No.-C-47, Sector-81, Phase-II, Noida : ETP not installed. C.T.O. not obtained. Notice sent by UPPCB. Letter sent to E.E. (PVVNL) for electric disconnection. 7. Inspection made on 14 nos. washing/dyeing plants in village-Bahlolpur, Sector-65, Noida : ETP not installed. C.T.O. not obtained. Letter sent to E.E. (PVVNL) for electric disconnection. 8. Inspection made on 3 nos. washing/dyeing plants in village-Asagarpur, Sector-128, Noida : ETP not installed. C.T.O. not obtained. Letter sent to E.E. (PVVNL) for electric disconnection. <p>(Annexure – B)</p>
3	<p>Proposals for strengthening of existing sewerage network amounting to Rs. 19.77 Cr. have been submitted and same are to be executed on priority basis. (Time Required - 2years)</p>	<p>There are total 10 (ten) indentified,sewer strengthening works. Five works out of ten are almost completed ,that is of 75 percent of the targeted. The updated information sheet having details of works is attached herewith as (Annexure-C)</p>
4	<p>Noida Authority in anticipation of future projected load has already planned to put more STPs of capacity 180MLD as planned by WAPCOS in place to accommodate the future load of sewerage effluent discharge of city. (Time</p>	<p>Noida has 6 nos. of STPs constructed at different places. Existing Capacity of STPs is 231 MLD. Sewage generation on an average is 215 MLD. (Present)</p> <p>The STP project having capacity 180MLD is in progress.</p> <p>Vide C.B. No. mention below</p> <p>C.B. No.14/ GM(R)/ AO/ SM (OA)/ 2020-21 Dt. 03.09.2020 for 80 MLD</p> <p>C.B. No. 15/ GM(R)/ AO/SM (OA)/2020-21 Dt. 03.09.2020 for 100 MLD</p> <p>Physical progress 5.00 % and 15% respectively.</p> <p>Work is expected to be completed in two years.</p>

	Required – 4years)													
5	100Nos. of Public Toilets and 56Nos of community toilets have been constructed. In addition to that mobile toilets have been installed at slum/ remote areas under ODF scheme of Govt. of India. All Toilets are regularly monitored for proper functioning and maintenance. All the community/ Public Toilets are connected with the existing sewerage network. (Work completed)	<p>(Work Completed)</p> <p>The inspection of these public and community toilets is conducted on a regular basis. The copy of these weekly inspection reports is attached herewith as Annexure-D.</p> <p>Here, we would like to assure the Hon'ble Bench that all the toilets are fully functional and operating in a compliant manner.</p> <table> <tr> <td>Nos. of Public Toilets</td> <td>:-</td> <td>104</td> </tr> <tr> <td>Nos. of Pink Toilets (for Ladies specially)</td> <td>:-</td> <td>08</td> </tr> <tr> <td>Nos. of Community Toilets</td> <td>:-</td> <td>56</td> </tr> <tr> <td>Nos. of Urinals</td> <td>:-</td> <td>104</td> </tr> </table> <p>All above are fully functional.</p>	Nos. of Public Toilets	:-	104	Nos. of Pink Toilets (for Ladies specially)	:-	08	Nos. of Community Toilets	:-	56	Nos. of Urinals	:-	104
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Nos. of Urinals	:-	104												
6	Total 22Nos of desludging points have been constructed at last sewer manhole near SPS (Sewage Pumping Station). Sewage from different Public Toilets/ slum areas is collected and discharged in these decanting points by registered sewage decanters heavy vehicles fitted with GPS. (Work completed)	<p>Work Completed.</p> <p>Report already placed before with the Hon'ble bench vide the afore referred letter dated 20/12/2019. already submitted.</p>												
7	We are in process of developing in situ treatment using constructed wetland technique for Noida drain in consultation with Prof. C R Babu (CEMDE, University of Delhi). Six constructed wetland system each covering a stretch of 500meter length have been proposed for abatement of organic load of Noida drain. (Time Required - 1.5years)	<p>Action plan for the in-situ remediation and rejuvenation of Noida drain using 'Constructed Wetland' system and by development of biodiversity park has been submitted by Dr. C. R. Babu. Detailed Project Report (DPR) has been framed by Irrigation Department accordingly, which is vetted by Dr. C.R. Babu with reference to CPCB letter file no. A-14011/1/2020 UPC-1 Dated 28.09.2020. Estimate vetted by IIT Roorkee. project is in final stage of forming M.O.U. Tender is expected to be published within a week.</p>												
8	Special drives have been carried out against encroachers on embankment of drains and same has been maintained. So disposal of untreated waste water into drains has been stopped. All	<p>(Work Completed)</p> <p>The drives to ensure encroachment free drains embankments are carried by the respective Work Circle Incharge. The copy of the recent summarized reports with photographs as carried by the respective work circles indicate no encroachment on the drain's embankments are placed herewith as Annexure – E</p>												

	encroachments on the embankment of these 30 drains will be removed within next one year. (Time Required – 1 year)	
9	Noida will arrange further study by WAPCOS/ EIL to evaluate feasibility of Intercepting sewer scheme as a long-term remedial measure based on the study report further action will be taken accordingly. (Time Required – 3 years)	Noida has invited WAPCOS vide letter no. Noida/DGM(Jal)/ 2020/139 Dt. 07.09.2020 to carry out feasibility study to intercept 30 drains and connect these drains to main Sewer lines. Further WAPCOS has assessed volume of work and estimate has been approved by competent authority for the same Draft M.O.U. has been submitted for approval from competent authority.

Pl. Note: The Progress of the work has been slow down due to COVID-19

Enclosure :-

1. Copy to time bound Action Plan (Submitted)
2. Copy to Bank Guarantee (Submitted)

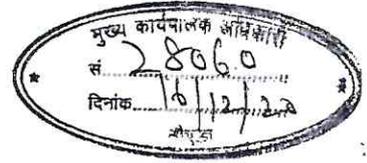

 15/2/21
(GURVINDER SINGH)
SENIOR MANAGER
NOIDA

Copy to

1. P.S. to Chairman, Sir for kind information.
2. P.S. to Chief Executive Officer Ma'am for kind information.
3. Additional Chief Executive Officer (N) Ma'am for kind information.
4. Additional Chief Executive Officer (P) Sir for kind information.
5. OSD (T) Sir for kind information.
6. Chief General Manager, Sir for kind information.
7. General Manager (Jal), Sir for kind information.
8. Dy. General Manager (Jal), Sir for kind information.
9. Senior Project Engineer (Health), Sir for necessary action.
10. केन्द्रीय प्रदूषण नियंत्रण बोर्ड |
11. R.O. UPPCB, G.B. Nagar (UP)
11. पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 उ०प्र० शासन (soenvups@rediffmail.com)
12. उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड (ms@uppcb.com, ceo1@uppcb.com)
13. Senior Manager (Jal-I & II) for necessary action.


SENIOR MANAGER
NOIDA

R-55
15/12/2020



कार्यालय

जिलाधिकारी

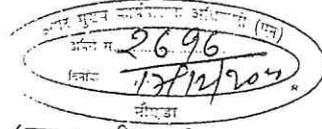
गौतमबुद्धनगर

पत्रांक:- 1302 / एसटी0-ए0डी0एम0(प्र0) / 2020

दिनांक 11/12/2020



आदेश



जिलाधिकारी, गौतमबुद्धनगर के पत्र सं0-451/एस0 टी0-डी0एम0/2020 दिनांक 08.12.2020 का सन्दर्भ ग्रहण करे, जिसके साथ संलग्न उप महाप्रबन्धक(जल), नौएडा के पत्र संख्या-नौएडा/वरिष्ठ प्रबन्धक-जल/901 दिनांक 03.12.2020 द्वारा अवगत कराया है कि माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 06.11.2020 के पृष्ठ संख्या-16 पर मा0 एन0जी0टी0 द्वारा पर्यावरणीय मानकों का पालन न करने के दोषी हाईराईज सोसायटी के विरुद्ध कार्यवाही करने एवं पर्यावरणीय क्षतिपूर्ति का आंकलन CPCB, UPPCB, NOIDA एवं जिलाधिकारी गौतमबुद्धनगर की संयुक्त समिति को 03 माह में पूर्ण करने के निर्देश दिये गये है। उक्त आदेशों के अनुपालन में जिला प्रशासन की तरफ से समिति सदस्य के रूप में प्रतिनिधि नियुक्त कर अवगत कराये जाने की अपेक्षा की गयी है।
अतः माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 06.11.2020 के अनुपालन में गठित की जाने वाली संयुक्त समिति के सदस्य के रूप में जिला प्रशासन की ओर से श्री उमा शंकर, सिटी मजिस्ट्रेट, नौएडा (मो0 नं0 8650912970) को नामित किया जाता है।

ED(M)

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S.S.D.(T)

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ACEO(N)

17.12.2020

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

- 1-मुख्य कार्यपालक अधिकारी, नौएडा औद्योगिक विकास प्राधिकरण।
- 2-जिलाधिकारी, गौतमबुद्धनगर को सूचनार्थ प्रेषित।
- 3-सिटी मजिस्ट्रेट नौएडा, गौतमबुद्धनगर को अनुपालनार्थ।
- 4-क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, नौएडा को आवश्यक कार्यवाही हेतु।

M(JAL)

D(T)

(दिवाकर सिंह)
अपर जिलाधिकारी(प्र0)
गौतमबुद्धनगर।

अपर जिलाधिकारी(प्र0)
गौतमबुद्धनगर।

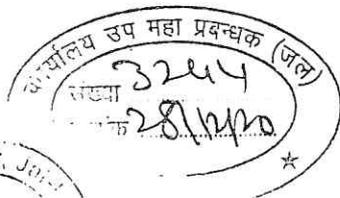
Urgent

SM Jal-I

डु0 छुनिश्चित क(ए)

28/12/20

DYGM (JAL)





क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
Regional Office, U.P. Pollution Control Board, Noida

पत्र सं. 1000/2-75/2020

दिनांक 01-12-2020

सादर में

विशेष जनसंबंधिकाधी (पी), नोडल पर्यावरण
नवीन ओखला औद्योगिक विकास प्राधिकरण
सादर में नोएडा।

विषय-भा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 नं0-1002/2018 अमीष कुसुम गुप्ता बनाम
उत्तर प्रदेश राज्य व अन्य में पारित आदेश दिनांक 06.11.2020 के सम्बन्ध में।

वृत्त उपरोक्त विषयक वरिष्ठ प्रबन्धक (जल)-प्रथम, नवीन ओखला औद्योगिक विकास
प्राधिकरण, सेक्टर-05, नोएडा को पत्र सं0-नोएडा/व0प्र0/जल/प्रथम/886 दिनांक 28.11.2020 का
प्रथम महान करने का कष्ट करे, जिसकी प्रति आपको भी पृष्ठांकित है। उक्त के कम में भा0 राष्ट्रीय
प्राधिकरण में योजित ओ0ए0 नं0-1002/2018 अमीष कुसुम गुप्ता बनाम उत्तर प्रदेश राज्य
पारित आदेश दिनांक 06.11.2020 के अनुपालन में गठित की जाने वाली संयुक्त समिति
उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा से श्री सत्य विजय, सहायक पर्यावरण अभियन्ता,
नं0-959/109597 को नामित किया जाता है।

सुपानार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित।

भवदीय

कृते क्षेत्रीय अधिकारी

प्रतिलिपि-निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. मुख्य विधि अधिकारी, उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. वरिष्ठ प्रबन्धक (जल)-प्रथम, नवीन ओखला औद्योगिक विकास प्राधिकरण, सेक्टर-05, नोएडा
को उनके पत्रांक-नोएडा/व0प्र0/जल/प्रथम/886 दिनांक 28.11.2020 के संदर्भ में।
4. श्री सत्य विजय, सहायक पर्यावरण अभियन्ता, उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा को इस
निर्देश के साथ प्रेषित कि उपरोक्त वर्णित संयुक्त समिति के सदस्यों से सम्पर्क कर आवश्यक
कार्यवाही सुनिश्चित करायें।

01-12-2020

कृते क्षेत्रीय अधिकारी

776
12-20

85 (89)

File No A-14011/1/2020-Mon

3925

Date: 18/12/2020

To,

Officers of Special Duty (T)
New Okhla Industrial Development Authority
Administrative Complex Sector 6, Noida - 201301,
District. Gautam Budh Nagar, Uttar Pradesh, India

Subject: Nomination in the Joint Committee to assess compensation against erring high-rise buildings of NOIDA for non-compliance of Water (Prevention & Control of Pollution) Act 1974.

Reference: Your letter no: Noida/OSD (T) 2020/884

Sir,

With reference to above, this is to inform that Sh Vishal Gandhi, Scientist D is nominated in Joint Committee in above said matter from Central Pollution Control Board.

Contact details of Sh. Vishal Gandhi, Scientist D are given below:

Email: vishalgandhi.cpcb@nic.in

Mobile: 9891254423

Yours faithfully,

[N K Gupta]

Divisional Head UPC-I

Copy to:

1. PS TO MS: For kind information of MS please.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

निर्गत.....

दिनांक..... 22/12/2020

UPC-I
12/2020

Attendance Sheet

Date :- 8-1-20

Meeting Subject :- C B C B / U P P C B / Dist. Admin / NOIDA Health /

Department participated :- Noida Authority Jal Department &

Present Officer/Staff

Sl. No.	Name of Officer	Designation	Department	Mobile No.	Signature
1	R. P. Singh	DGM - JAL	JAL	9205691161	
2	Vishal Gandhi	Scientist 'B'	CPCB	9891254423	
3	Mullesh Kumar Jain	Sr Manager	Jal-3	9905691157	
4	SATYA VIJAY	AEE	UPPCB	9560109597	
5	Chavinder Singh	SM JAL	Noida	9205691117	
6					
7					
8					
9					
10					

DGM (Jal)

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबंधक (जल) - II

वाटर वर्क्स कम्पाउंड, सीक्टर-37, नोएडा

पत्रांक स० नोएडा/व.प्र.(जल)- 11/2020/ 057

दिनांक: 12/11/20

मेसर्स ग्रेनाइट वेट प्रॉपर्टीज प्रा० लि०

मुख्यालय संख्या-03

सीक्टर-100, नोएडा

विषय :- आपको द्वारा समय-2 अपने मुख्यालय के उत्तरवर्ति शोषित/अशोषित (सीवेज/जल) को नाले में डालने की सूचना है।

- सन्दर्भ सं० :
1. विशेषकार्याधिकारी (डी) महोदय का पत्रांक स० नोएडा/वि.प्र.ज(डी)/2019/8252 दिनांक 01.11.2019
 2. इस खण्ड के पत्रांक नोएडा/व.प्र.ज(जल-II)/2019/2013 दिनांक 19.12.2019

मुख्यालय से संबंधित विषय का अदालत करने का कौटुम्बिक है। आपको द्वारा समय-2 पर नाले में अपनी सोसाइटी के उत्तरवर्ति शोषित/अशोषित (सीवेज/जल) को नाले में डाल दिया गया है, जिसकी वजह से ग्रीन वेस्ट इत्यादि में यह सीवेज/जल काफी मात्रा में भर जाता है। इस प्रकार से दिनांक 13.07.2020 को सैन्ट्ररी अपार्टीमेंट, सैक्टर-99 में निवासियों के समक्ष विशेषकार्याधिकारी (आई) महोदय को अवगतता में एक लेटर आहूत हुई है, तत्काल में आपको पुनः से निर्देशित किया जाता है कि संबंधित प्राथमिकता पर आप इस शोषित/अशोषित (सीवेज/जल) को नाले में डालने की प्रक्रिया को स्वयं ही समाप्त कर दें, अन्यथा कि विधि में प्राधिकरण की हद्दि को धुमिल करने एक पर्यावरण खराब करने का आ के विरुद्ध प्रतिकूल कार्यवाही सख्त स्तर से की जायेगी।

संलग्नक :- उपरोक्तानुसार।

(योगेश कुमार)
वरिष्ठ प्रबंधक (जल-II)
सीक्टर-37, नोएडा

प्रतिक्रिया:-

- निजी सचिव को अपर मुख्य कार्यालय अधिकारी (एस) महोदय के सादर अवलोकनाथ।
- विशेष कार्याधिकारी (डी) महोदय को सादर अवलोकनाथ।
- विशेष कार्याधिकारी (आई) महोदय द्वारा दिये गये निर्देशों के काम में सूचनाथ।
- स.प्र.प्र.प्र.प्र. (जल) महोदय को सादर सूचनाथ।
- मुख्य वास्तुविद नियोजक को सादर सूचनाथ।
- प्रबंधक (आर) / खण्डीय लेखाकार, जल खण्ड-II।

Sr. Anil
Pl. keep in record

वरिष्ठ प्रबंधक (जल-II)
सीक्टर-37, नोएडा

NOIDA

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कार्यालय वरिष्ठ प्रबन्धक

अनुसूचक-द्वितीय

जल खण्ड-द्वितीय, सैक्टर-37, नौएडा।

नं सं नौएडा 8020 जल 0000 5 नं
दिनांक :- 22/07/2019

M/s Paras Seasons Haven Pvt. Ltd. (SPC)
9th Paras Downtown Centre
Sector-53, Sector Road
Gurgaon-122002.

Handwritten notes and stamps: 22/7, 2019

विषय :- माननीय N.G.T. के नियमों का उल्लंघन करने के सम्बन्ध में।

आपके द्वारा भूखण्ड सं० CH-01 D सैक्टर-168 को अपनी रब सीवर क निष्पत्ति निष्पत्ति नहीं करवाया है बल्कि सीवर के पानी को अवैध रूप से गलत की गली एवं ग्रीन बेल्ट में रक्त के समान छुड़ा जा रहा है। सीवर के जल को नियमित संयोजन हेतु आपको दिनांक 24.07.17 को सं० 7306418/- धरने के जल प्रदायक विभाग के द्वारा जल प्रदायक द्वारा नियमित संयोजन हेतु धनराशि प्राधिकरण पक्ष में जमा नहीं कराती गयी है बल्कि अज्ञेय रूप में सीवर के पानी को गलत ढंग से खोलकर प्रदूषण फैलाया जा रहा है जिससे आसपास के क्षेत्र में बीमारों का खतरा बढ़ गया है। सीवर के जल को सीवर में ही खराब होने लगे हैं। इस प्रकार आपके द्वारा माननीय N.G.T. के नियमों का उल्लंघन किया जा रहा है। इसके सम्बन्ध में पूर्व में भी इस खण्ड को पत्रांक सं० नौएडा/8020(जल-1)/2019/45 दिनांक 12.03.19 के द्वारा आपको सूचित किया गया था। जिसमें आपके द्वारा माननीय N.G.T. के नियमों के उल्लंघन के कारण सं० 802000 सं० अन्तर्गत हस्ताक्षरित अर्धदण्ड माननीय N.G.T. के पक्ष में जमा कराया था परन्तु अभी तक आपके द्वारा उक्त धनराशि भी माननीय N.G.T. में जमा नहीं कराई गई है।

अतः माननीय N.G.T. के नियमों के उल्लंघन के कारण सं० 802000 सं० अन्तर्गत हस्ताक्षरित अर्धदण्ड माननीय N.G.T. के पक्ष में जमा करा कर इस खण्ड को सूचित करें तथा संयोजन करने हेतु सं० 7306418 - धरने के विभाग के पक्ष में जमा कराकर जल व सीवर के नियमित संयोजन लेने का कष्ट करें, अन्यथा आपके विरुद्ध निष्पत्तिगार कार्यवाही हेतु प्राधिकरण को बाध्य होना पड़ेगा।

(योगेश कुमार)
वरिष्ठ प्रबन्धक
जल खण्ड-द्वितीय, नौएडा।

प्रतिनिधि :-

- निजी सचिव को उपर मुख्य कार्यवाहक अधिकारी (एस) महोदय को सादर अवगत करवायें।
- विशेष कार्यवाहक (टी) महोदय को सादर अवगत करवायें।
- उप महाप्रबन्धक (जल) महोदय को सादर सूचनायें।
- क्षेत्रीय प्रदूषण नियन्त्रण अधिकारी नौएडा ई-12/1, सैक्टर-1, नौएडा गीतम बुद्ध नगर को सूचनायें।
- प्रबन्धक एवं श्री महेश मोहन अवर समितियां (सं०) को आवश्यक कार्यवाही हेतु।
- स्वतः कार्यालय भूखण्ड सं० CH-01 D सैक्टर-168 को इस निर्देश के साथ कि भाषिण्य में गले में सीवर निष्पत्ति न करें।

SPC (PM) / SMC (Jal-3)
Pl. keep in record

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वरिष्ठ प्रबन्धक
जल खण्ड-द्वितीय, नौएडा।

85

कार्यालय वरि० परियोजना अभियन्ता (जन स्वास्थ्य)

सैक्टर-39, नौएडा ।

पत्र संख्या: नौएडा/व०प०अ०(जन स्वा०)/2019/४१४

दिनांक २४/६/१९

द्वितीय नोटिस

M/s Antriksh Golf View-1
Sec-78, Noida.

विषय: - सोसायटी का प्रदूषित Discharge Drain में डालने के सम्बन्ध में ।

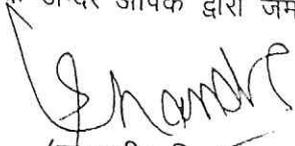
संदर्भ:- पत्र संख्या: नौएडा/व०प०अ०(जन स्वा०)/2019/635 दिनांक 22.05.19

सम्पत्ता सम्परोक्त सदरगित पत्र का अवलोकन करने का कष्ट करें जिसके द्वारा आपको अवगत कराया गया था कि सैक्टर - 78 के निवासियों द्वारा सीवर का Untreated Water नाले में बहाये जाने की शिकायत की जा रही थी । M/s Antriksh Golf View-1 सोसायटी के बाहर के नाले का निरीक्षण किया उसमें उस समय सोसायटी के अन्दर से सीवर का Untreated Water नाले में डाला जा रहा था। सोसायटी द्वारा नाले में डाले जा रहे पानी का सैम्पल लिया गया तथा सुरक्षित मानकों के समकक्ष परीक्षण कराया गया जिसमें पाया गया कि M/s Antriksh Golf View-1 द्वारा नाले में डाला जा रहा पानी अत्यन्त प्रदूषित है जिसकी रिपोर्ट निम्न प्रकार है

S.No	Tests	Test Values	Test Method	Requirement CPCB
1	Chemical Oxygen Demand, mg/l	575.4	APHA 23 RD EDITION	250 max
2	Bio Chemical Oxygen Demand, mg/l	172.5	IS:3025(P-44)-1993	30 max

M/s Antriksh Golf View-1 द्वारा नाले में सीवर के Untreated Water को जोकि मानकों के अनुकूल नहीं है, डाला जाना माननीय राष्ट्रीय हरित अधिकरण के नियमों का उल्लंघन है तथा पर्यावरण एवं नौएडा वाशियों के स्वास्थ्य के लिए अत्यन्त हानिकारक है । उक्त कृत्य के लिए M/s Antriksh Golf View-1 पर तत्काल प्रभाव से ₹० 500000.00 (₹० पाँच लाख मात्र) का जुर्माना लगाया गया था । अर्थदण्ड की धनराशि को नौएडा के पक्ष में जारी चेक/डिमाण्ड ड्राफ्ट के माध्यम से केनरा बैंक की सैक्टर-6 स्थित शाखा में प्राधिकरण खाता संख्या SB A/c No. 2817101101931 में जमा कराया जाना था किन्तु अभी तक आपके द्वारा उक्त धनराशि प्राधिकरण में जमा नहीं करायी गयी है ।

अतः आपको पुनः निर्देशित किया जाता है कि उक्त अर्थदण्ड धनराशि को 15 दिन के अन्दर प्राधिकरण में जमा कराना सुनिश्चित करें । यदि उक्त धनराशि 15 दिन के अन्दर आपके द्वारा जमा नहीं करायी जाती है तो आपके विरुद्ध R.C. निर्गत कर दी जाएगी ।


(एस०सी० मिश्रा)
वरि० परियोजना अभियन्ता
(जन स्वास्थ्य)
नौएडा ।

प्रतिनिधि:

1. निम्न अधिक को सार मुरदा कार्यपालक अधिकारी ।
2. विशेष कार्यपालक (अर्थ) महोदय को सार सूचनाथ ।
3. विशेष कार्यपालक (सुप. हाउसिंग) को इस विदेश के साथ प्रेषित कि M/s. Aratiksh Golf View-I को काम करे ।
4. क्षेत्री अधिकारी, उओड प्रदूषण नियंत्रण बोर्ड, नोएडा ।
5. मुख्य आयुर्विद विशेषक को सार सूचनाथ ।
6. उप महाप्रबन्धक (जल एवं सीवर) को सार सूचनाथ ।
7. परियोजना अभियन्ता (जन स्वास्थ्य)-II को आवश्यक कार्यवाही हेतु

J. J. J.
 वरिष्ठ परियोजना अभियन्ता
 (जन स्वास्थ्य)
 नोएडा ।

कार्यालय वरि० परियोजना अभियन्ता (जन स्वास्थ्य)

सैक्टर-39, नौएडा ।

पत्र संख्या: नौएडा/व०प०अ०(जन स्वा०)/2019/894
दिनांक 28/6/19

द्वितीय नोटिस

M/s Mahagun Society
Sec-78, Noida.

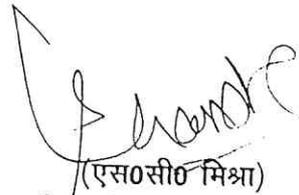
विषय: - सोसायटी का प्रदूषित Discharge Drain में डालने के सम्बन्ध में ।
सदरम:- पत्र संख्या: नौएडा/व०प०अ०(जन स्वा०)/2019/634 दिनांक 22.05.19

कृपया उपरोक्त संदर्भित पत्र का अवलोकन करने का कष्ट करें जिसके द्वारा आपको अवगत कराया गया था कि सैक्टर - 78 के निवासियों द्वारा सीवर का Untreated Water नाले में बहाये जाने की शिकायत की जा रही थी । M/s Mahagun Society के बाहर के नाले का निरीक्षण किया उसमें उस समय सोसायटी के अन्दर से सीवर का Untreated Water नाले में डाला जा रहा था । उप सोसायटी द्वारा नाले में डाले जा रहे पानी का सैम्पल लिया गया तथा सुरक्षित मानकों के समकक्ष परीक्षण कराया गया जिसमें पाया गया कि M/s Mahagun Society द्वारा नाले में डाला जा रहा पानी अत्यन्त प्रदूषित है जिसकी रिपोर्ट निम्न प्रकार है

S.No.	Tests	Test Values	Test Method	Requirement CPCB
1. PARAMETER				
1.	Chemical Oxygen Demand, mg/l	615	APHA 23 RD EDITION	250 max
2.	Bio Chemical Oxygen Demand, mg/l	196.2	IS:3025(P-44)-1993	30 max

M/s Mahagun Society द्वारा नाले में सीवर के Untreated Water को जोकि मानकों के अनुरूप नहीं है, डाला जाना माननीय राष्ट्रीय हरित अधिकरण के नियमों का उल्लंघन है तथा पर्यावरण एवं नौएडावासियों के स्वास्थ्य के लिए अत्यन्त हानिकारक है । उक्त कृत्य के लिए M/s Mahagun Society पर तत्काल प्रभाव से ₹ 500000.00 (₹ पाँच लाख मात्र) का जुर्माना लगाया गया था । अर्थदण्ड की धनराशि को नौएडा के पक्ष में जारी चेक/डिमाण्ड ड्राफ्ट के माध्यम से केनरा बैंक की सैक्टर-6 स्थित शाखा में प्राधिकरण खाता संख्या SB A/c No. 2817101101931 में जमा कराया जाना था किन्तु अभी तक आपके द्वारा उक्त धनराशि प्राधिकरण में जमा नहीं करायी गयी है ।

अतः आपको पुनः निर्देशित किया जाता है कि उक्त अर्थदण्ड धनराशि को 15 दिन के अन्दर प्राधिकरण में जमा कराना सुनिश्चित करें । यदि उक्त धनराशि 15 दिन के अन्दर आपके द्वारा जमा नहीं करायी जाती है तो आपके विरुद्ध R.C. निर्गत कर दी जाएगी ।

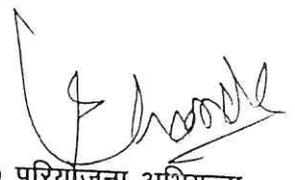


(एस०सी० मिश्रा)
वरि० परियोजना अभियन्ता
(जन स्वास्थ्य)

नौएडा ।

परिचय:-

1. निजी सचिव को अपर मुख्य कार्यपालक अधिकारी (.....) महोदय के अवलोकनार्थ ।
2. विशेष कार्योधिकारी (आर) महोदय को सादर सूचनार्थ ।
3. विशेष कार्योधिकारी (रूप एअरिंग) को इस निर्देश के साथ प्रेषित कि M/s Mahagun Society
सेक्टर 78 के विरुद्ध माननीय राष्ट्रीय हरित अधिकरण के उल्लंघन के फलस्वरूप
कार्यवाही करना बन्द करे ।
4. क्षेत्रीय अधिकारी, ज०प० प्रदूषण नियंत्रण बोर्ड, नौएडा ।
5. मुख्य कारसुचिव निधोजक को सादर सूचनार्थ ।
6. उप महसुबान्याक (जल एवं सीवर) को सादर सूचनार्थ ।
7. परियोजना अभियन्ता (जन स्वास्थ्य)-II को आवश्यक कार्यवाही हेतु ।



वरि० परियोजना अभियन्ता
(जन स्वास्थ्य)
नौएडा ।

कार्यालय वरि० परियोजना अभियन्ता (जन स्वास्थ्य)

सैक्टर-39, नौएडा ।

पत्र संख्या: नौएडा/व०प०अ०(जन स्वा०)/2019/६१६

दिनांक २४/६/१९

द्वितीय नोटिस

M/s Golf City
Sec-75, Noida.

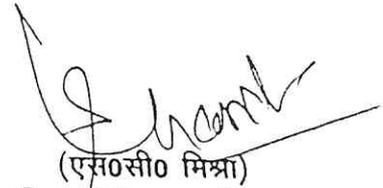
विषय: सोसायटी का प्रदूषित Discharge Drain में डालने के सम्बन्ध में ।
संदर्भ: पत्र संख्या: नौएडा/व०प०अ०(जन स्वा०)/2019/638 दिनांक 22.05.19

कृपया उपरोक्त संदर्भित पत्र का अवलोकन करने का कष्ट करें जिसके द्वारा आपको अवगत कराया गया था कि सैक्टर - 75 के निवासियों द्वारा सीवर का Untreated Water नाले में वहाये जाने की शिकायत की जा रही थी । M/s Golf City सोसायटी के बाहर के नाले का निरीक्षण किया उसमें उस समय सोसायटी के अन्दर से सीवर का Untreated Water नाले में डाला जा रहा था । सोसायटी द्वारा नाले में डाले जा रहे पानी का सैम्पल लिया गया तथा सुरक्षित मानकों के समकक्ष परीक्षण कराया गया जिसमें पाया गया कि M/s Golf City सोसायटी द्वारा नाले में डाला जा रहा पानी अत्यन्त प्रदूषित है जिसकी रिपोर्ट निम्न प्रकार है

S.No.	Tests	Test Values	Test Method	Requirement CPCB
1. PARAMETER				
1	Chemical Oxygen Demand, mg/l	595.2	APHA 23 RD EDITION	250 max
2	Bio Chemical Oxygen Demand, mg/l	178.9	IS:3025(P-44)-1993	30 max

M/s Golf City सोसायटी द्वारा नाले में सीवर के Untreated Water को जोकि मानकों के अनुरूप नहीं है, डाला जाना माननीय राष्ट्रीय हरित अधिकरण के नियमों का उल्लंघन है तथा पर्यावरण एवं नौएडा वारियों के स्वास्थ्य के लिए अत्यन्त हानिकारक है । उक्त कृत्य के लिए M/s Golf City पर तत्काल प्रभाव से ₹ 500000.00 (रु० पाँच लाख मात्र) का जुर्माना लगाया गया था । अर्थदण्ड की धनराशि को नौएडा के पक्ष में जारी चेक/डिमाण्ड ड्राफ्ट के माध्यम से केनरा बैंक की सैक्टर-6 स्थित शाखा में प्राधिकरण खाता संख्या SB A/c No. 2817101101931 में जमा कराया जाना था किन्तु अभी तक आपके द्वारा उक्त धनराशि प्राधिकरण में जमा नहीं करायी गयी है ।

अतः आपको पुनः निर्देशित किया जाता है कि उक्त अर्थदण्ड धनराशि को 15 दिन के अन्दर प्राधिकरण में जमा कराना सुनिश्चित करें । यदि उक्त धनराशि 15 दिन के अन्दर आपके द्वारा जमा नहीं करायी जाती है तो आपके विरुद्ध R.C. निर्गत कर दी जाएगी ।



(एस०सी० मिश्रा)

वरि० परियोजना अभियन्ता

(जन स्वास्थ्य)

नौएडा ।

ac

प्रतिलिपि:-

1. निजी रायिव को अपर मुख्य कार्यपालक अधिकारी () महोदय के अवलोकनार्थ ।
2. विशेष कार्यधिकारी (आर) महोदय को सादर सूचनार्थ ।
3. विशेष कार्यधिकारी (गुप हाउसिंग) को इस निर्देश के साथ प्रेषित कि M/s Golf City रोक्टर - 75 के विरुद्ध माननीय राष्ट्रीय हरित अधिकरण के उल्लंघन के फलस्वरूप कार्यवाही कराने का नगर करे ।
4. क्षेत्रीय अधिकारी, उओप्रओ प्रदूषण नियंत्रण बोर्ड, नौएडा ।
5. मुख्य वास्तुविद नियोजक को सादर सूचनार्थ ।
6. उप महाप्रबन्धक (जल एवं सीवर) को सादर सूचनार्थ ।
7. परियोजना अभियन्ता (जन स्वास्थ्य)-II को आवश्यक कार्यवाही हेतु ।



वरि0 परियोजना अभियन्ता
(जन स्वास्थ्य)
नौएडा ।

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक(जल)-प्रथम
सैक्टर-5, नौएडा

29

पत्र संख्या : नौएडा/व0प्र0/जल/प्रथम/371
दिनांक : 31-7-2020

क्षेत्रीय अधिकारी
E-12/1, सैक्टर-1
उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड
नौएडा।

विषय : नौएडा स्थित विभिन्न Highrise Societies पर जल(संरक्षण) अधिनियम-1976 के अधीन दण्डालक कार्यवाही किये जाने के सम्बन्ध में।

कृपया उपरोक्त विषयक सैलमन निरीक्षण आख्या का सेंदर्भ ग्रहण करने का कष्ट करें। मुख्य कार्यपालक अधिकारी नौएडा द्वारा गठित कमेटी ने विभिन्न हाईराइज सोसाईटी के STPs, की कियाशीलता एवं अपशिष्ट जल की निस्तारण व्यवस्था का निरीक्षण किया गया। निरीक्षण में पाया गया कि इन सोसाईटीज द्वारा पर्यावरण (संरक्षण) अधिनियम के दिशानिर्देशों का पालन नहीं किया जा रहा है।

अतः आपसे अनुरोध है कि सैलमन निरीक्षण आख्या का सेंदर्भ लेते हुये आवश्यक कार्यवाही अपने स्तर से पूर्ण कराने का कष्ट करें।

सैलमनक : निरीक्षण आख्या।

प्रतिलिपि :

1. विशेष कार्याधिकारी (टी0) महोदय को सादर सूचनार्थ।
2. महा प्रबन्धक (आर) महोदय को सादर सूचनार्थ।
3. उप महा प्रबन्धक (जल) महोदय को सादर सूचनार्थ।
4. वरिष्ठ परियोजना अभियन्ता।


(गुरविन्दर सिंह) 31/7
वरिष्ठ प्रबन्धक(जल)-प्रथम
नौएडा

वरिष्ठ प्रबन्धक(जल)-प्रथम
नौएडा

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक(जल)-प्रथम

सैक्टर-5, नौएडा

पत्र संख्या : नौएडा/व0प्र0/जल/प्रथम/ 371

दिनांक : 4/8/2020

क्षेत्रीय अधिकारी

E-12/1, सैक्टर-1

उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड

नौएडा।

विषय : नौएडा स्थित विभिन्न Highrise Societies पर जल(संरक्षण) अधिनियम-1976 के अधीन दण्डालक कार्यवाही किये जाने के सम्बन्ध में।

कृपया उपरोक्त विषयक सल्लग्न निरीक्षण आख्या का संदर्भ ग्रहण करने का कष्ट करें। मुख्य कार्य पालक अधिकारी नौएडा द्वारा गठित कमेटी ने कुल 21 नग हाईराईज सोसाईटी के STPs, की कियाशीलता एवं अपशिष्ट जल की निस्तारण व्यवस्था का निरीक्षण किया गया। निरीक्षण में पाया गया कि इन सोसाईटीज द्वारा जल (संरक्षण) अधिनियम के दिशानिर्देशों का पालन नहीं किया जा रहा है।

अतः आपसे अनुरोध है कि सल्लग्न निरीक्षण आख्या का संदर्भ लेते हुये आवश्यक कार्यवाही अपने स्तर से पूर्ण कराने का कष्ट करें।

सल्लग्नक : निरीक्षण आख्या।

प्रतिलिपि :

1. विशेष कार्याधिकारी (टी0) महोदय को सादर सूचनार्थ।
2. महा प्रबन्धक (आर) महोदय को सादर सूचनार्थ।
3. उप महा प्रबन्धक (जल) महोदय को सादर सूचनार्थ।
4. वरिष्ठ परियोजना अभियन्ता।

गुरविन्दर सिंह
वरिष्ठ प्रबन्धक(जल)-प्रथम
नौएडा
04/8/2020

वरिष्ठ प्रबन्धक(जल)-प्रथम
नौएडा
04/8/2020

Joint Inspection Report of Sewage Treatment Plant In Residential Apartment NOIDA

Objective:-

To inspect high rise building's STPs in order to evaluate the performance of every STPs and also to understand whether it operation is complaint manner and discharge only the executive treated effluent in the passing sewer line, post utilizing the treated waste water at their end or not. These defaulters to be identified and recommended for Environmental Compensation for non-compliance of NGT orders.

Reference:

- 1 Hon'ble National Green Tribunal OA No- 241/2019 Monika Srivastava Vs. Noida & Ors.
- 2 OA No- 1002/2018 Abhisht Kusum Gupta Vs. UP & Ors.

In a review meeting on the above referred NGT case Chief Executive Officer Noida, Smt. Ritu Maheshwari, directed to inspect randomly few high rise buildings STPs and come out with inspecting report on the status of STPs operation. A team was constituted by CEO having following representatives from different departments.

- 1 Project Engineer (Public Health)
- 2 Senior Manager (Jal)
- 3 Senior Manager (Work Circle)
- 4 Manager (Outer Agency)

The team inspected following of the residential Apartment/Group Housing/High Rise as under

S No	Date	Time of inspection	Name of Inspected site
1	20.02.2020	3.40 P.M.	Super Tech Cape Town Sector-74
2	20.02.2020	4.20 P.M.	Skytech Metrott Sector-76
3	20.02.2020	4.40 P.M.	Amarpali Silicon Sector-76
4	02.08.2020	5.20 P.M.	Assotech Windsor Court Sector- 78
5	02.08.2020	6.00 P.M.	Antriksh Golf Veiw-II Sector- 78
6	02.08.2020	6.40 P.M.	Sunshine Helios Sector-78
7	02.08.2020	6.50 P.M.	Sikka Karmik Sector-78
8	02.08.2020	7.10 P.M.	Aditya Urban Casa Sector-78
9	02.08.2020	3.30 P.M.	AIMS Max Gradenia Developers GH-01 Sector-75
10	02.08.2020	4.30 P.M.	AIMS Max Gradenia Developers GH-08 Sector-75
11	02.08.2020	5.30 P.M.	AIMS Max Gradenia Developers GH-012 Sector-75
12	02.08.2020	6.30 P.M.	Valuent Infar Developers Pvt Ltd.GH-016 Sector-75
13	02.08.2020	7.30 P.M.	Max Vlis Construction Pvt Ltd. GH-017 Sector-75

S No	Date	Time of inspection	Name of Inspected site
14	02.08.2020	4.30 P.M.	Floravilla Society Sector- 137
15	02.08.2020	5.00 P.M.	Gulshan Vivante Sector-137
16	02.08.2020	5.30 P.M.	Paras Tierea Sector-137
17	02.08.2020	6.00P.M.	Blossom Countee Sector-137
18	02.08.2020	6.30 P.M.	Supertech Gr Housing Sector-137
19	02.08.2020	7.00 P.M.	Purvanchal Society SGH-4 Sector-137
20	02.08.2020	7.30 P.M.	Frexco Prasco GH-5 Sector-137
21	02.08.2020	8.00 P.M.	Aajanara home GH-8 Sector-137

Inspection of Residential societies are places as under :-

- 1 **Super Tech Cape Town Sector-74**
 - a) STP operator available at site. Attendance register, operating time record, maintenance schedule, electricity consumption/shut down etc. records are not maintained properly.
 - b) Treated water is being used for irrigation /gardening inside the society but surplus treated water is being bypassed to drain.

- 2 **Skytech Mertott Sector- 76**
 - a) STP construction work is not completed and found non functional and locked.
 - b) Untreated sewage is being discharges in drain in front of main gate through pump & hose pipe.

- 3 **Amarpali Silcon Sector-76**
 - a) Waste water is being discharged in main drain in front of main gate.
 - b) Untreated sewage is being discharged into drain from back side of the society through long pipe line.

- 4 **Assotech Windsor Court Sector- 78**
 - a) STP not constructed/not working.
 - b) Contact person – Sh K.K. Sinha, G.M Project, M No- 8448289464
 - c) Total No of units- 734, Occupied – 310

- 5 **Antriksh Golf Veiw-II Sector- 78**
 - a) Contact person Sh Dinesh Kumar Sharma, Asstt. Property Manager\ M No- 95404938844, Pump operator name- Sh Raj Bahadur
 - b) STP constructed, found in running position but not following NGT norms, maintenance details, power meter sludge disposal record not maintained. Operator told that desludging has never been done. So proper functioning is doubtful.
 - c) Total No of units- 1041, occupied- 600.

- 6 **Sunshine Helios Sector-78**
 - a) Contact person- Smt. Anshu, consumer relation manager- M. No- 9654314002, Sh Gopal, Plumber- M No- 7836985563
 - b) STP constructed but not functional.
 - c) Total units- 4006, occupied- 340

75

-3-

- 7) **Sikka Karmik Sector-78**
a) STP under construction, No maintenance staff available.
- 8) **Aditya Urban Casa Sector-78**
a) Contact person- Sh Prem Chand Tyagi, M No- 9412423779, security head, Sh Guddu Singh, president AOA. M No- 9891456704
b) STP not constructed, disposing the sewage in sewer line directly.
c) Total No of units- 704, occupied- 500.
- 9) **AIMS Max Gradenia Developers GH-01 Sector-75**
a) Contact person- Sh Trilok Kumar, M No- 9999295755
b) STP not properly functional, only pump running.
c) Total No of units- 272 dt. 11.07.2018
- 10) **AIMS Max Gradenia Developers GH-08 Sector-75**
a) Contact person- Sh Sunil Kumar, M No- 9818346689
b) STP not functional.
c) Total No of units- applied for Ja/sewer connection.
- 11) **AIMS Max Gradenia Developers GH-012 Sector-75**
a) Contact person- Sh Trilok Kumar, M No- 9999295755
b) STP not properly functional, only pump running.
c) Total No of units- 180 dt. 09.05.1019
- 12) **Valuent Infar Developers Pvt Ltd.GH-016 Sector-75**
a) Contact person- Sh Gulshan Kumar, M No- 9560098416
b) Total No of units- applied for Ja/sewer connection.
c) Total No of units- 548 dt. 22.07.2019
- 13) **Max Vlis Construction Pvt Ltd. GH-017 Sector-75**
a) Contact person- Sh Balinder Yadav, M No- 8447741609
b) STP not properly functional, only pump running.
c) Total No of units- 299 dt. 07.02.2018
- 14) **Floravilla Society Sector- 137**
a) Contact person- Sh Ram Kumar
b) STP found working.
c) Capacity- 400 running
- 15) **Gulshan Vivante Sector-137**
a) Contact person- Sh Trinath Nair, M No- 9582255223
b) STP found working
c) Capacity- 220 KL
- 16) **Paras Tierrea Sector-137**
a) Contact person. Sh Ghanshyam No- 9911250298
b) STP not found working in full capacity
c) Capacity- 1000 KL

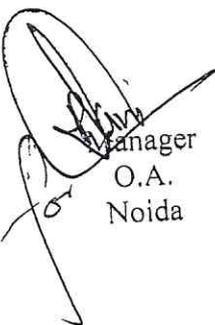
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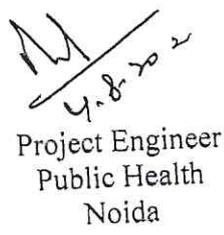
- 17 **Blossom Countee Sector-137**
a) Contact person- Sh Ram Pal
b) STP not found working in full capacity
c) Capacity- 700 KL + 1100 KL (Two)
- 18 **Supertech Gp Housing Sector-137**
a) Contact person- Sh Rajesh Prakash
b) STP found working
c) Capacity- 1000 KL
- 19 **Purvanchal Society GH-4 Sector-137**
a) Contact person- Maj Mohar Singh M No- 9599481120
b) STP found working
c) Capacity- 400 KL+400 KL
- 20 **Frexco Prasco GH-5 Sector-137**
a) Contact person- Sh Pawan Paliwal, M No- 9268257707
b) STP found working
c) Capacity- 500 KL
- 21 **Aajanara home GH-8 Sector-137**
a) Contact person- Sh Sitaram
b) STP not found working
c) Capacity- 320 KL

Recommendations-

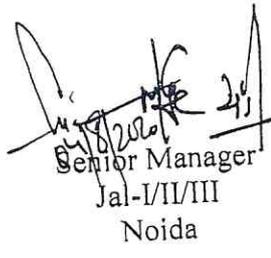
- 1 STPs which are in operation without obtaining consent to operate needs to obtain consent from UPPCB without any further delay.
- 2 The by-passing of untreated sewage from STPs shall be stopped immediately introducing some alternate arrangement of shortage of sewage during peak hours and upgrading the capacity of pumping stations.
- 3 The primary treatment units should be operated properly and rags/grit/coarse material shall be removed regularly for improving the treatment efficiently. The collected material should be stored at a designated place and disposed in accordance with the environmental rules.
- 4 The utilization of treated sewage in plantation, gardening, recycling etc. after proper disinfection must be ensured at society level. The responsibility of concerning officer/staff of that work circle may also be fixed incase of violation of environment of municipal norms.
- 5 Proper records should be maintained for inlet and outlet flow by installation of flow measuring devices/arrangement. Also records as indicated above should be maintained and placed at the site.
- 6 Proper flow chart, maintenance schedule, last inspection visit etc. having important details on display board.



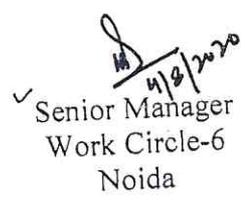
Manager
O.A.
Noida



Project Engineer
Public Health
Noida



Senior Manager
Jal-I/II/III
Noida



Senior Manager
Work Circle-6
Noida

72

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक(जल)-प्रथम
सैक्टर-5, नौएडा

पत्र संख्या : नौएडा/व0प्र0/जल/प्रथम/390
दिनांक : 7/8/2020

क्षेत्रीय अधिकारी
E-12/1, सैक्टर-1
उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड
नौएडा।

विषय : नौएडा स्थित विभिन्न Highrise Societies पर जल (संरक्षण) अधिनियम-1976 के अधीन दण्डात्मक कार्यवाही किये जाने के सम्बन्ध में।

कृपया उपरोक्त विषयक सलग्न निरीक्षण आख्या का सँदर्भ ग्रहण करने का कष्ट करे। मुख्य कार्यपालक अधिकारी नौएडा द्वारा गठित कमेटी ने कुल 10 नग हाईराईज सोसाईटी के STPs, की क्रियाशीलता एवं अपशिष्ट जल की निस्तारण व्यवस्था का निरीक्षण किया गया। निरीक्षण में पाया गया कि इन सोसाईटीज द्वारा जल (संरक्षण) अधिनियम के दिशानिर्देशों का पालन नहीं किया जा रहा है।

अतः आपसे अनुरोध है कि सलग्न निरीक्षण आख्या का सँदर्भ लेते हुये आवश्यक कार्यवाही अपने स्तर से पूर्ण कराने का कष्ट करे।

सलग्नक : निरीक्षण आख्या।

प्रतिलिपि :

1. विशेष कार्याधिकारी (टी0) महोदय को सादर सूचनार्थ।
2. महा प्रबन्धक (आर) महोदय को सादर सूचनार्थ।
3. उप महा प्रबन्धक (जल) महोदय को सादर सूचनार्थ।
4. वरिष्ठ परियोजना अभियन्ता।


(गुरविन्दर सिंह)
वरिष्ठ प्रबन्धक(जल)-प्रथम
नौएडा


वरिष्ठ प्रबन्धक(जल)-प्रथम
नौएडा

(71)

**Joint Inspection Report of Sewage Treatment Plant in Residential
Apartment, NOIDA**

Objective:-

To inspect high rise building's STPs in order to evaluate the performance of every STPs and also to understand whether it operation is complaint manner and discharge only the executive treated effluent in the passing sewer line, post utilizing the treated waste water at their end or not. These defaulters to be identified and recommended for environmental compensation for non- compliance of NGT orders.

Reference:-

- 1 Hon'ble National Green Tribunal OA No- 241/2019 Monika Srivastava Vs. Noida & Ors.
- 2 OA No- 1002/2018 Abhisht Kusum Gupta Vs. UP & Ors.

In a review meeting on the above referred NGT case Chief Executive Office Noida, Smt. Ritu Maheshwari, directed to inspect randomly few high rise buildings STPs and come out with inspecting report on the status of STPs operation. A team was constituted by CEO having following representatives from different departments.

1. Project Engineer (Public Health)
2. Senior Manager (Jal)
3. Senior Manager (Work Circle)
4. Manager (Outer Agency)

The team inspected following of the residential apartment/group housing/high rise as under :-

S.No	Date	Time of inspection	Name of inspected site
1	05.08.2020	7.00 P.M.	Cleo County Sector-121
2	05.08.2020	6.10 P.M.	Ajnara Grand heritage Sector-74
3	06.08.2020	4.00 P.M.	JM Orchid Sector-76
4	06.08.2020	5.00 P.M.	Antrish Forest Sector-77
5	06.08.2020	5.30 P.M.	Great Value sharnam society GH-02 Sector-107
6	06.08.2020	6.30 P.M.	Sunworld Vanatika Society GH-018, Sector-107
7	06.08.2020	7.30 P.M.	Prateek Edifice society GH-01A, Sector- 107
8	06.08.2020	3.30 P.M.	Lotus boulevard plot No-03, Sector-100
9	06.08.2020	4.30 P.M.	Lotus spacia plot No GH-02, Sector-100
10	07.08.2020	2.00 P.M.	Shathi Max plot No- H2, Sector-76


7.8.2020
R.K. Sharma
PE (PH)


मुकेश कुमार वैश्य
वरिष्ठ प्रमुखक
वर्क सर्किल-6, नोएडा

Inspection of Residential societies are places as under :-

- 1 **Cleo County Sector-121**
 - a) STP functional but not performing standard norms.
 - b) Contact person- Sh Rajeshn Yadav, M No- 7217894343
 - c) Total No of flat- 2500, occupied- 1300
- 2 **Ajnara Grand heritage Sector-74**
 - a) STP not functional properly.
 - b) Contact person- Sh Anil Sharma, M No- 9971710420
 - c) Total flat No- 1492, Occupied- 1400
- 3 **JM Orchid Sector-76**
 - a) STP working properly.
 - b) contact person- Sh Ankit Singh
- 4 **Antrish Forest Sector-77**
 - a) STP not functional
- 5 **Great Value sharnam society GH-02 Sector-107**
 - a) STP operational. log book OK
 - b) Capacity- 800 KL
 - c) Contact person- Sh Mukesh Kumar M No- 7011627712
 - d) Total no of flat- 777, Completion- 698, connection- 777
- 6 **Sunworld Vanatika Society GH-018, Sector-107**
 - a) STP not working properly.
 - b) contact person- Sh Sachin. M No- 7011627712
 - c) capacity- 250+ 250 KL = 500 KL (Two)
- 7 **Prateek Edifice society GH-01A, Sector-107**
 - a) STP working properly. Log book OK.
 - b) Contact person. Sh Vijay M No- 79714071220
 - c) Capacity- 415 KL
- 8 **Lotus boulevard plot No-03, Sector-100**
 - a) STP found working properly.
 - b) Contact person- Sh Sandip Rana M No- 9718390648
 - c) Capacity- 650 x 2= 1300 KL
- 9 **Lotus Spacia plot No GH-02, Sector-100**
 - a) STP not working properly.
 - b) Contact person- Sh BK Sharma, M No- 9671371400
 - c) Capacity- 400 KL
- 10 **Shathi Max plot No- H2, Sector-76**
 - a) STP not functional.


7.8.2020
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मुकेश कुमार वैश्य
वरिष्ठ प्रबंधक
वर्क सर्किल-6, नौरडा

Recommendations

- 1 STPs which are in operation without obtaining consent to operate needs to obtain consent from UPPCB without any further delay.
- 2 The by-passing of untreated sewage from STPs shall be stopped immediately introducing some alternate arrangement of shortage of sewage during peak hours and upgrading the capacity of pumping stations.
- 3 The primary treatment units should be treated properly and rags/grit/coarse material shall be removed regularly for improving the treatment efficiently. The collected material should be stored at a designated place and disposed in accordance with the environmental rules.
- 4 The utilization of treated sewage in plantation, recycling etc. after proper disinfection must be ensured in society level. The responsibility of concerning officers/ staff of that work circle may also be fixed in place of violation of environment of municipal norms.
- 5 Proper records should be maintained for inlet and outlet flow by installation of flow measuring devices/arrangement. Also records as indicated above should be maintained and place at the site.
- 6 Proper flow chart, maintenance schedule, last inspection visit etc. having important details on display board.


Manager
OA
Noida

(Chetram)


Project Engineer
Public health
Noida

(R.K. Sharma)


Senior Manager
Jal- I/II/III
Noida

(Gurvinder Singh)


Senior Manager
Work Circle-6

मुकेश कुमार वैश्य
वरिष्ठ प्रबन्धक
वर्क सर्किल-6, नौएडा

68

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक (जल)-प्रथम

सैक्टर-5, नौएडा

पत्र संख्या : नौएडा/व0प्र0/जल/प्रथम/478
दिनांक : 28/8/2020

क्षेत्रीय अधिकारी

E-12/1, सैक्टर-1

उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड

नौएडा।

विषय : नौएडा स्थित विभिन्न Highrise Societies पर जल (संरक्षण) अधिनियम-1976 के अधीन दण्डात्मक कार्यवाही किये जाने के सम्बन्ध में।

कृपया उपरोक्त विषयक सैलमन निरीक्षण आख्या का सँदर्भ ग्रहण करने का कष्ट करे। मुख्य कार्यपालक अधिकारी नौएडा द्वारा गठित कमेटी ने कुल 06 नग हाईराईज सोसाईटी के STPs, की कियाशीलता एवं अपशिष्ट जल की निस्तारण व्यवस्था का निरीक्षण किया गया। निरीक्षण में पाया गया कि इन सोसाईटीज द्वारा जल (संरक्षण) अधिनियम के दिशानिर्देशों का पालन नहीं किया जा रहा है।

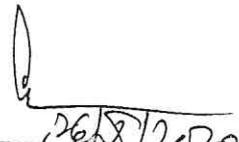
अतः आपसे अनुरोध है कि सैलमन निरीक्षण आख्या का सँदर्भ लेते हुये आवश्यक कार्यवाही अपने स्तर से पूर्ण कराने का कष्ट करे।

सैलमनक : निरीक्षण आख्या।

प्रतिलिपि :

1. विशेष कार्याधिकारी (टी0) महोदय को सादर सूचनार्थ।
2. महा प्रबन्धक (आर) महोदय को सादर सूचनार्थ।
3. उप महा प्रबन्धक (जल) महोदय को सादर सूचनार्थ।
4. वरिष्ठ परियोजना अभियन्ता।


(गुरविन्दर सिंह)
वरिष्ठ प्रबन्धक (जल)-प्रथम
नौएडा


वरिष्ठ प्रबन्धक (जल)-प्रथम
नौएडा

67

**Joint Inspection Report of Sewage Treatment Plant in Residential
Apartment, NOIDA**

Objective:-

To inspect high rise building's STPs in order to evaluate the performance of every STPs and also to understand whether it operate in a complaint manner and discharge only the excessive treated effluent in the passing sewer line, post utilizing the treated waste water at their end or not. These defaulters to be identified and recommended for environmental compensation for non-compliance of NGT orders.

Reference:-

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- 2 OA No- 1002/2018 Abhisht Kusum Gupta Vs. UP & Ors.

In a review meeting on the above referred NGT case Chief Executive Office Noida, Smt. Ritu Maheshwari, directed to inspect randomly few high rise buildings STPs and come out with inspecting report on the status of STPs operation. A team was constituted by CEO having following representatives from different departments.

1. Project Engineer (Public Health)
2. Senior Manager (Jal)
3. Senior Manager (Work Circle)
4. Manager (Outer Agency)

The team inspected following of the residential apartment/group housing/high rise as under :-

S.No	Date	Time of inspection	Name of inspected site
1	24.08.2020	10.30 A.M.	GH- 01 Logix Blossom Green Sector-143
2	24.08.2020	11.00 A.M.	GH- 02 Blossom Zest Sector-143
3	25.08.2020	11.00 A.M.	GH- 03 Amrapali Zodaic Sector-120
4	25.08.2020	11.30 A.M.	GH- 02 R.G. Builders Sector-120
5	25.08.2020	12.00 P.M.	GH- 04 Gaur Grandur Sector-119
6	25.08.2020	12.30 P.M.	GH- 003 Eldco Amantran Sector-119

1. **GH- 01 Logix Blossom Green Sector-143**
 - a) STP not functional, sewage is pumping into sewer line directly.
2. **GH-02 Blossom Zest Sector-143**
 - a) STP not functional, sewage is pumping into sewer line directly.
3. **GH-03 Amarpali Zodaic Sector-120**
 - a) STP not working.
 - b) Contact person- Mr Gupta, M No- 9818080389
4. **GH-02 R.G. Builders Sector- 120**
 - a) STP is not working.
 - b) Untreated water dispose off directly into sewer line.
 - c) Contact person- Sh C S Gupta, security, M No- 9910914447

5. **GH- 04 Gaur Grandur Sector- 119**
 a) As per state manager STP not constructed.
 b) Contact person- Sh Shivamji M No- 8543834405
6. **GH-003 Eldco Amantran Sector-119**
 a) STP is in running condition, but could not shows maintenance records.
 b) Treated water dispose off in Noida sewer line.

Recommendations

- 1 STPs which are in operation without obtaining consent to operate needs to obtain consent from UPPCB without any further delay.
- 2 The by-passing of untreated sewage from STPs shall be stopped immediately introducing some alternate arrangement of shortage of sewage during peak hours and upgrading the capacity of pumping stations.
- 3 The primary treatment units should be treated properly and rags/grit/coarse material shall be removed regularly for improving the treatment efficiently. The collected material should be stored at a designated place and disposed in accordance with the environmental rules.
- 4 The utilization of treated sewage in plantation, recycling etc. after proper disinfection must be ensured in society level. The responsibility of concerning officers/ staff of that work circle may also be fixed in place of violation of environment of municipal norms.
- 5 Proper records should be maintained for inlet and outlet flow by installation of flow measuring devices/arrangement. Also records as indicated above should be maintained and place at the site.
- 6 Proper flow chart, maintenance schedule, last inspection visit etc. having important details on display board.


 26/8/20
 Manager
 OA
 Noida


 26.8.2020
 Project Engineer
 Public health
 Noida


 26/8
 Senior Manager
 Jal- VII/III
 Noida


 26/8/2020
 Senior Manager
 Work Circle-6
 Noida

नवीन ओखला औद्योगिक विकास प्राधिकरण

कार्यालय वरिष्ठ प्रबन्धक

जल खण्ड- तृतीय, सैक्टर-39, नौएडा।

प0 सं0 नौएडा/वरि0प्र0(जल-111)/2020/634

दिनांक:- 10/9/2020

वरिष्ठ प्रबन्धक
जल खण्ड-प्रथम
नौएडा।

कृपया उप महाप्रबन्ध (जल) द्वारा दिये गये निर्देशों के क्रम में विभिन्न ग्रुप हाऊसिंग के एस0टी0पी0 के निरीक्षण किया गया। निरीक्षण उपरान्त सम्बन्धित स्थल के फोटोग्राफ म व स्थल से सम्बन्धित रिपोर्ट पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

1. गुलशन इकेबाना, सैक्टर-143
2. प्रतीक विजटेरिया, सैक्टर-77
3. इलाईट होम्स, सैक्टर-77,
4. सिवितेक, सैक्टर-77,
5. गृह प्रवेश सैक्टर-77
6. आदित्य सेलिब्रेशन, सैक्टर-76

संलग्नक- रिपोर्ट व फोटोग्राफ की प्रति

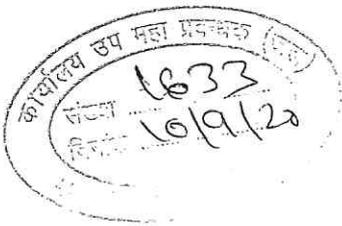
(एम.के. जैन)
वरिष्ठ प्रबन्धक
जल खण्ड तृतीय



प्रतिलिपि -

- विशेष कार्याधिकारी(टी) महोदय को सादर अवलोकनार्थ।
- उप महाप्रबन्धक (जल) महोदय को सादर सूचनार्थ।
- प्रबन्धक को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक
जल खण्ड तृतीय
नौएडा।



SM Jal-I
कृ० प्रस्तुत कर्त
10/9/20
DYGN (JAL)

प्राधिकरण द्वारा प्रेषित 57 हाउसिंग सोसायटी की सूची में से निम्नलिखित 21 ग्रुप हाउसिंग सोसायटी का उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा 0 स्थलीय निरीक्षण किया गया तथा दोषी/मानकों की पूर्ति न करने वाली हाउसिंग सोसायटी के विरुद्ध कृत कार्यवाही का विवरण-

S.No.	Name and Address of Project	Installed/ Not installed	Notice Date	Action Taken
1	Super Tech Cape Town Sector-74 Noida	Installed - Not in operation	05-09-20	Notice Send, Reply not received EC Recommend of Rs. 2,45,000-00
2	Skytech Matrott Sector-76, Noida	No STP (Incomplete)	05-09-20	Notice Send, Reply not received EC Recommend of Rs.90,00,000-00
3	Amarpali Silicon Sector-76, Noida	No STP	05-09-20	Notice Send, Reply not received EC Recommend of Rs. 91,25,000-00
4	Assotech Windsor Court Sector-78, Noida	No STP	05-09-20	Notice Send, Reply not received EC Recommend of Rs. 53,00,000-00
5	Antriksh Golf View-II Sector- 78, Noida	Installed, Norms Not Achieving	05-09-20	Notice Send, Reply not received EC Recommend of Rs. 3,20,000-00
6	Sunshine Helios Sector-78, Noida	Installed, Norms Not Achieving	05-09-20	Notice Send, Compliance received
7	Sikka Karmic Sector-78, Noida	No STP (Incomplete)	05-09-20	Notice Send, Reply not received EC Recommend of Rs. 55,05,000-00
8	Aditya Urban Casa Sector-78, Noida	No STP	05-09-20	Notice Send, Reply not received EC Recommend of Rs. 91,25,000-00
9	AIMS Max Gardenia Developers GH-01, Sector-75, Noida	Installed, Norms Not Achieving	05-09-20	Notice Send, Reply not received EC Recommend of Rs. 3,25,000-00
10	AIMS Max Gardenia Developers GH-08, Sector-75; Noida	No STP (Incomplete)	05-09-20	Notice Send, Reply not received EC Recommend of Rs. 89,55,000-00
11	AIMS Max Gardenia Developers GH-012, Sector-75, Noida	Installed, Norms Not Achieving	05-09-20	Notice Send, Reply not received EC Recommend of Rs. 3,25,000-00
12	Valiant Infar Developers Pvt Ltd.GH-016, Sector-75, Noida	Installed, Norms Achieving		
13	Max Vlis Construction Pvt Ltd. GH-017 Sector-75, Noida	Installed, Norms Not Achieving	05-09-20	Notice Send, Compliance received
14	Flora Villa Society Sector-137, Noida	Installed, Norms Achieving		
15	Gulshan Vivante Sector-137, Noida	Installed, Norms Achieving		
16	Paras Tiera Sector-137, Noida	Installed, Norms Achieving		
17	Blossom County Sector-137, Noida	Installed, Norms Not Achieving	05-09-20	Notice Send, Reply not received EC Recommend of Rs. 2,90,000-00
18	Supertech Gr Housing Sector-137, Noida	Installed, Norms Not Achieving	05-09-20	Notice Send, Compliance received
19	Purvanchal Society SGH-4 Sector-137, Noida	Installed, Norms Achieving		
20	Frexco Prasco GH-5 Sector-137, Noida	Installed, Norms Not Achieving	05-09-20	Notice Send, Compliance received
21	Ajnara homes GH-8 Sector-137, Noida	Installed, Norms Achieving		



Annexure B
क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA

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पत्रांक :

1187/ ए० पी० सी० - 5/2021

दिनांक: 21/1/2021

मेसर्स नित्या इलेक्ट्रो कन्ट्रोलस प्रा० लि०,
प्लॉट नं०- सी-47,
सेक्टर-81, फेस-2,
नोएडा, गौतमबुद्धनगर।

Notice

s. post

विषय : जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथा संशोधित अधिनियम 1978 की धारा 25/26 तथा वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 यथा संशोधित अधिनियम, 1987 की अधिनियम की धारा 21 के प्रख्यापित प्राविधानों के अनुपालन के सम्बन्ध में।

उपरोक्त विषयक इस कार्यालय के प्राधिकृत अधिकारियों द्वारा किये गये निरीक्षण दिनांक-20.01.2021 का संदर्भ ग्रहण करे। निरीक्षण के दौरान श्री मुकेश कुमार, प्रबन्धक (प्रशा०) उद्योग प्रतिनिधि के रूप में उपस्थित थे। निरीक्षण के दौरान उद्योग उत्पादनरत में पाया गया तथा उद्योग की फास्फेटिंग प्रक्रिया से जनित प्रदूषित उत्प्रवाह के शोधन हेतु कोई व्यवस्था स्थापित नहीं पायी गयी। उद्योग से जनित प्रदूषित उत्प्रवाह अशुद्धिकृत अवस्था में ही नालियों के माध्यम से निस्तारित होता हुआ पाया गया। कार्यालय अभिलेखानुसार उद्योग राज्य बोर्ड से सहमति जल/वायु प्राप्त किये बगैर संचालित किया जा रहा है, जो कि संदर्भित अधिनियमों का स्पष्ट उल्लंघन है।

अतः उपरोक्त के दृष्टिगत आप को यह निर्देशित किया जाता है कि तत्काल उद्योग में स्थापित/संचालित प्रदूषणकारी गतिविधियों का संचालन रोकते हुये, प्रदूषित उत्प्रवाह के शोधन हेतु यथावश्यक उत्प्रवाह शुद्धिकरण संयंत्र की स्थापना हेतु तकनीकी विवरण सहित समयबद्ध प्रस्ताव 01 सप्ताह के अन्दर इस कार्यालय को प्रेषित करना सुनिश्चित करे तथा यह नोट करे कि जब तक उत्प्रवाह शुद्धिकरण संयंत्र स्थापित कर बोर्ड से संदर्भित अधिनियमान्तर्गत पूर्व सहमति प्राप्त न कर ले तब तक उद्योग से किसी भी प्रकार का उत्प्रवाह/उत्सर्जन का निस्तारण न करें। निर्धारित समयावधि में समुचित अनुपालन न पाये जाने की स्थिति में उद्योग के विरुद्ध नियमानुसार पर्यावरणीय क्षतिपूर्ति प्रशमन आरोपित करने एवं जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथा संशोधित की धारा 33 (ए) के अन्तर्गत उद्योग बन्दी की कार्यवाही किये जाने की संस्तुति सक्षम अधिकारी को प्रेषित कर दी जायेगी, जिसका सम्पूर्ण उत्तदायित्व स्वयं उद्योग एवं उद्योग के उत्तरदायी पदाधिकारियों का होगा।

Peace

(प्रवीण कुमार)

क्षेत्रीय अधिकारी

प्रतिलिपि:-मुख्य पर्यावरण अधिकारी(वृत्त-1), उ० प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

Peace

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : ई-12/1, सेक्टर-1, नोएडा-201301 फोन नं० : 0120-4974552

मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010

Website - www.uppcb.com, e-mail : ro_noida@uppcb.com



क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA

पत्रांक : 12 पा / रजा ५० - 65 / 21

दिनांक: ०१-०२-२०२१

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सेवा में,

अधिशायी अभियन्ता,
पश्चिमान्चल विद्युत वितरण निगम लि० (PVVNL)
ए-१, सेक्टर-१६ए, नोएडा
(उ०प्र०) २०१३०१

विषय: राज्य बोर्ड से सहमति प्राप्त किये बगैर ग्राम बहलोलपुर, सेक्टर-६५, नोएडा में अवैध रूप से स्थापित/संचालित जल प्रदूषणकारी इकाइयों के विरुद्ध कार्यवाही किये जाने के संबंध में। महोदय,

कृपया उपरोक्त विषयक संदर्भित क्षेत्र में स्थापित/संचालित इकाइयों के विरुद्ध प्राप्त शिकायतों के परिपेक्ष्य में शिकायती क्षेत्र का निरीक्षण इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक- २३.०१.२०२१ व २७.०१.२०२१ को किया गया। निरीक्षण से यह संज्ञान में आया है कि ग्राम बहलोलपुर, निकट-सेक्टर-६५, नोएडा के मुख्य मार्गों पर फैब्रिक वाशिंग/डाईंग की इकाइयां स्थापित एवं कार्यरत हैं। उक्त निरीक्षणों के दौरान निम्नलिखित १४ इकाइयां निम्नवत हैं-

1. श्री लोकपाल यादव, पुत्र श्री रमेश चन्द्र, ग्राम - बहलोलपुर (भूस्वामी)
श्री अनिल कुमार इकाई मालिक, मो०-९९११२०७१२७, जीन्स रंगाई
2. श्री यशपाल यादव, पुत्र श्री रमेश चन्द्र, ग्राम - बहलोलपुर (भूस्वामी)
श्री लोकाेश कुमार इकाई मालिक, मो०-९७१८८७८८२०, फैब्रिक रंगाई
3. श्री नरेश यादव, पुत्र श्री रमेश चन्द्र, ग्राम - बहलोलपुर (भूस्वामी)
श्री सलीम, इकाई मालिक, मो०-७५०३५९०९९१, फैब्रिक रंगाई
4. श्री नरेश यादव, पुत्र श्री रमेश चन्द्र, ग्राम - बहलोलपुर (भूस्वामी)
श्री अशाफाक अहमद, इकाई मालिक, मो०-९८१८८८८५४२, फैब्रिक रंगाई
5. श्री नरेश यादव, पुत्र श्री रमेश चन्द्र, ग्राम - बहलोलपुर (भूस्वामी)
श्री नूर हसन, इकाई मालिक, मो०-९२१२४२८९११, फैब्रिक रंगाई
6. श्री अशोक कुमार, निकट-हनुमान मन्दिर बहलोलपुर इकाई मालिक, मो०-९८९१३१११००, जीन्स रंगाई
7. श्री राजेन्द्र यादव, निकट-श्मशान घाट बहलोलपुर (भूस्वामी)
श्री दिलशाद, इकाई मालिक-मो०-९८१८००१३१२, फैब्रिक रंगाई
8. श्री राजकुमार, निकट-श्मशान घाट, बहलोलपुर (भूस्वामी)
श्री रमेश कुमार, इकाई मालिक-मो०-९४५६०४५६४०, फैब्रिक रंगाई
9. श्री गयापाल पुत्र श्री नोलस भगत (भूस्वामी/मालिक)मो०-९२५०५३१५३४, फैब्रिक रंगाई
10. श्री राकेश कुमार, इकाई मालिक, मो०-९२५०५३८७८०, फैब्रिक रंगाई
11. श्री विनोद यादव, पुत्र स्व: श्री छिद्दा सिंह (भूस्वामी),
मै० रिखित एक्सपोर्ट, बहलोलपुर, श्री अंकित शर्मा, एच०आर० मैनेजर, मो०-९८२१६११०४०, फैब्रिक वाशिंग
12. श्री विनोद यादव, पुत्र स्व: श्री छिद्दा सिंह (भूस्वामी)
श्री वरुण कुमार, इकाई मालिक, मो०-९७१६००१०६३, जीन्स रंगाई
13. श्री महेश यादव, पुत्र श्री पाला, (भूस्वामी), मो०-७२१००८०७००
श्री राजू, इकाई मालिक, फैब्रिक रंगाई
14. श्री महेश यादव, पुत्र श्री पाला, (भूस्वामी), मो०-७२१००८०७००
श्री पप्पू, इकाई मालिक, फैब्रिक रंगाई

उक्त इकाइयां राज्य बोर्ड से अनुमति प्राप्त किये बगैर अवैध रूप से स्थापित कर संचालित की जा रही हैं। इकाइयों की औद्योगिक प्रक्रिया (फैब्रिक वाशिंग/डाईंग) से जनित प्रदूषित उत्प्रवाह के शुद्धिकरण हेतु कोई व्यवस्था स्थापित नहीं की गयी है। औद्योगिक उत्प्रवाह को शुद्धिकृत किये बगैर उद्योग परिसर के बाहर नालियों के माध्यम से निस्तारित किया जाता है, जो कि पर्यावरण संरक्षण अधिनियम १९८६ एवं उसके अन्तर्गत आज्ञापक प्राविधानों का उल्लंघन है।

क्षेत्रीय कार्यालय : ई-१२/१, सेक्टर-१, नोएडा-२०१३०१ फोन नं० : ०१२०-४९७४५५२
मुख्यालय : TC-१२V, विमूति खण्ड, गोमती नगर, लखनऊ २२६०१०

Website - www.uppcb.com, e-mail : ronoida@uppcb.in

जैसा कि आप अवगत हैं कि मा0 सर्वोच्च न्यायालय द्वारा सिविल रिट याचिका संख्या 375/2012, पर्यावरण सुरक्षा समिति बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 22.02.17 में जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 के प्रावधानों के अन्तर्गत राज्य प्रदूषण नियंत्रण बोर्ड से सहमति प्राप्त न करने एवं उत्प्रेषण शुद्धिकरण संयंत्र स्थापित/संचालित न किये जाने वाली दोषी इकाई के विरुद्ध विद्युत आपूर्ति विच्छेदन कराये जाने हेतु निम्न आदेश पारित किये गये हैं-

".... We therefore hereby further direct, that in case the concern State Pollution Control Board make a recommendation to the concerned electrical supply and distribution agency/company, to disconnect electricity supply to any industry, for the reason that its primary effluent treatment plant is not functional, it shall honor such recommendation and shall disconnect the electricity supply to such defaulting industrial concern, forthwith...."

अतः उपरोक्त के दृष्टिगत मा0 सर्वोच्च न्यायालय द्वारा पारित आदेश के अनुपालन में उपरोक्त वर्गित इकाईयों का विद्युत विच्छेदन करने एवं कृत कार्यवाही से इस कार्यालय को अवगत कराने का कष्ट करें।

संलग्नक-उपरोक्तानुसार।

भवदीय,


(प्रवीण कुमार)
क्षेत्रीय अधिकारी

प्रतिलिपि:

1. जिलाधिकारी, गौतमबुद्ध नगर को सादर सूचनार्थ प्रेषित।
 2. विशेष कार्यधिकारी (टी), नोडल-पर्यावरण, नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा को उक्त इकाईयों के विरुद्ध नियमानुसार कार्यवाही कराये जाने के सम्बन्ध में।
 3. नगर मजिस्ट्रेट, नोएडा, गौतमबुद्ध नगर को उनके पत्रांक-2651/एस0टी0-सी0एम0/2020 दिनांक-22.12.2020 के अनुक्रम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।
 4. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।
- ~~मूल प्रति पर नहीं~~ श्री चन्द्रगीराम यादव, जिला महामंत्री, भारतीय जनता पार्टी, ग्राम बहलोलपुर, सेक्टर-63, नोएडा को सूचनार्थ प्रेषित।


क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA

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पत्रांक : 1240/211040-65/21

दिनांक: 01-02-2021

सेवा में,

अधिशायी अभियन्ता,
पश्चिमान्चल विद्युत वितरण निगम लि0 (PVVNL)
ए-1, सेक्टर-16ए, नोएडा
(उ0प्र0) 201301

विषय: राज्य बोर्ड से सहमति प्राप्त किये बगैर ग्राम असगरपुर, सेक्टर-128, नोएडा में अवैध रूप से स्थापित/संचालित जल प्रदूषणकारी इकाईयों के विरुद्ध कार्यवाही किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भित क्षेत्र में स्थापित/संचालित इकाईयों के विरुद्ध प्राप्त शिकायतों के परिपेक्ष्य में शिकायती स्थल का निरीक्षण इस कार्यालय के प्राधिकृत अधिकारियों द्वारा दिनांक-30.01.2021 को किया गया। निरीक्षण से यह संज्ञान में आया है कि ग्राम असगरपुर, सेक्टर-128, नोएडा में मै0 कपिल जीन्स वाशिंग/रंगाई प्लान्ट, मै0 प्रयाग वाशिंग प्लान्ट एवं मै0 आचिम जीन्स वाशिंग/रंगाई प्लान्ट, स्थापित एवं कार्यरत है। उक्त इकाईयां राज्य बोर्ड से अनुमति प्राप्त किये बगैर अवैध रूप से स्थापित कर संचालित की जा रही है। इकाईयों की औद्योगिक प्रक्रिया (जीन्स वाशिंग/रंगाई) से जनित प्रदूषित उत्प्रावह के शुद्धिकरण हेतु कोई व्यवस्थाएँ स्थापित नहीं की गयी है, अशुद्धिकृत उत्प्रावह को परिसर के बाहर नालियों के माध्यम से निस्तारित किया जाता है, जो कि पर्यावरण संरक्षण अधिनियम 1986 एवं उसके अन्तर्गत आज्ञापक प्राविधानों का उल्लंघन है।

जैसा कि आप अवगत हैं कि मा0 सर्वोच्च न्यायालय द्वारा सिविल रिट याचिका संख्या 375/2012, पर्यावरण सुरक्षा समिति बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 22.02.17 में जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 के प्राविधानों के अन्तर्गत राज्य प्रदूषण नियंत्रण बोर्ड से सहमति प्राप्त न करने एवं उत्प्रावह शुद्धिकरण संयंत्र स्थापित/संचालित न किये जाने वाली दोषी इकाई के विरुद्ध विद्युत आपूर्ति विच्छेदन कराये जाने हेतु निम्न आदेश पारित किये गये हैं-

".... We therefore hereby further direct, that in case the concern State Pollution Control Board make a recommendation to the concerned electrical supply and distribution agency/company, to disconnect electricity supply to any industry, for the reason that its primary effluent treatment plant is not functional, it shall honor such recommendation and shall disconnect the electricity supply to such defaulting industrial concern, forthwith...."

अतः उपरोक्त के दृष्टिगत मा0 सर्वोच्च न्यायालय द्वारा पारित आदेश के अनुपालन में उक्त वर्णित इकाईयों का विद्युत विच्छेदन करने एवं कृत कार्यवाही से इस कार्यालय को अवगत कराने का कष्ट करें।

भवदीय,

(प्रवीण कुमार)
क्षेत्रीय अधिकारी

प्रतिलिपि:-

1. जिलाधिकारी, गौतमबुद्ध नगर को सादर सूचनार्थ प्रेषित।
2. विशेष कार्याधिकारी (टी), नोडल-पर्यावरण, नवीन ओखला औद्योगिक विकास प्राधिकरण, नोएडा को उक्त इकाईयों के विरुद्ध नियमानुसार कार्यवाही कराये जाने के सम्बन्ध में।
3. डा0 रितेश जोशी, अपर निदेशक, पर्यावरण मंत्रालय, वन और जलवायु परिवर्तन (सी पी प्रभाग), प्रथम तल, अग्नि विंग इंदिरा पर्यावरण भवन, जोर बाग रोड नई दिल्ली-110003।
4. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।
5. शिकायतकर्ता श्री वीर सिंह अवाना, पुत्र श्री राजपाल अवाना ग्राम-असगरपुर जागीर, सेक्टर-128, नोएडा, जनपद-गौतमबुद्ध नगर।
6. शिकायतकर्ता श्री सुरेन्द्र सिंह/वीरेन्द्र सिंह/सुशील, ग्राम-असगरपुर जागीर, सेक्टर-128, नोएडा, जनपद-गौतमबुद्ध नगर

सुरेन्द्र सिंह

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : ई-12/1, सेक्टर-1, नोएडा-201301 फोन नं0 : 0120-4974552

मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010

Website - www.uppcb.com, e-mail : ronoida@uppcb.in

ग्राम-असगरपुर, सेक्टर-128, नोएडा में अवैधरूप से स्थापित/संचालित जीन्स रंगाई इकाइयों के विरुद्ध प्राप्त शिकायतों के परिपेक्ष्य में स्थलीय निरीक्षण आख्या।

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उपरोक्त विषयक शिकायती स्थल ग्राम-असगरपुर, सेक्टर-128, नोएडा का स्थलीय निरीक्षण अधोहस्ताक्षरकर्ताओं द्वारा दिनांक-30.01.2021 को किया गया। निरीक्षण के दौरान निम्नलिखित इकाइयां नॉन कन्फर्मिंग एरिया/आवासीय क्षेत्र में स्थापित/संचालित पायी गयी-

1. **मै0 कपिल जीन्स वाशिंग/रंगाई प्लान्ट-** उक्त इकाई स्वामी द्वारा इकाई का उत्पादन कार्य बन्द कर मुख्य द्वार पर ताला लगाकर निरीक्षण के समय फरार हो गये निरीक्षण के दौरान कोई भी इकाई प्रतिनिधि उपस्थित नहीं पाया गया। इकाई द्वारा विगत 01 वर्षों से उक्त स्थल पर जीन्स रंगाई का कार्य किया जा रहा है तथा उत्पादन प्रक्रिया से जनित प्रदूषित उत्प्रवाह के शोधन हेतु कोई व्यवस्था स्थापित नहीं की गयी है, अशुद्धिकृत उत्प्रवाह नालियों के माध्यम से निस्तारित होना परिलक्षित हुआ है। निरीक्षण के दौरान उत्पादन कार्य बन्द/उत्प्रवाह जनन न होने के कारण नमूना एकत्रण कार्य नहीं किया जा सका। इकाई स्वामी श्री कपिल कुमार, मो0-9854700037 द्वारा उक्त स्थल किराये पर लेकर विगत 01 वर्षों से उक्त कार्य किया जा रहा है। उक्त परिसर के भूस्वामी श्री अनिल अवाना, मो0-9873777744 है तथा विद्युत कनेक्शन भी भूस्वामी श्री अनिल अवाना के नाम से है। निरीक्षण के दौरान लिये गये फोटोग्राफस संलग्न है।
2. **मै0 प्रयाग वाशिंग प्लान्ट-** उक्त इकाई के निरीक्षण के दौरान श्री श्रीपति इकाई प्रतिनिधि के रूप में उपस्थित थे। उपस्थित प्रतिनिधि के द्वारा अवगत कराया गया कि इकाई का संचालन विगत 01 वर्षों से उक्त स्थल पर किया जा रहा है। इकाई द्वारा जीन्स वाशिंग/रंगाई का कार्य किया जाता है तथा उत्पादन प्रक्रिया से जनित प्रदूषित उत्प्रवाह के शोधन हेतु कोई व्यवस्था स्थापित नहीं की गयी है, अशुद्धिकृत उत्प्रवाह नालियों के माध्यम से निस्तारित होता पाया गया है। निरीक्षण के दौरान इकाई उत्पादनरत पायी गयी तथा इकाई कि उत्पादन प्रक्रिया से जनित/इकाई द्वारा निस्तारित किये जा रहे अशुद्धिकृत उत्प्रवाह का नमूना एकत्रकर विश्लेषण हेतु क्षेत्रीय कार्यालय, नोएडा की प्रयोगशाला में जमा करा दिया गया है, विश्लेषण आख्या अपेक्षित है। इकाई स्वामी श्री श्रीपति, मो0-9971370324 द्वारा उक्त स्थल किराये पर लेकर विगत 01 वर्षों से उक्त कार्य किया जा रहा है। उक्त परिसर के भूस्वामी श्री केशवराज अवाना पुत्र श्री पंकज अवाना, है तथा विद्युत कनेक्शन भी भूस्वामी श्री अनिल अवाना के नाम से है। निरीक्षण के दौरान लिये गये फोटोग्राफस संलग्न है।
3. **मै0 आचिम जीन्स वाशिंग/रंगाई प्लान्ट-** उक्त इकाई के निरीक्षण के दौरान श्री आचिम, इकाई प्रतिनिधि के रूप में उपस्थित थे। उपस्थित प्रतिनिधि के द्वारा अवगत कराया गया कि इकाई का संचालन विगत 06 माह से उक्त स्थल पर किया जा रहा है। इकाई द्वारा जीन्स वाशिंग/रंगाई का कार्य किया जाता है तथा उत्पादन प्रक्रिया से जनित प्रदूषित उत्प्रवाह के शोधन हेतु कोई व्यवस्था स्थापित नहीं की गयी है, अशुद्धिकृत उत्प्रवाह नालियों के माध्यम से निस्तारित होता पाया गया है। निरीक्षण के दौरान इकाई उत्पादनरत पायी गयी तथा इकाई कि उत्पादन प्रक्रिया से जनित/इकाई द्वारा निस्तारित किये जा रहे अशुद्धिकृत उत्प्रवाह का नमूना एकत्रकर विश्लेषण हेतु क्षेत्रीय कार्यालय, नोएडा की प्रयोगशाला में जमा करा दिया गया है, विश्लेषण आख्या अपेक्षित है। इकाई स्वामी श्री आचिम, मो0-9911591998 द्वारा उक्त स्थल किराये पर लेकर विगत 06 माह से उक्त कार्य किया जा रहा है। उक्त परिसर के भूस्वामी श्री संजय सिंह अवाना एवं श्री आजाद सिंह अवाना है, तथा विद्युत कनेक्शन भी भूस्वामी श्री अनिल अवाना एवं आजाद सिंह अवाना के नाम से है। निरीक्षण के दौरान लिये गये फोटोग्राफस संलग्न है।

उपरोक्त से स्पष्ट है कि उक्त इकाईयां अवैध रूप से नॉन कन्फर्मिंग जोन/आवासीय क्षेत्र में बोर्ड व अन्य सम्बन्धित विभागो से पूर्व अनुमति प्राप्त किये बगैर स्थापित/संचालित की जा रही है। अतः उक्त इकाईयों के विरुद्ध जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 के प्रख्यापित प्राविधानो के अन्तर्गत कार्यवाही किये जाने की संस्तुति के साथ स्थलीय निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आदेशनार्थ सादर प्रस्तुत है।

क्षेत्रीय अधिकारी

Pace

Pamshi.
01.02.2021
(पी0पी0 सिंह)
अवर अभियन्ता

Singh
01/02/2021
(सत्य विजय)
सहायक पर्यावरण अभियन्ता



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा

ई-12/1, सेक्टर-1 नोएडा, गौतमबुद्धनगर

ई-मेल : ronoida@uppcb.com, फोन : 0120.4974552

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संदर्भ संख्या : 354/S-197/2020

दिनांक 22/07/2020

सेवा में,

विशेष कार्याधिकारी (T)

नवीन ओखला औद्योगिक विकास प्राधिकरण

सेक्टर-06, नोएडा।

विषय:- दिनांक 22.07.2020 को नोएडा प्राधिकरण के साथ मै0 संदीप पेपर मिल्स प्रा0 लि0 ए-20, सेक्टर-06, नोएडा, गौतमबुद्ध नगर की संयुक्त निरीक्षण आख्या।

महोदय,

कृपया उपरोक्त विषयक के संदर्भ में आज दिनांक 22.07.2020 को मै0 संदीप पेपर मिल्स प्रा0 लि0 ए-20, सेक्टर-06, नोएडा, गौतमबुद्ध नगर का औचक निरीक्षण नोएडा अथारिटी के श्री राजेश कुमार, सहायक अभियन्ता (जल) तथा श्री अनुज, सहायक के साथ अद्योहस्ताक्षरी व कार्यालय के अन्य अधिकारियों द्वारा किया गया। निरीक्षण के दौरान उक्त उद्योग उत्पादनरत पाया गया। निरीक्षण आख्या मूल रूप में संलग्न कर प्रेषित की जा रही है।

सूचनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित।

संलग्नक:-उपरोक्तानुसार।

भवदीय

(प्रवीण कुमार)
क्षेत्रीय अधिकारी

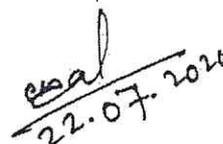
दिनांक 22.07.2020 को नोएडा प्राधिकरण के साथ मै0 संदीप पेपर मिल्स प्रा0 लि0 ए-20, सेक्टर-08, नोएडा, गौतमबुद्ध नगर के संयुक्त निरीक्षण की आख्या

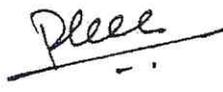
नोएडा प्राधिकरण व उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा द्वारा मै0 संदीप पेपर मिल्स प्रा0 लि0 ए-20, सेक्टर-08, नोएडा, गौतमबुद्ध नगर का दिनांक 22.07.2020 को औचक निरीक्षण किया गया। निरीक्षण के समय नोएडा प्राधिकरण के सहायक अभियन्ता (जल) श्री राजेश कुमार तथा श्री अनुज, सहायक तथा उ0 प्र0 प्रदूषण नियंत्रण बोर्ड के क्षेत्रीय अधिकारी, श्री प्रवीण कुमार, सहायक पर्यावरण अभियन्ता, श्री के0एम0 श्रीवास्तव तथा वैज्ञानिक सहायक, श्री सुशील कुमार उपस्थित थे। निरीक्षण के दौरान उक्त उद्योग उत्पादनरत पाया गया। निरीक्षण आख्या निम्नवत है:-

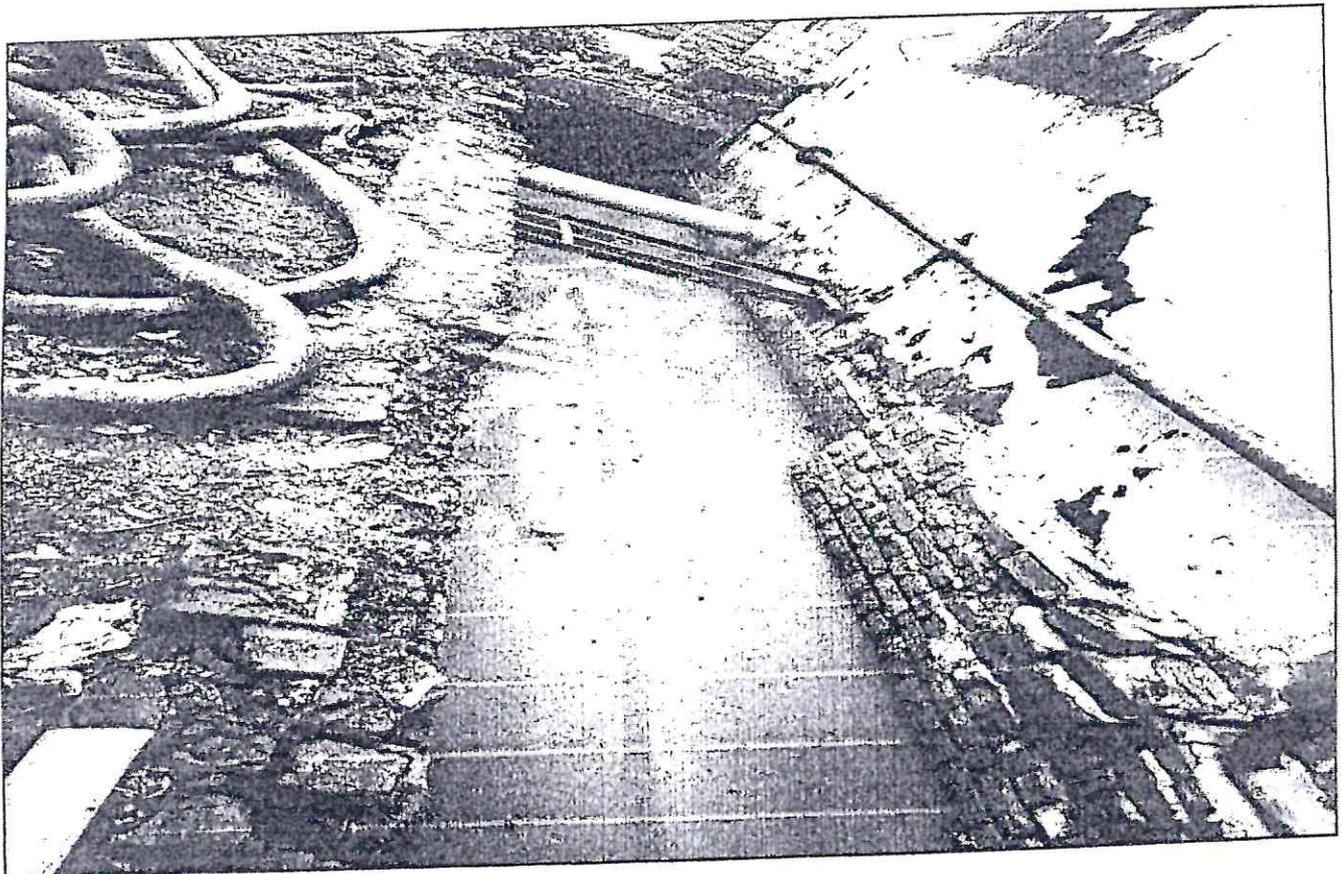
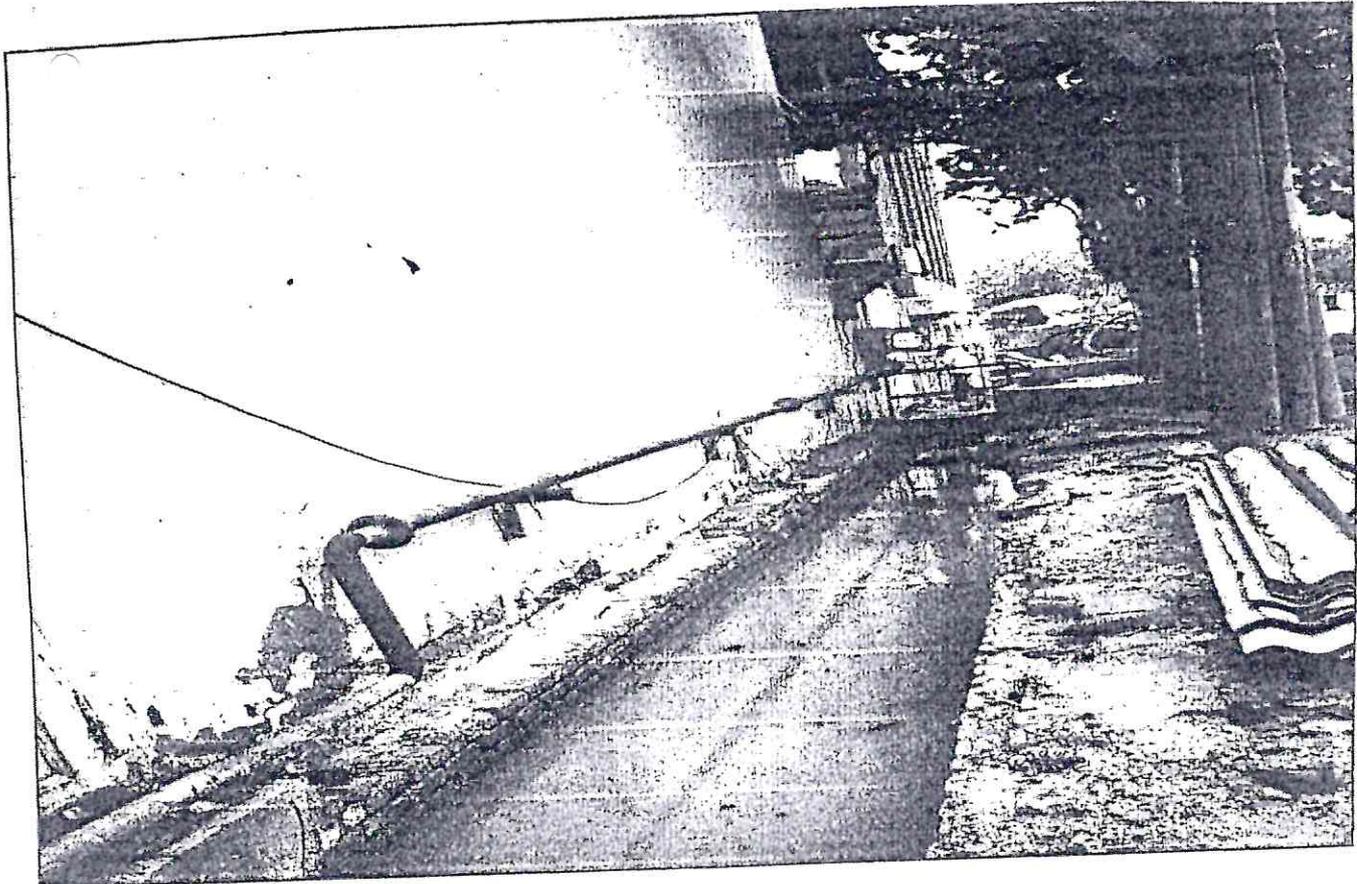
1. उद्योग में कच्चे माल के रूप में वेस्ट पेपर, एलम, रेजिन का प्रयोग करके मीडिया काफ्ट पेपर लगभग 100 मीट्रिक टन प्रतिदिन का उत्पादन किया जाता है। उत्पादन प्रक्रिया से जनित लगभग 220 किली प्रतिदिन उत्प्रवाह के शुद्धीकरण हेतु ई0टी0पी0 स्थापित है। ई0टी0पी0 में बार स्क्रीन, कलेक्शन टैंक / इक्वलाइजेशन टैंक, सेडीसेल, हील स्क्रीन, एरियेशन टैंक, केमिकल डोजिंग टैंक, सेकेन्डरी क्लेरीफायर, ड्यूयल मीडिया फिल्टर, फिल्टर प्रेस आदि स्थापित है। निरीक्षण के समय ई0टी0पी0 संचालित पाया गया।
2. उत्प्रवाह शुद्धीकरण संयंत्र के फाइनल आउटलेट से शुद्धीकृत उत्प्रवाह का नमूना एकत्र किया गया जिसे विश्लेषण हेतु क्षेत्रीय कार्यालय, उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा की प्रयोगशाला में जमा किया गया।
3. उत्प्रवाह शुद्धीकरण संयंत्र के फाइनल आउटलेट पर शुद्धीकृत उत्प्रवाह की गुणता व फलों की जाँच हेतु आनलाइन मानीटरिंग संयंत्र स्थापित है जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड के सर्वर से सम्बद्ध है। निरीक्षण के समय आनलाइन मानीटरिंग संयंत्र में शुद्धीकृत उत्प्रवाह में विभिन्न परिचालकों की रीडिंग क्रमशः pH-8.34, BOD-9.3 mg/l, COD-105.4 mg/l, TSS-12.6mg/l पायी गयी जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानको के अनुरूप है।
4. उद्योग द्वारा शुद्धीकृत उत्प्रवाह का निस्तारण परिसर के बाहर नोएडा प्राधिकरण के ड्रेन में किया जाता है।
5. निरीक्षण के दौरान लिये गये फोटोग्राफ संलग्न है।

संलग्नक:-उपरोक्तानुसार।

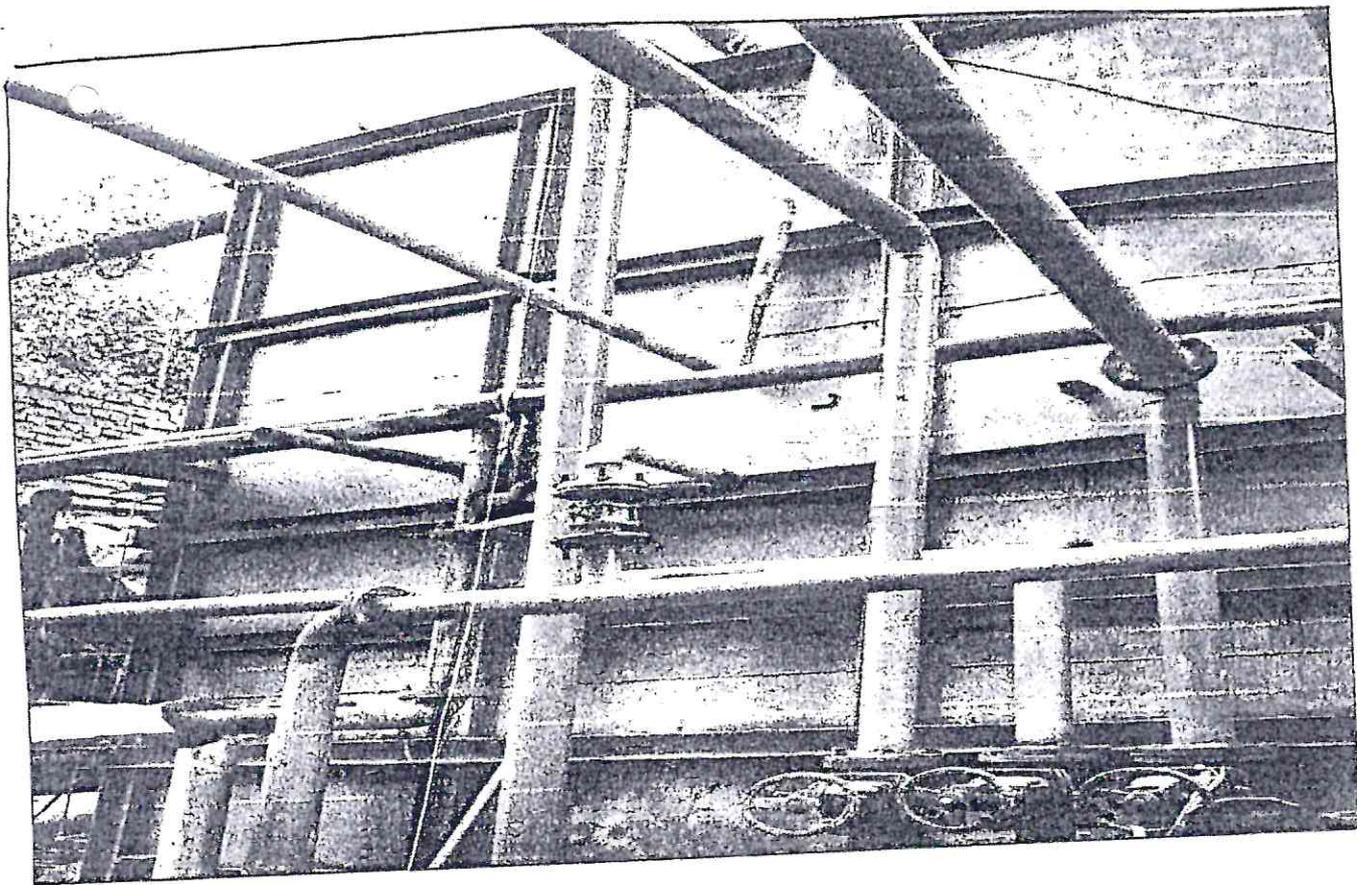

22/07/2020
वैज्ञानिक सहायक


22.07.2020
सहायक पर्यावरण अभियन्ता


क्षेत्रीय अधिकारी



at

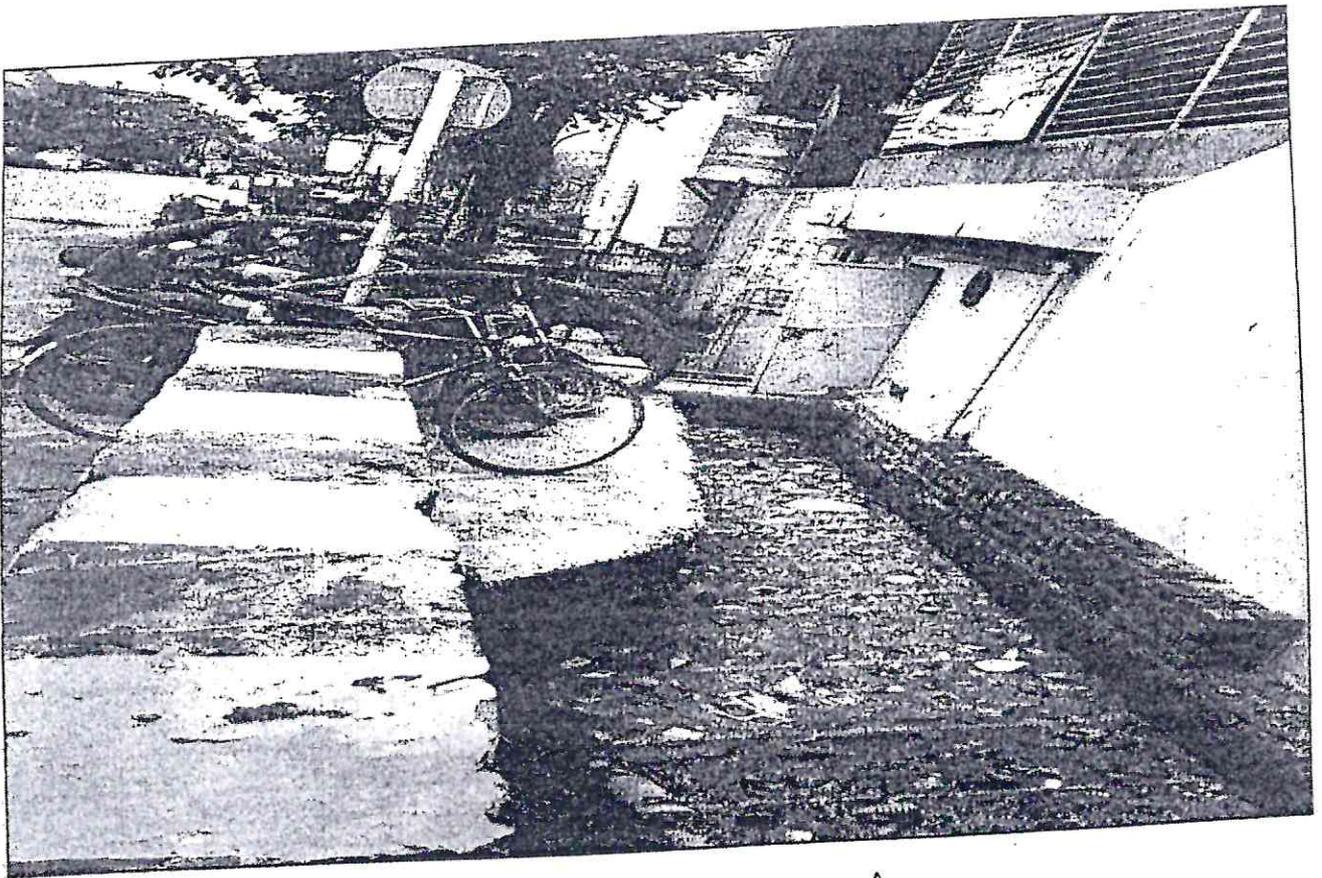
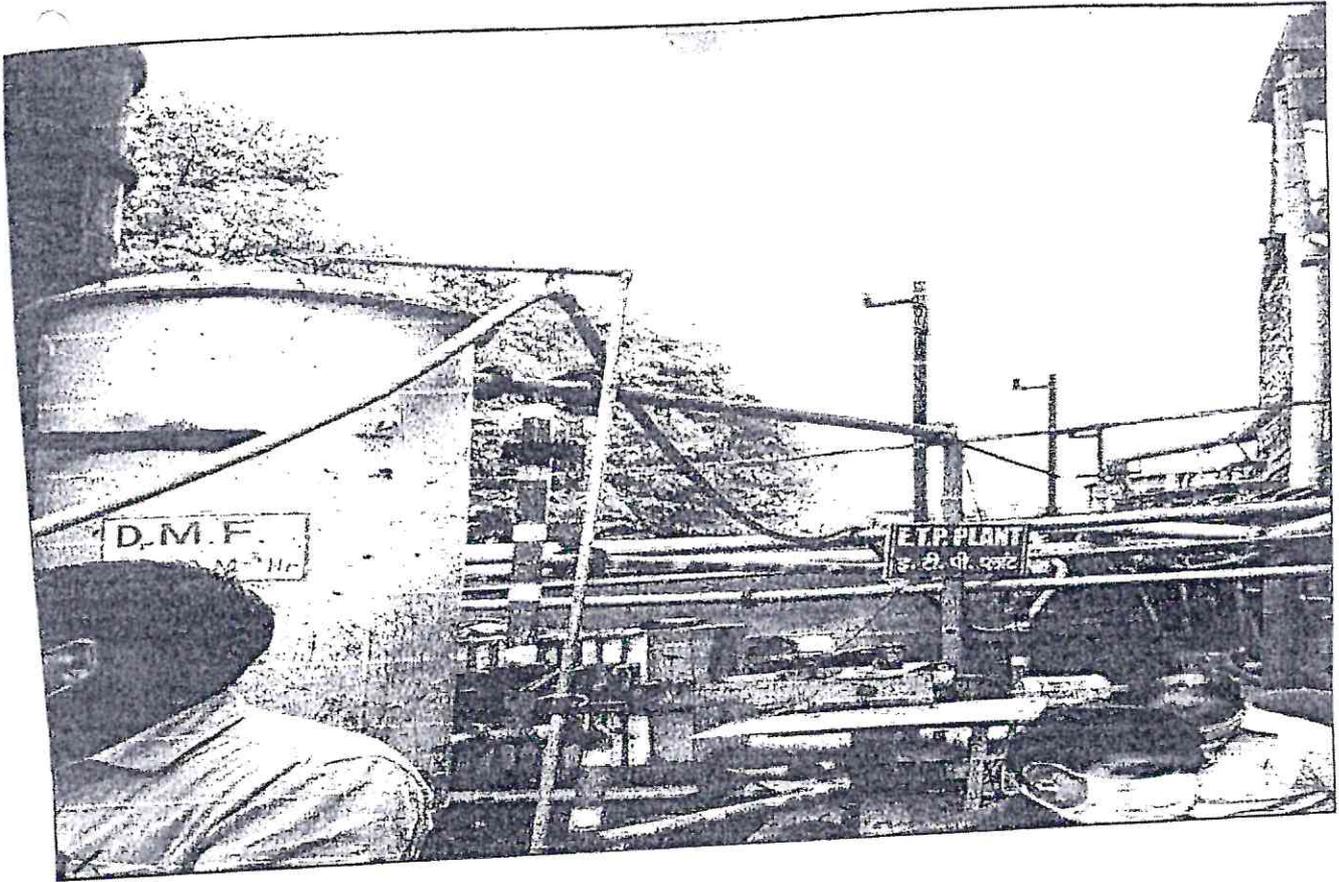


IQ SENSOR NET		LAB		MIO/TC 2020 XST		WTW	
CONTROLLER		27 July 2020		15 15			
Analys location							
01	15160540						
02	1.85 m3/h	Flow	4.89 mA	15260773			
03	105.4 mg/l	CODto	40.3 #	15190445			
04	12.6 mg/l	TSS	233.7 #	15190445			
05	2.3 mg/l	BOD	401.7 #	15190445			
06	0.00		0.00 mA	15260773			

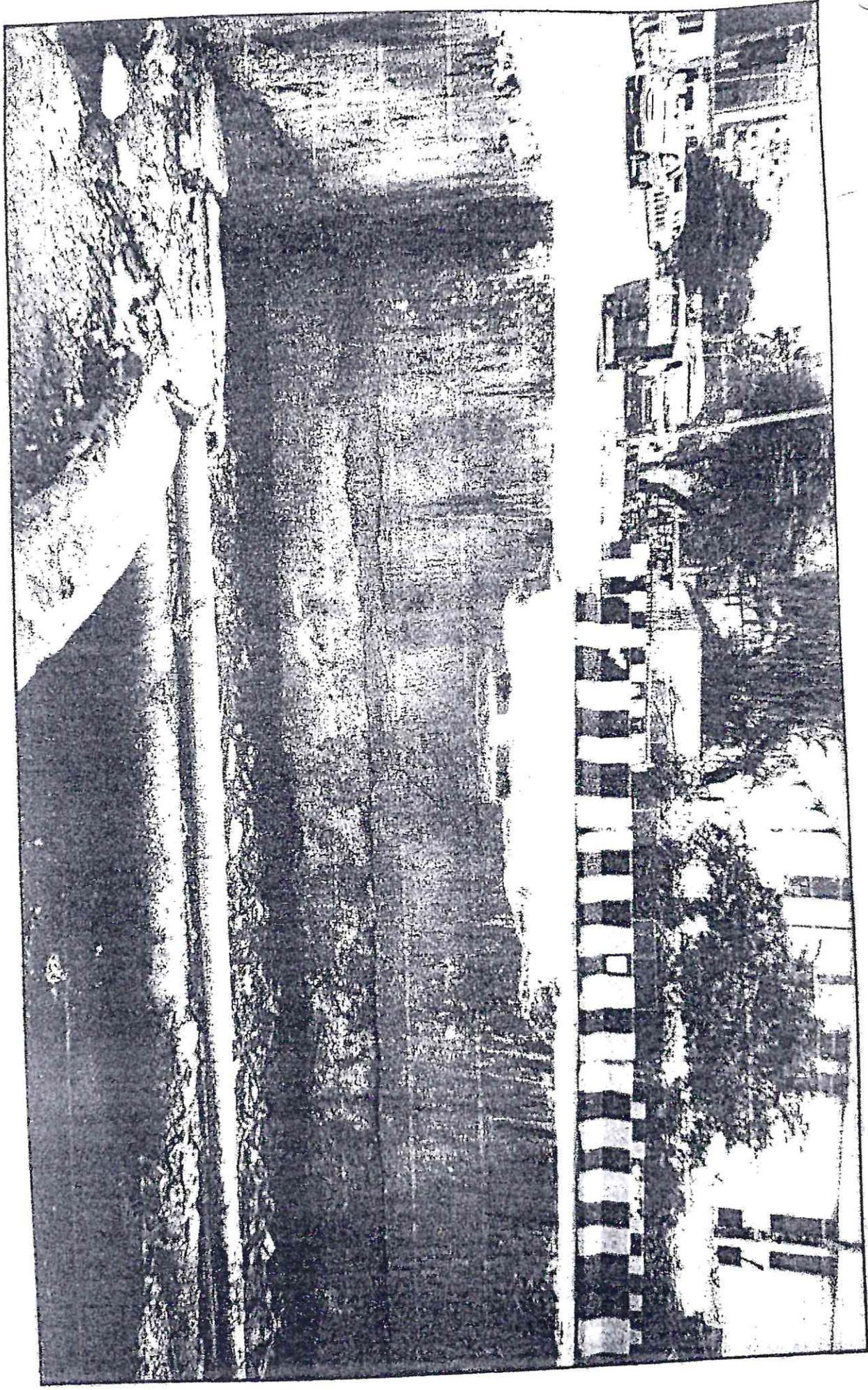
conf



out



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over



क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA

पत्रांक : 583/ 10/9-22 /2020 दिनांक: 10/9/2020
सेवा में,

विशेष कार्याधिकारी (टी),
नवीन ओखला औद्योगिक विकास प्राधिकरण,
सेक्टर-6, नोएडा,
गौतमबुद्ध नगर।

विषय- जल प्रदूषणकारी उद्योगों के निरीक्षण के सम्बन्ध में।
महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। उपरोक्त के संदर्भ में अवगत कराना है कि नोएडा स्थित उद्योगों का निरीक्षण इस कार्यालय द्वारा वर्ष 2020 के माह जुलाई, अगस्त एवं सितम्बर में किया गया। निरीक्षण आख्यायें पत्र के साथ संलग्न कर प्रेषित हैं।

संलग्नक:- उपरोक्तानुसार।

भवदीय
10.09.2020
(K M Srivastava AEE)
क्षेत्रीय अधिकारी

1622
10/9/20



DEM (जल)

कृ० अनुपालन आरक्षण के
सम्बन्धित करते हुए MANGT/ CPCB
में दाखिल कराएं।

10/9/2020

Senior Manager- JAL-1

कृ० अनुपालन आरक्षण में
सम्बन्धित करते हुए दाखिल
कराएं।

10/9/20
DEM-JR.

क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, नोएडा, गौतमबुद्ध नगर

नोएडा स्थित उद्योगों की निरीक्षण आख्या

वर्ष 2020 के माह जुलाई, अगस्त एवं सितम्बर में निम्न जल प्रदूषणकारी उद्योगों का निरीक्षण अधोहस्ताक्षरीगण द्वारा किया गया। विस्तृत आख्या निम्नवत है:-

1. मै० बॉडी केयर इन्टरनेशनल लि०, डी-247 / 13, सेक्टर-63, नोएडा, गौतमबुद्ध नगर।

उक्त उद्योग का निरीक्षण दिनांक 21.07.2020 को किया गया। निरीक्षण के दौरान उद्योग में फ़ैब्रिक प्रिंटिंग एवं स्क्रीन वाशिंग का कार्य किया जाता है। उक्त उद्योग को बोर्ड द्वारा सिलाई आदि प्रक्रियाओं द्वारा रेडीमेट गारमेन्ट्स के उत्पादन हेतु (Dry Process) स्थापना पूर्व सशर्त सहमति दिनांक 09.04.2018 को निर्गत की गयी थी तथा सिलाई आदि प्रक्रियाओं द्वारा रेडीमेट गारमेन्ट्स के उत्पादन हेतु सशर्त सहमति (जल/वायु) पत्र दिनांक 21.01.2019 द्वारा दिनांक 31.03.2020 की अवधि हेतु प्रदान की गयी थी, जिसकी वैधता समाप्त हो चुकी है।

उद्योग द्वारा उत्पादन प्रक्रिया में फ़ैब्रिक प्रिंटिंग एवं स्क्रीन वाशिंग का कार्य बोर्ड से बिना अनापत्ति प्रमाण पत्र प्राप्त किये किया जा रहा है। उद्योग द्वारा उत्पादन प्रक्रिया से जनित प्रदूषित उत्प्रवाह के शुद्धीकरण हेतु कोई व्यवस्था स्थापित नहीं की गयी है तथा अशुद्धीकृत उत्प्रवाह का निस्तारण नोएडा ड्रेन में किया जा रहा है। निरीक्षण के दौरान उद्योग परिसर से निस्तारित किये जा रहे अशुद्धीकृत उत्प्रवाह के नमूने का एकत्रण कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या अनुसार नमूने में बी०ओ०डी०-240.0 मि०ग्रा०/लीटर, सी०ओ०डी०-1360.0 मि०ग्रा०/लीटर, टोटल सस्पेन्डेड सॉलिड्स-308.0 मि०ग्रा०/लीटर पाये गये जो कि केन्द्रीय प्रदूषण नियंत्रण द्वारा निर्धारित मानको से अधिक है। उद्योग के विरुद्ध जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम 1974 की धारा 33ए के अन्तर्गत कार्यवाही की संस्तुति पत्र संख्या 388/सी/बी-293/2019-20 दिनांक 05.08.2020 के माध्यम से बोर्ड मुख्यालय को प्रेषित की गयी है।

2. मै० हल्दीराम स्नैक्स प्रा०लि०, प्लाट नं० ए-11, सेक्टर-68, नोएडा, गौतमबुद्ध नगर।

उक्त उद्योग का निरीक्षण दिनांक 02.09.2020 को किया गया। निरीक्षण के समय उद्योग संचालित पाया गया। उद्योग में कच्चे माल के रूप में पोटैटो, राईस ग्रिट एवं कार्न ग्रिट, वेसन, मूंगफली, स्पाइसेस, इडिबिल आयल का उपयोग कर चिप्स, नमकीन, स्नैक्स आदि का उत्पादन किया जाता है। उद्योग में औद्योगिक प्रक्रिया में लगभग 322 के०एल०डी० जल का उपयोग किया जाता है। औद्योगिक प्रक्रिया से जनित 250 के०एल०डी० उत्प्रवाह के शुद्धीकरण हेतु ई०टी०पी० स्थापित है। निरीक्षण के समय ई०टी०पी० के माध्यम से शुद्धीकृत उत्प्रवाह के नमूने का एकत्रण कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या अनुसार नमूने में बी०ओ०डी०-21.0 मि०ग्रा०/लीटर, सी०ओ०डी०-208.0

मि०ग्रा०/लीटर, टोटल सस्पेन्डेड सॉलिड्स -76.0 मि०ग्रा०/लीटर, ऑयल एण्ड ग्रीस-2.8 मि०ग्रा०/लीटर पाये गये जो कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानको के अनुरूप है। उद्योग को संदर्भ संख्या 34827/UPPCB/Noida(UPPCBRO)/CTO/water/NOIDA/2018 दिनांक 28.11.2018 एवं संदर्भ संख्या 34824/UPPCB/Noida(UPPCBRO)/CTO/air/NOIDA/2018 दिनांक 28.11.2018 द्वारा 31.12.2023 तक की अवधि हेतु सशर्त सहमति (जल एवं वायु) निर्गत की गयी है।

3. मै० हल्दीराम स्नैक्स प्रा०लि०, प्लाट नं० ए-1,2,3,4 सेक्टर-65, नोएडा, गौतमबुद्ध नगर।

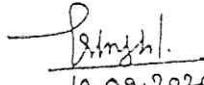
उक्त उद्योग का निरीक्षण दिनांक 02.09.2020 को किया गया। निरीक्षण के समय उद्योग संचालित पाया गया। उद्योग में कच्चे माल के रूप में आटा, चीनी, घी व ड्राई फ्रूट्स इत्यादि का उपयोग कर मिठाईयों का उत्पादन किया जाता है। उद्योग में औद्योगिक प्रक्रिया में लगभग 60.0 के०एल०डी० जल का उपयोग किया जाता है। औद्योगिक प्रक्रिया से जनित 55.0 के०एल०डी० उत्प्रवाह के शुद्धिकरण हेतु ई०टी०पी० स्थापित है। निरीक्षण के समय ई०टी०पी० के माध्यम से शुद्धिकृत उत्प्रवाह के नमूने का एकत्रण कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या अनुसार नमूने में वी०ओ०डी०-18.0 मि०ग्रा०/लीटर, सी०ओ०डी०-192.0 मि०ग्रा०/लीटर टोटल सस्पेन्डेड सॉलिड्स -70.0 मि०ग्रा०/लीटर, ऑयल एण्ड ग्रीस- 3.0 मि०ग्रा०/लीटर पाये गये जो कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानको के अनुरूप है। उद्योग को संदर्भ संख्या 2505/UPPCB/Noida(UPPCBRO)/CTO/water/NOIDA/2017 दिनांक 29.12.2017 एवं संदर्भ संख्या 2511/UPPCB/Noida(UPPCBRO)/CTO/air/NOIDA/2017 दिनांक 29.12.2017 द्वारा 31.12.2022 तक की अवधि हेतु सशर्त सहमति (जल एवं वायु) निर्गत की गयी है।

4. आनन्द इलेक्ट्रोप्लेटर्स, बी-87, 88, सेक्टर-10, नोएडा, गौतमबुद्ध नगर।

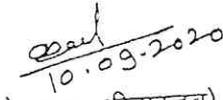
उक्त उद्योग का निरीक्षण दिनांक 24.08.2020 को किया गया। निरीक्षण के समय उद्योग संचालित पाया गया। उद्योग में कच्चे माल के रूप में जॉब वर्क पर इलेक्ट्रोप्लेटिंग का कार्य किया जाता है। उद्योग में औद्योगिक प्रक्रिया में लगभग 1.0 के०एल०डी० जल का उपयोग किया जाता है। औद्योगिक प्रक्रिया से जनित 0.5 के०एल०डी० उत्प्रवाह के शुद्धिकरण हेतु ई०टी०पी० स्थापित है। निरीक्षण के समय ई०टी०पी० के माध्यम से शुद्धिकृत उत्प्रवाह के नमूने का एकत्रण कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या अनुसार नमूने में बी०ओ०डी०-7.5 मि०ग्रा०/लीटर, सी०ओ०डी०-88.0 मि०ग्रा०/लीटर, टोटल सस्पेन्डेड सॉलिड्स -68.0 मि०ग्रा०/लीटर, ऑयल एण्ड ग्रीस-2.6 मि०ग्रा०/लीटर, जिंक-2.0 मि०ग्रा०/लीटर एवं आयरन-1.8 मि०ग्रा०/लीटर पाये गये जो कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानको के अनुरूप है। उद्योग को संदर्भ संख्या 81652/UPPCB/Noida(UPPCBRO)/CTO/water/NOIDA/2019 दिनांक 04.04.2020 द्वारा 31.12.2022 तक की अवधि हेतु सशर्त सहमति (जल) निर्गत की गयी है।

5. मै0 सन्दीप पेपर मिल्स प्रा0लि0, प्लाट नं0 ए-20, सेक्टर-6, नोएडा, गौतमबुद्ध नगर।

उक्त उद्योग का निरीक्षण दिनांक 22.07.2020 को किया गया। निरीक्षण के समय उद्योग संचालित पाया गया। उद्योग में कच्चे माल के रूप में वेस्ट पेपर का उपयोग कर मीडिया क्राफ्ट पेपर का उत्पादन किया जाता है। उद्योग में औद्योगिक प्रक्रिया में लगभग 400 कें0एल0डी0 जल का उपयोग किया जाता है। औद्योगिक प्रक्रिया से जनित 220 कें0एल0डी0 उत्प्रवाह के शुद्धिकरण हेतु ई0टी0पी0 स्थापित है। निरीक्षण के समय ई0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूने का एकत्रण कर क्षेत्रीय कार्यालय की प्रयोगशाला में विश्लेषित कराया गया। विश्लेषण आख्या अनुसार नमूने में बी0ओ0डी0-16.5 मि0ग्रा0/लीटर, सी0ओ0डी0-136.0 मि0ग्रा0/लीटर, टोटल सस्पेन्डेड सॉलिड्स -26.0 मि0ग्रा0/लीटर पाये गये जो कि केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानको के अनुरूप है। उद्योग को संदर्भ संख्या 63244/UPPCB/Noida(UPPCBRO)/CTO/water/NOIDA/2019 दिनांक 16.01.2020 एवं संदर्भ संख्या 63241/UPPCB/Noida(UPPCBRO)/CTO/air/NOIDA/2019 दिनांक 15.01.2020 द्वारा 31.12.2024 तक की अवधि हेतु सशर्त सहमति (जल एवं वायु) निर्गत की गयी है।


10.09.2020
(पूर्णादित्य प्रताप सिंह)
अवर अभियन्ता


10.09.2020
(सुशील कुमार)
वैज्ञानिक सहायक


10.09.2020
(के0एम0 श्रीवास्तव)
सहायक पर्यावरण अभियन्ता

क्षेत्रीय अधिकारी

Piece

Action Plan Sewerage Network, NOIDA

Annexure - C

S No.	Name of Work	Estimated Cost. (in lacs)	Action Plan	Remarks
1	P/L of main Sewer line from B-Block Sector-19 to SPS-18) Noida	172.07	Strengthening of old/undersized sewer line for proper functioning of sewerage system. Contract Bond prepared. work start soon.	Work in progress Physical progress 60%
2	P/L of main Sewer line from F-Block Sector-27 to SPS-18) Noida	45.82	Strengthening of old/undersized sewer line for proper functioning of sewerage system. Principal approval in process.	Principal approval in process
3	Installation of non clog submersible pump at SPS-66, Noida	180.00	Capacity SPS-66 upgraded through installation of new non clog submersible pump for proper functioning of sewerage system.	Principal approval in process
4	Strengthening of main sewer line from SPS-10 to STP-54, Noida	225.00	Strengthening of old/undersized sewer line for proper functioning of sewerage system.	Tender published
5	Installation of non clog submersible pump at SPS-115, Noida	60.00	Newly constructed SPS-115 non clog pump are to be installed. Presently sewer is disposed in near by existing sewer line.	Work Completed
6	Strengthening of main sewer line in sector-104, Noida	70.00	Strengthening of old/undersized sewer line for proper functioning of sewerage system.	Principal approval in process
7	Strengthening of sewer line in Ph-2, hosiery complex, sector-84 & 85, Noida	388.81	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	Work Completed
8	P/L disposal sewer line from SPS-85 to rising main passes from sector-92 MSPS, Noida	154.40	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	Work Completed
9	Strengthening of sewer line (Connection of sec-74, 75, 76, 77, 78, 79, 116 to SPS-117) Noida	593.45	Presenting sewer line of said sectors are connected to existing sewer line that causes frequent sewer jam/over flow	Work Completed
10	Strengthening of sewerage (Relaying of 400mm DI rising main line SPS-2/5) Noida	87.88	Old sewer line leaking frequently and is to be replaced.	Work Completed
Total		1977.43		

Annexure - C

45

K

**(GURVINDER SINGH)
SENIOR MANAGER (JAL)-I
NOIDA**

**(A.K. VARUN)
SENIOR MANAGER (JAL)-III
NOIDA**

Community Toilet Monitoring List

S. No.	Circle	Sector & Village	Location	New Allotted Number
1	1	5	Sector 5, in front of A 67	CT - 1
2	1	8	Sector 8, Near C 17	CT - 2
3	2	Ponhiapur	Village - Rohnapur Near Step By Step School	CT - 3
4	2	17	in front of Mandir, DND Road, Sector 17	CT - 4
5	3	18	Sector 18, Backs de DLF Mall, JJ Colony	CT - 5
6	3	5c	in front of SD school, Barolia	CT - 6
7	3	5c	in front of Kabadi shop, Near Turn on Nala	CT - 7
8	3	46	in front of Supreme Tower	CT - 8
9	3	Sec 44	Opposite Royal Residence Apartment	CT - 9
10	4	Sec 45	Near Police Chowki	CT - 10
11	4	sec 62	Block A, Opp. INS Noida College	CT - 11
12	4	sec 63	Block d, Near Park 201	CT - 12
13	4	sec 64	Block J, Near Company J 14	CT - 13
14	5	53	Sector 53, Near Electric Pole, CNG station	CT - 14
15	5	33A	Backside Ship Art Building	CT - 15
16	5	sec 33/34	Gizor T point	CT - 16
17	6	sec 35	Kribneo township	CT - 17
18	6	73	Sector 73/74, corner of greenbelt slum area near Supertech	CT - 18
19	6	116	Sector 116-117 crossing service road, near Nala slum area	CT - 19
20	6	72	Sector 72, Opposite Biji Ghar	CT - 20
21	6	76	Sector 76, slum basti, on corner in front of Silicon city	CT - 21
22	6	77	Sector 77, right side of road, slum area, near Balaji Tour and travels	CT - 22
23	6	78	Sector 78, near water pump, slum area	CT - 23
24	6	116	Sector 116, slum area near 33/11 electric sub station	CT - 24
25	6	117	Sector 117, Opposite Sector 120, Near gate on service road in front of sewage pumping station Jal-3	CT - 25
26	6	122	Sector 122, Inside Noida Facility Boundary, Backside OHT in front of Plot. No. 13e	CT - 26
27	6	Sorkha	Sorkha, FNG Service Road, Near Govt. Akhada	CT - 27
28	7	sec 78	Near Antriksh Apartment gate-2	CT - 28
29	7	80	sector 80, On corner, slum area, in front of D-33 green kitchen Pvt. Ltd	CT - 29
30	7	81	Sector 81, Agar isaperai slum basti, backside Dairik Bhaskar	CT - 30
31	7	81	Sector 81, Near B-205, Service road Agar isaperai slum basti, near Jagbir Bhat House	CT - 31
32	7	83	Sector 83, in front of A 117, T point	CT - 32
33	7	83	Sector 83, in front of Nagar Bhawan	CT - 33
34	7	88	Sector 88, Subj Mandir, in front of Gate No. 2	CT - 34

1		96	Near ...	CT 35
2		97	Near ...	CT 36
3		98	Near ...	CT 37
4		99	Near ...	CT 38
5		100	Near ...	CT 39
6		101	Near ...	CT 40
7		102	Near ...	CT 41
8		103	Near ...	CT 42
9		104	Near ...	CT 43
10		105	Near ...	CT 44
11		106	Near ...	CT 45
12		107	Near ...	CT 46
13		108	Near ...	CT 47
14		109	Near ...	CT 48
15		110	Near ...	CT 49
16		111	Near ...	CT 50
17		112	Near ...	CT 51
18		113	Near ...	CT 52
19		114	Near ...	CT 53
20		115	Near ...	CT 54
21		116	Near ...	CT 55
22		117	Near ...	CT 56

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Public Toilet Blocks List

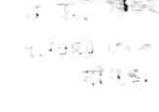
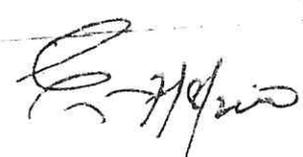
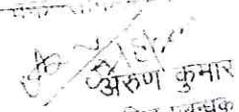
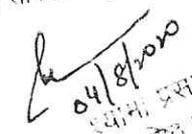
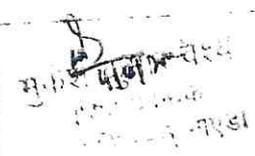
S.No.	Location	New Alloted Number for Public Toilets	No of Seats
1	Near Sai Mandir Sector 52	1	4
2	Kanchan Janga Market Sec 53	2	4
3	Sector-21 at MP-1 Road	3	4
4	Sector-14 at Gol chakkar	4	4
5	Sector-19 Crossing	5	4
6	Sector 27 F Block Near Dustbin	6	4
7	Sector-44 Amity School	7	4
8	Sector 18 Metro Station Near Savitri Market	8	4
9	Tripode Sector 28 Car Market	9	4
10	Sector-17 BHEL Colony at DSC Road	10	4
11	Sector 38A Bus Stop MP-3 Side	11	4
12	Sector 38A Bus Stop Botemical Garden Side	12	4
13	Mahamaya Flyover Near Bus Stand	13	4
14	Mayur School Gol chakkar sector 126	14	4
15	Infront Garden Galleria Mall at MP-2 Road service Lane	15	4
16	Sector 28 Side Near FOB DSC Marg	16	4
17	DSC Marg Botemical Garden at U-Turn on Sector 37 Under Pass	17	4
18	GIP Gate No.2 at DSC Road	18	4
19	Near Mata Peet at DSC Road	19	4
20	Stadium Gate No. - Parallel Road	20	4

21	Golf course at MP-3 Road	21	4
22	Sector 44 corner Near Police Chowki Bus Stop at MP-3 Road	22	4
23	Stadium Gate No 5 at Raghunathpur Road	23	4
24	Sector 38 Golf Course Corner At MP-3 Road	24	4
25	Near Indo Gulf Hospital Sector 19	25	4
26	Sector 17 corner Near Sampwell	26	4
27	Near Power House 38A on DSC Road	27	4
28	Sector 142 Near Advent Crossing	28	4
29	Mahamaya Flyover From Cir. Noida Sector 04 Side	29	4
30	Sector 135 Near Fire Station (I Point)	30	4
31	Sector 38A Bus Stand	31	4
32	Sector 137 Near Felix Hospital	32	4
33	Sector 144 cut on Express way	33	4
34	Sector 18 Infront McDonald	34	4
35	Sector 16A Corner Near Shahdra Drain at MP-2 Road	35	2
36	Sector 7 BHEL corner towards DND	36	2
37	Adobe Crossing Sector 21A Raghunathpur Road	37	2
38	Infront Spice Mall Sector 21A at Parallel Road	38	2
39	DND Rajni Gandhi Metro Station infront Stadium	39	2
40	Sector 18 infront Shyam Garment	40	2
41	City Center Morna Bus Dipu	41	2
42	Sector 150 Greater Noida Entry (On Expressway)	42	4
43	Sector 21A, 22, 12 Crossing Near Police Chowki at MP-1 Road	43	4
44	MP-2 on Sector 16A T-Point Near Shiv Murti	44	4

69	Sec-126 Near Amity	69	4
70	Sector 70 Near Jhuggi	70	4
71	Sector 63 Side I-Point NH 74 Junction Jonal Road No. 6	71	4
72	H- Block Market Sector 63	72	4
73	U Flex at Elevated Road	73	4
74	Sector -50 Metro Station	74	4
75	Sector 75 Spectrum Mall	75	4
76	City Center Metro Station Sector 39 Side	76	4
77	Golf Course Gate no. 1	77	4
78	Sector 142 Near Advent Building	78	4
79	Sector 33 ARTO Office at MP-2 Road	79	4
80	Sector 108 Crossing	80	4
81	Sector 9 MP-1 Road	81	4
82	NSI-Z Metro Station	82	4
83	Labour Chowk Sector 62	83	4
84	Near Logix Mall Parking at MP-3 Road	84	4
85	Sector 148 Expressway	85	4
86	Sector 123 Near Hindan Canal	86	4
87	Sector-8 Nursery	87	4
88	Sector 104 DSC Road	88	4
89	Carparking Entry MI CP Sector-18	89	4
90	Raddison Hotel Side MI CP Sec-18	90	4
91	Wave Silver Lower Side MI CP Sec-18	91	4
92	Sector-12,22	92	4
93	Sector-25 Market	93	4

94	Near Metro station Sec-06	94	+
95	Bargali Market Sector-62	95	+
96	Near NMRC Station Sector-71	96	+
97	DND Sector 16 Near FOB	97	+
98	Market Sector-50	98	+
99	Near Police Chowki Sector 18	99	+
100	Near Corinthum Building Sector-62	100	+

Report Regarding Encroachment on Embankment of Drains

SN	WC	Status Report	Signature of Incharge
1.	WC-1	No. encroachment on embankment of Drain at present	 4/18/2020
2.	WC-2	No. encroachment on embankment of Drains at present (As per Annexure - P)	
3.	WC-3	No. encroachment on embankment of Drains at present No. Encroachment on Katha Authority holding	
4.	WC-4	No. encroachment on embankment of Drains at present (As per Annexure - F)	 अरुण कुमार वरिष्ठ प्रबंधक वर्क सर्किल-वटुवा, नोएडा
5.	WC-5	No. encroachment on embankment of Drains at present	 04/18/2020 दीपिका प्रसाद वरिष्ठ प्रबंधक वर्क सर्किल- E नोएडा
6.	WC-6	No. encroachment on embankment of Drains at present	 04/18/2020
7.	WC-7	No. encroachment on embankment of Drains at present	
8.	WC-8	No. encroachment on embankment of Drains at present	 04/18/2020
9.	WC-9	No. encroachment on embankment of Drains at present	
10.	WC-10	No. encroachment on embankment of Drains at present	

E

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Drains Monitoring				
Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
1	Summerville, Sec-22	28.3537049 77.211582	No	<p>349° N Course E 78°</p> <p>ALTITUDE 128.0 M</p> <p>LAT 28°35'10.17" N LONG 77°21'58.2" E</p> <p>08.02.2020 12:44:08</p> <p>Deep Bhawan, Tolaj Marg, Block B, Sector 24, Noida, Uttar Pradesh 201301, India</p>
2	A-16, Front of Sec-23	28.3519907 77.218659	No	<p>227° SW Course NE 25°</p> <p>ALTITUDE 150.0 M</p> <p>LAT 28°35'19.907" N LONG 77°21'58.659" E</p> <p>08.02.2020 12:17:28</p> <p>A-16, Block B, Sector 24, Noida, Uttar Pradesh 201307, India</p>
3	Front of A-17/23	28.3517783 77.217213	No	<p>145° SE Course N 0°</p> <p>ALTITUDE 126.0 M</p> <p>LAT 28°35'17.783" N LONG 77°21'7.213" E</p> <p>08.02.2020 12:52:45</p> <p>A-2, Block A, Sector 33, Noida, Uttar Pradesh 201307, India</p>
4	Front of gate, near by thana Sec-23	28.3518658 77.216540	No	<p>75° E Course S 195°</p> <p>ALTITUDE 135.0 M</p> <p>LAT 28°35'18.658" N LONG 77°21'6.540" E</p> <p>08.02.2020 12:25:17</p> <p>NTPC Opposite, Block A, Sector 33, Noida, Uttar Pradesh 201307, India</p>

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
5	Ashish convent school, near sec-33	28.3518900 77.219210	No	
6	Kribhco colony, Sec-35	28.3519317 77.219797	No	
7	Kribhco colony, Sec-35 (Front of Morna)	28.3455886 77.2124577	No	
8	Brijwasi caters morna harijan basti	28.3456023 77.2124292	No	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
9	Sector-34	28.3445022 77.2142525	No	
10	Surabhi hospital, Morna	28.3445011 77.2142425	No	
11	Service Road		No	
12	Kendriya vihar, Sec-51	28.3444053 77.2145378	No	

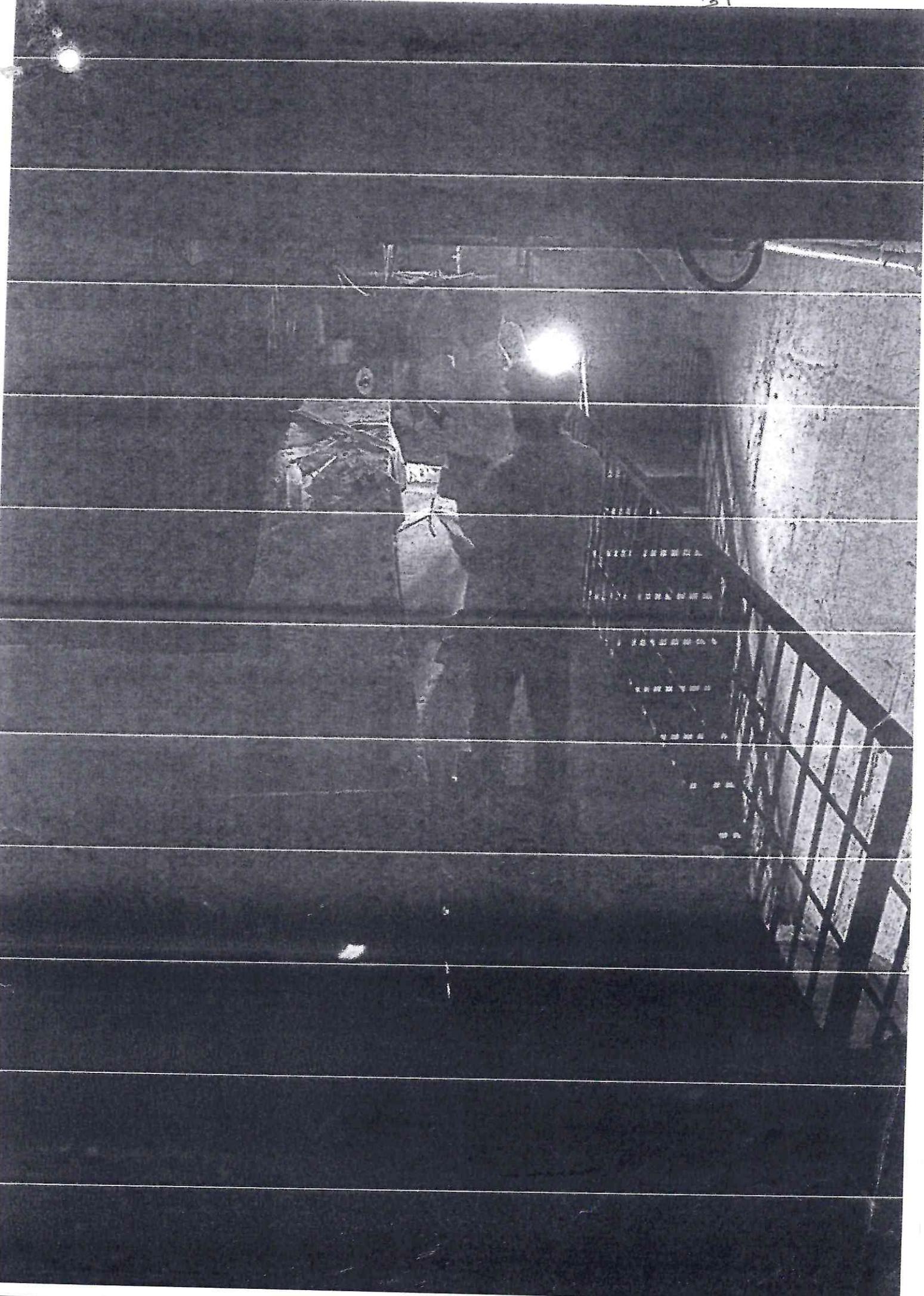
Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
13	Kendriya vihar, Sec-51	28.3443807 77.2146145	No	 <p>Altitude: 56.0 ft 28°34'43.807"N 77°21'46.145"E 08/12/2020 14:56:40 C-121, Block C, Kendriya Vihar, Sector 51, Noida, Uttar Pradesh 201301, India</p>
14	Police Chowki, Sec-51	28.3444693 77.2144117	No	 <p>Altitude: 115.1 ft 28°34'44.693"N 77°21'44.117"E 08/12/2020 15:01:42 Sector 34 Busland, Captain Shashi Kant Marg, Block B, Sector 34, Noida, Uttar Pradesh 201307, India</p>
15	Towards kendriya vihar (Gol chakkar) Sec-51	28.3436577 77.2157424	No	 <p>Altitude: 100.0 ft 28°34'36.577"N 77°21'57.424"E 08/12/2020 14:52:00 B-140, Block B, Sector 51, Noida, Uttar Pradesh 201303, India</p>
16	Sec-50,51 mid road, towards sec-51, Near by Gol chakkar	28.3441368 77.228562	No	 <p>Altitude: 102.0 ft 28°34'41.368"N 77°22'85.62"E 08/12/2020 14:33:11 C-180, Sector 51, Noida, Uttar Pradesh 201307, India</p>

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
17	Sec-50, Neelgiri hills F-1	28.3438313 77.224377	No	 <p>Altitude: 505 ft</p> <p>Lat: 28° 34' 38.313" N Long: 77° 22' 43.77" E</p> <p>08/12/2020 08:59</p> <p>B 387, Block C, Kendriya Vihar, Sector 51, Noida, Uttar Pradesh 201302, India</p>
18	Sec-50 UGR	28.3415331 77.2228780	No	 <p>Altitude: 71 ft</p> <p>Lat: 28° 34' 15.331" N Long: 77° 22' 28.780" E</p> <p>08/12/2020 08:59</p> <p>Lane Number 14, Pragati Colony, Sector 49, Noida, Uttar Pradesh 201304, India</p>
19	Kajal Dairy, Community toilet Barola drain sec-50	28.3414816 77.2224057	No	 <p>Altitude: 103 ft</p> <p>Lat: 28° 34' 14.816" N Long: 77° 22' 24.057" E</p> <p>08/12/2020 08:59</p> <p>Unnamed Road, D Block, Sector 51, Noida, Uttar Pradesh 201304, India</p>
20	Village-Barola, near Cemetery	28.3354642 77.2242056	No	 <p>Altitude: 111 ft</p> <p>Lat: 28° 33' 54.642" N Long: 77° 22' 42.056" E</p> <p>08/12/2020 08:59</p> <p>1, Barola, Sector 49, Noida, Uttar Pradesh 201304, India</p>

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
21	Brahampal market bhati dairy, village-Barola	28.3353852 77.2242820	No	 <p>Monitoring picture for entry 21 showing a road and buildings with a river in the background. The image includes a timestamp of 08/22/2022 and coordinates 28°33'53.852"N, 77°22'42.820"E.</p>
22	Mahagun mazzaria, front of sec-76	28.569997 72.808500	No	 <p>Monitoring picture for entry 22 showing a heavily wooded area. The image includes a timestamp of 08/22/2022 and coordinates 28°56'99.97"N, 72°80'85.00"E.</p>
23	Sec-76, Main junction	28.569080 77.808500	No	 <p>Monitoring picture for entry 23 showing a road junction with trees. The image includes a timestamp of 08/22/2022 and coordinates 28°56'90.80"N, 77°80'85.00"E.</p>
24	S.M.G. Public school, Rajeev colony, Bhangel	28.3243947 77.2326708	No	 <p>Monitoring picture for entry 24 showing a school building and a road. The image includes a timestamp of 08/22/2022 and coordinates 28°32'43.947"N, 77°23'26.708"E.</p>

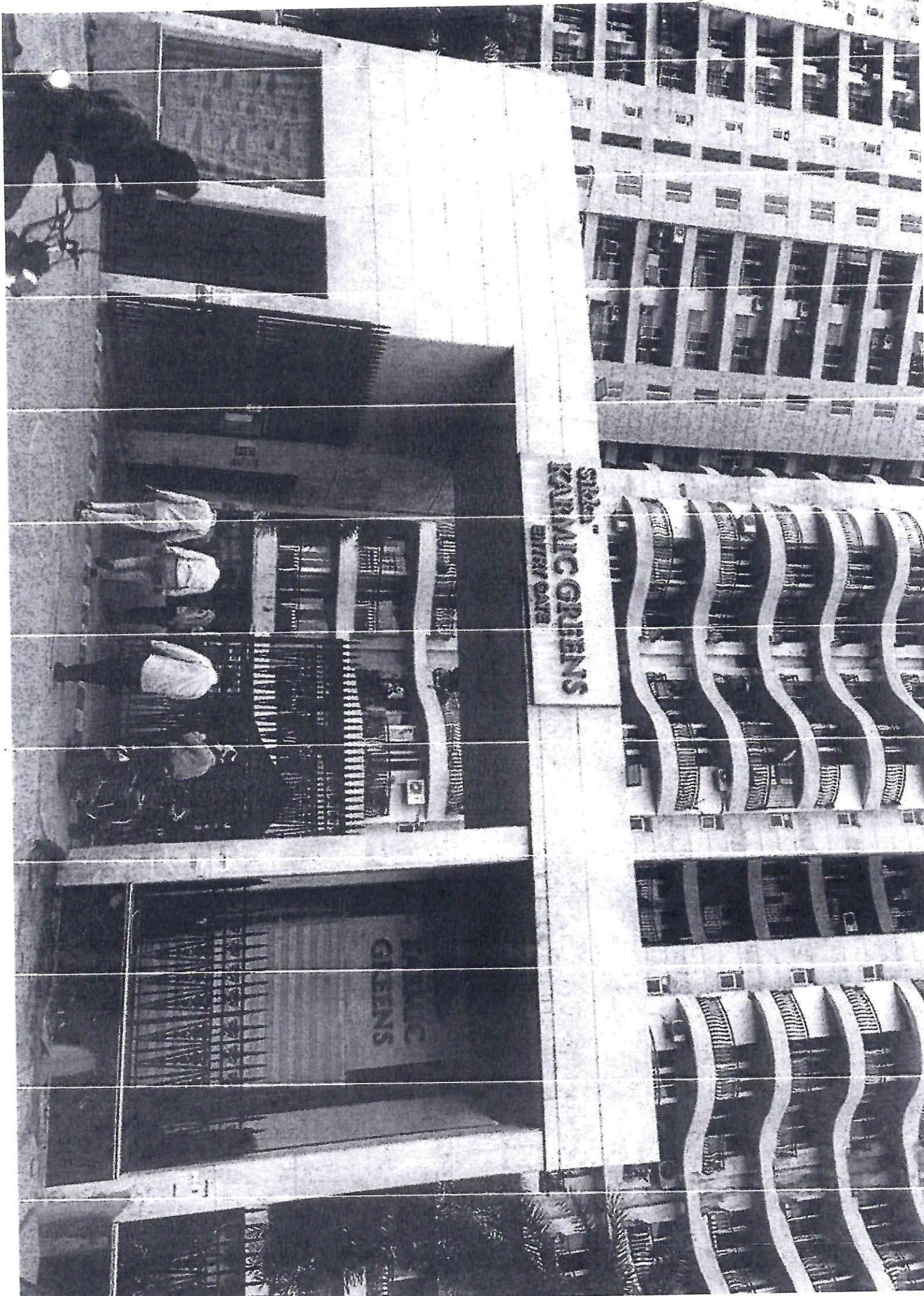
Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
25	Satnam kirana store, Bhangel	28.329656 77.2326669	No	
26	Under NSEZ metro station	28.3154711 77.2339439	No	
27	Banhgel wala nala	28.322350 77.2337000	No	
28	Hosiery	28.321064 77.2342250	No	

Sr.	Location	Latitude Longitude	Encroachment	Monitoring Pictures
29	Advant Sec-142	28.301634 77.2437698	No	
30	Near Sec-135	28.2958997 77.2359403	No	
31	Near Sec-82	28.3126475 77.2327149	No	



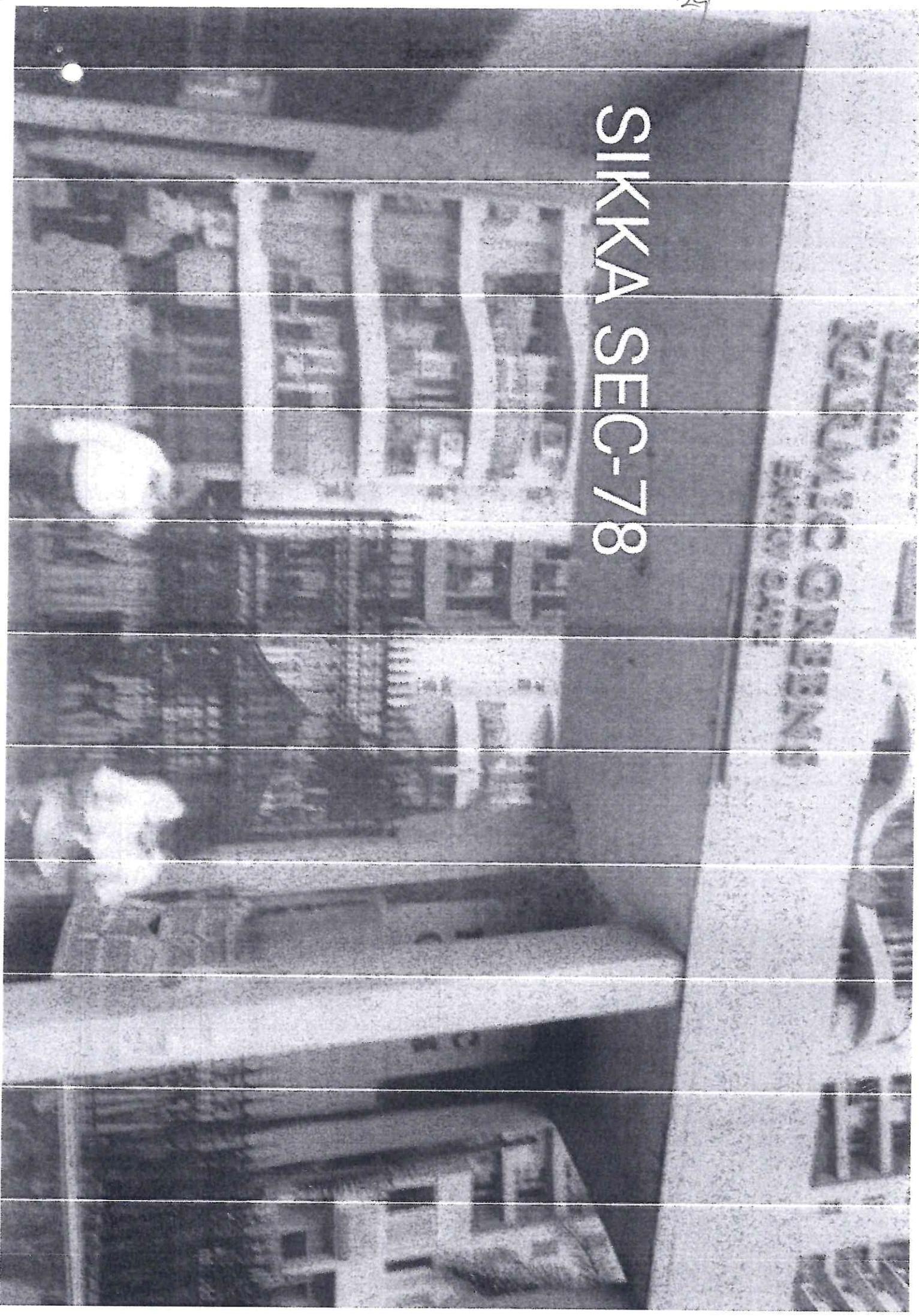
Subah
KARMIC GREENS
BIRSA GATE

KARMIC
GREENS

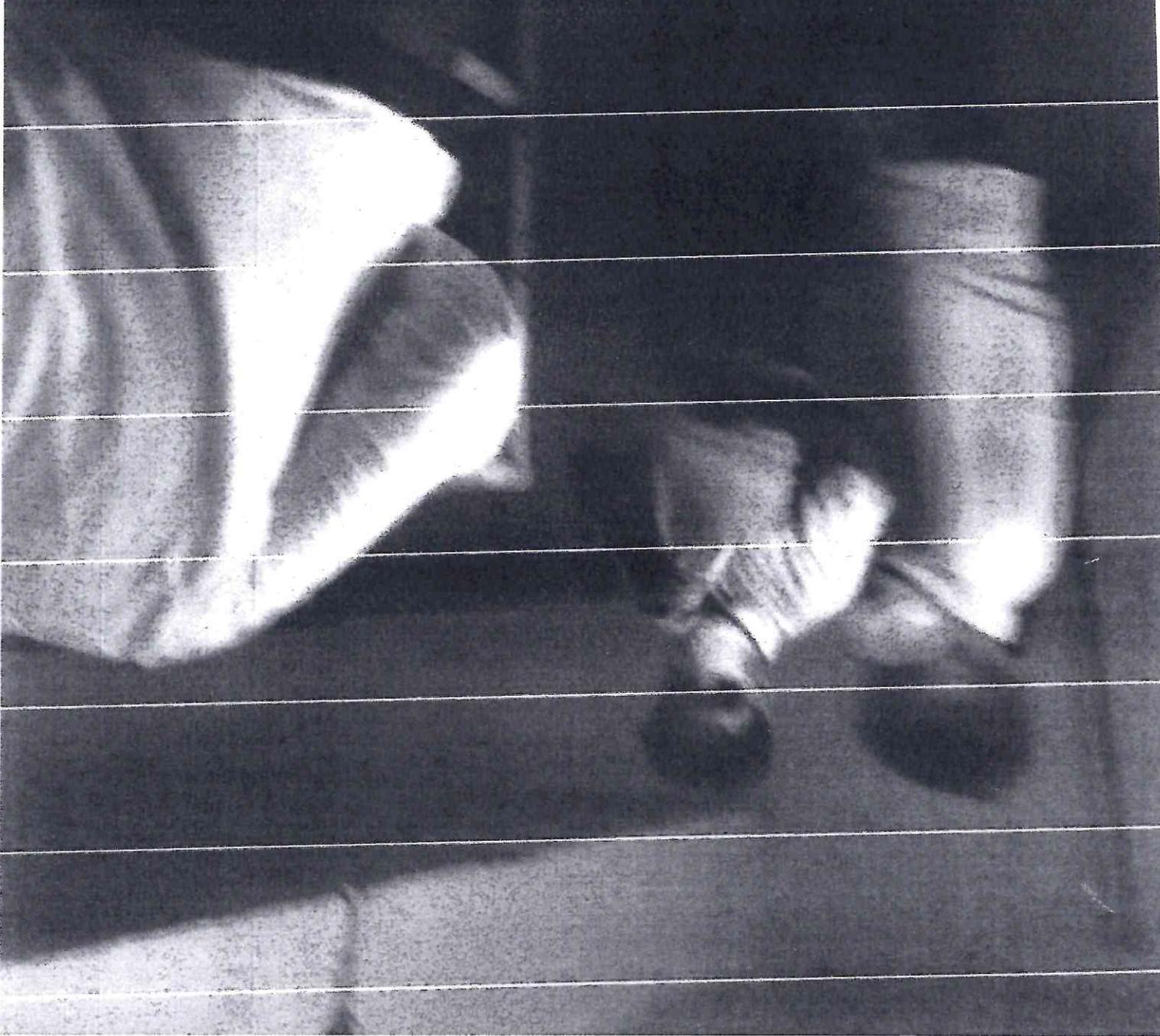


SIKKA SEC-78

SIKKA SEC-78



ANTRIKSH-2





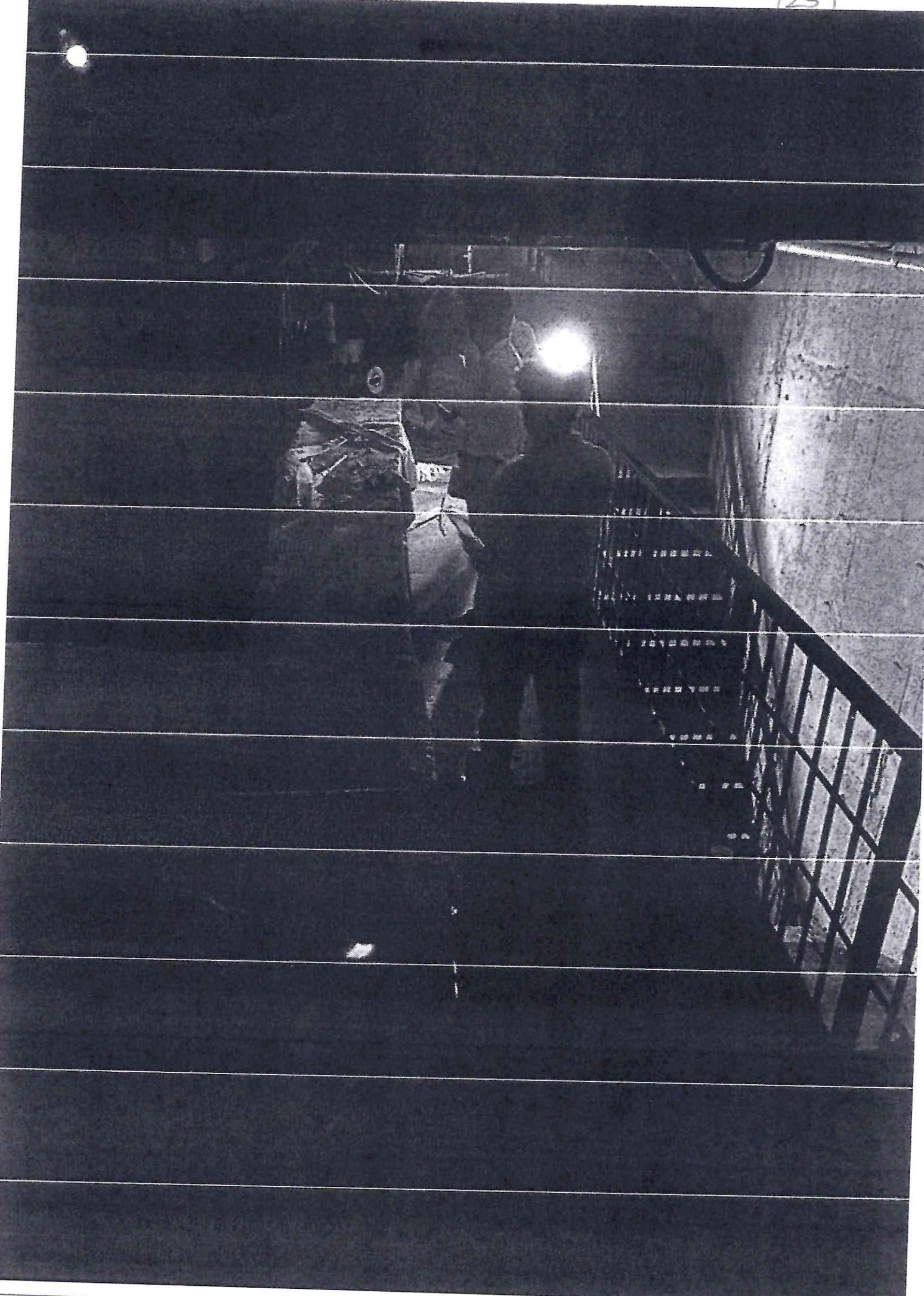
SUNSHINE

ANTRIKSH-2





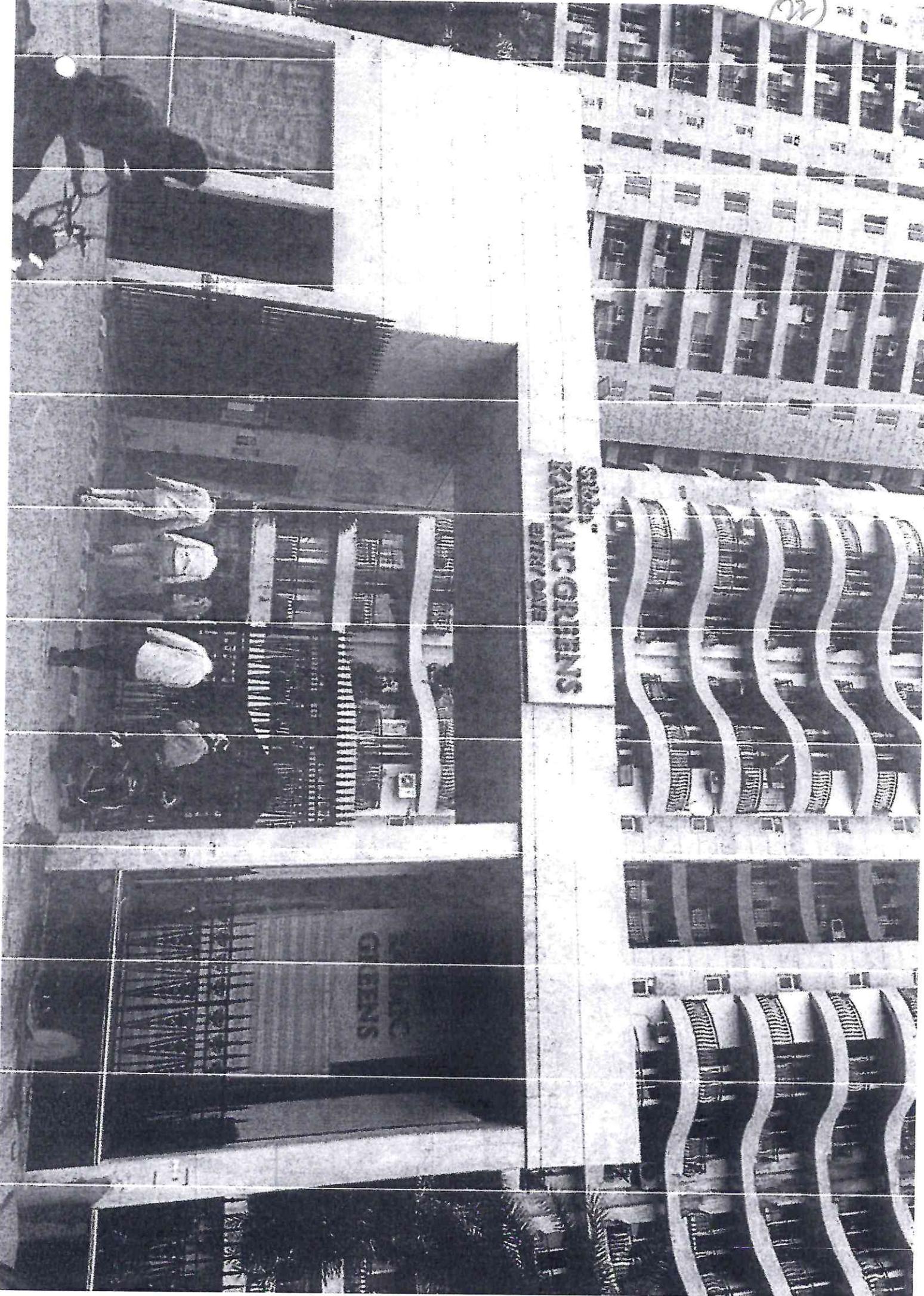




22

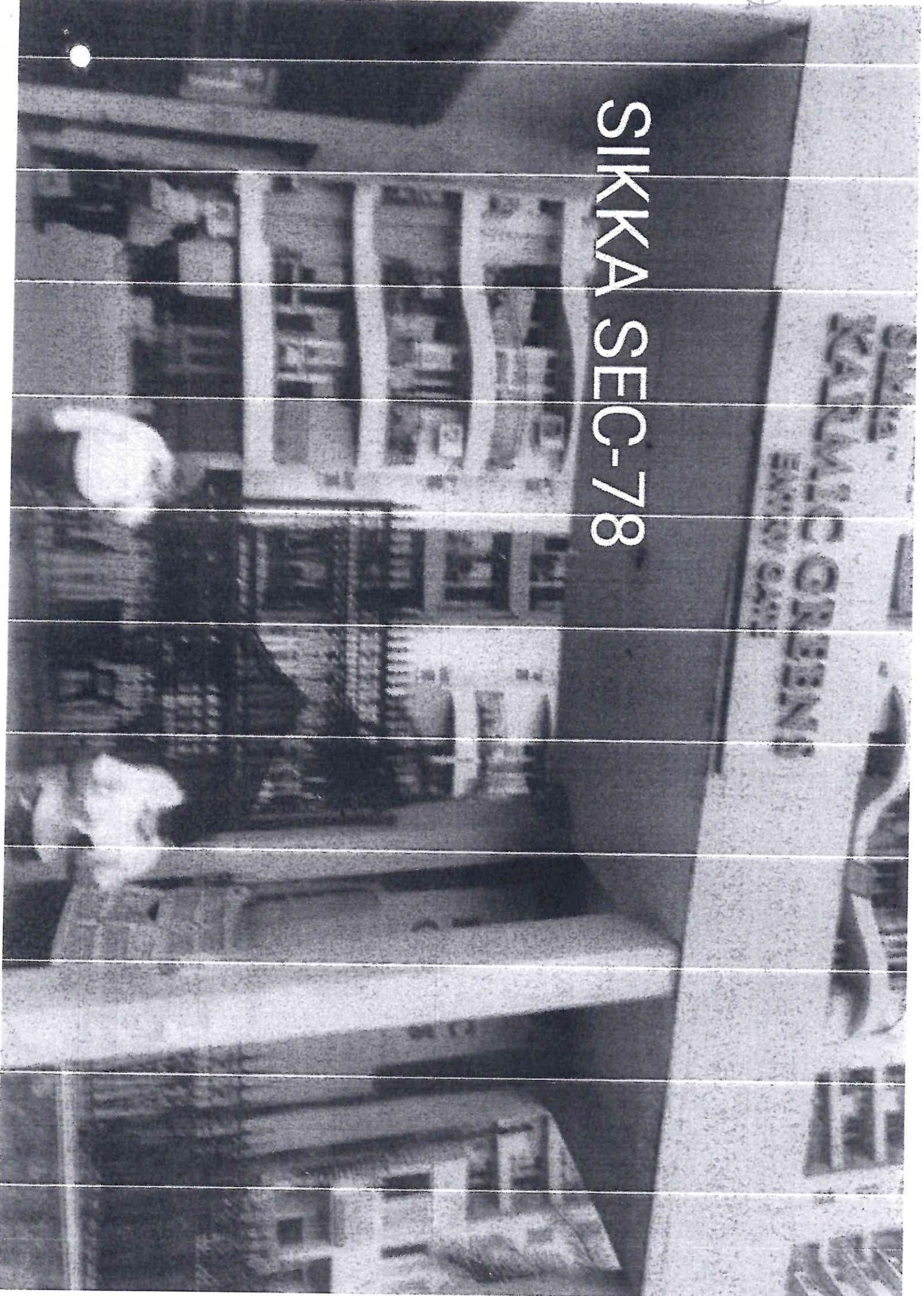
SRM
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ENTRANCE

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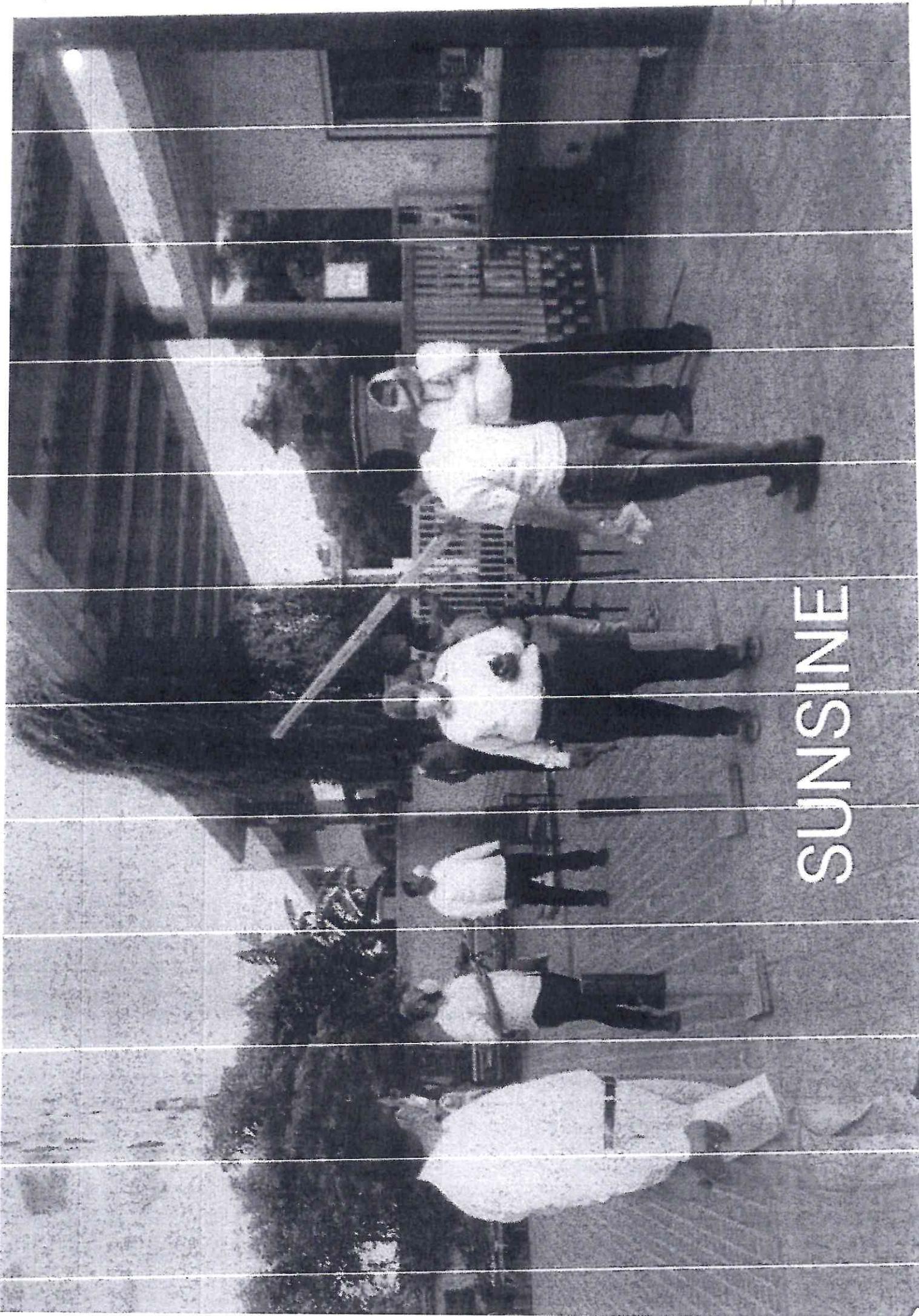
SIKKA SEC-78

WALMART STORE
10000 W. BRIDLE TRAIL
DALLAS, TEXAS 75244



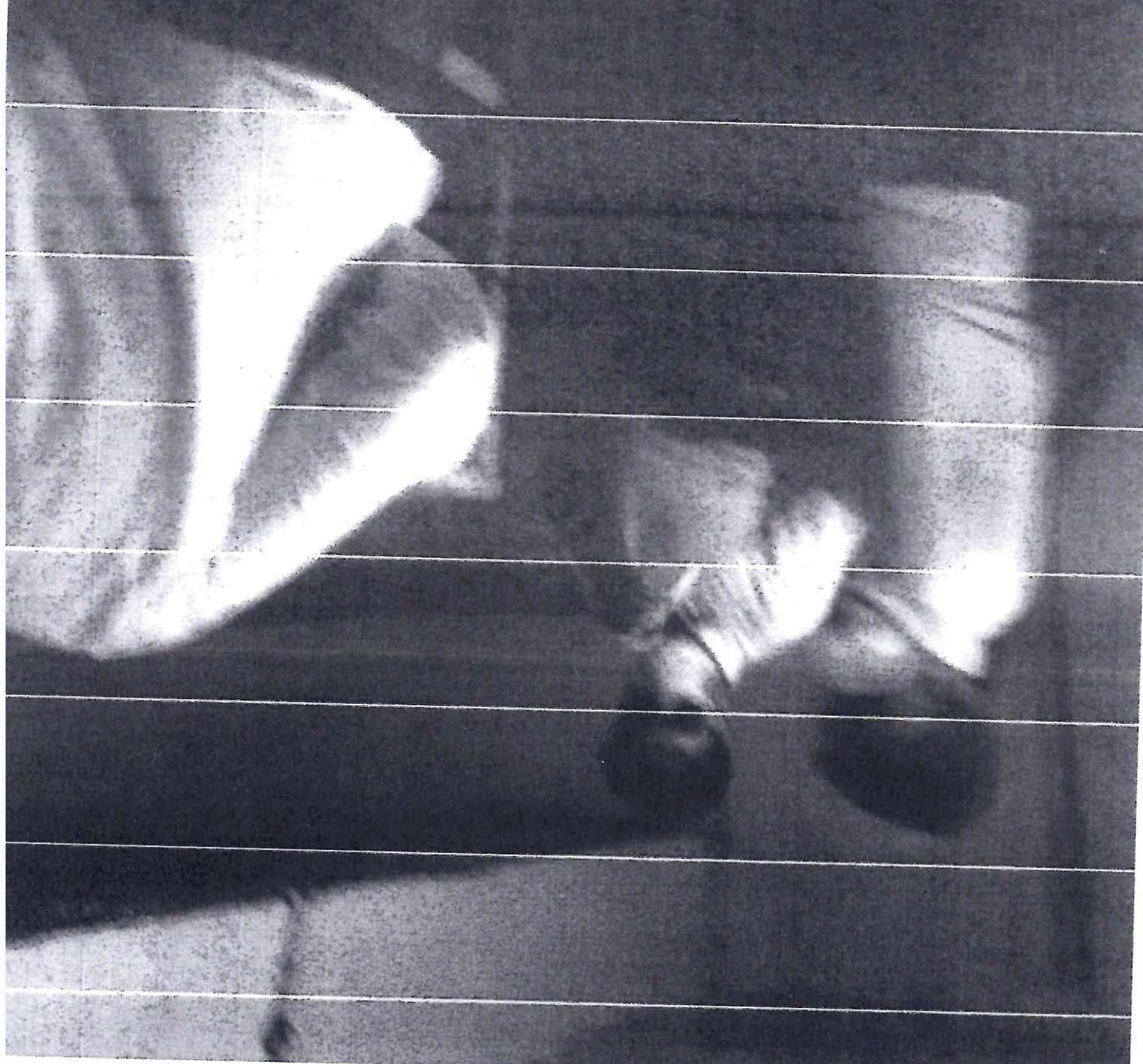
ANTRIKSH-2

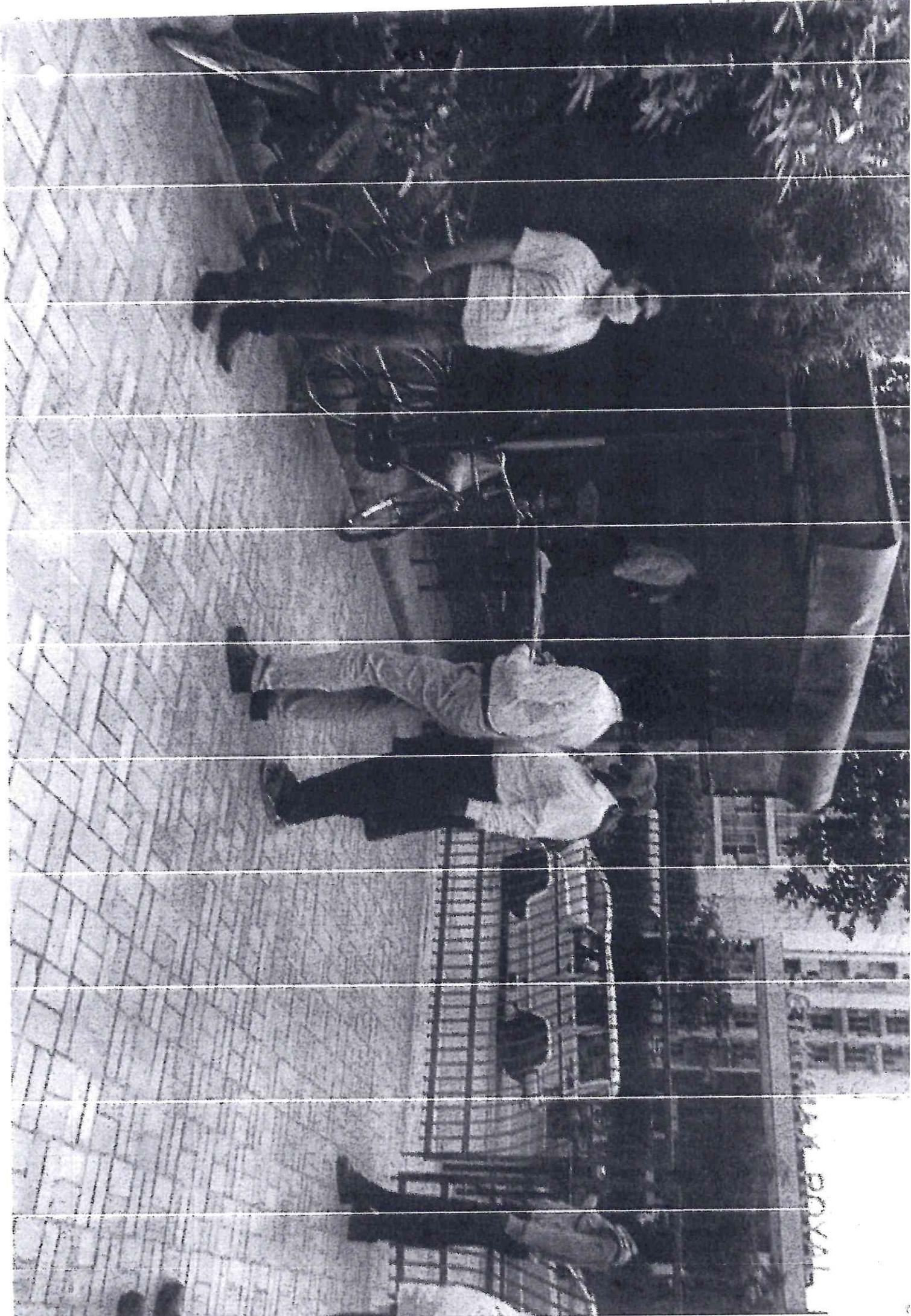


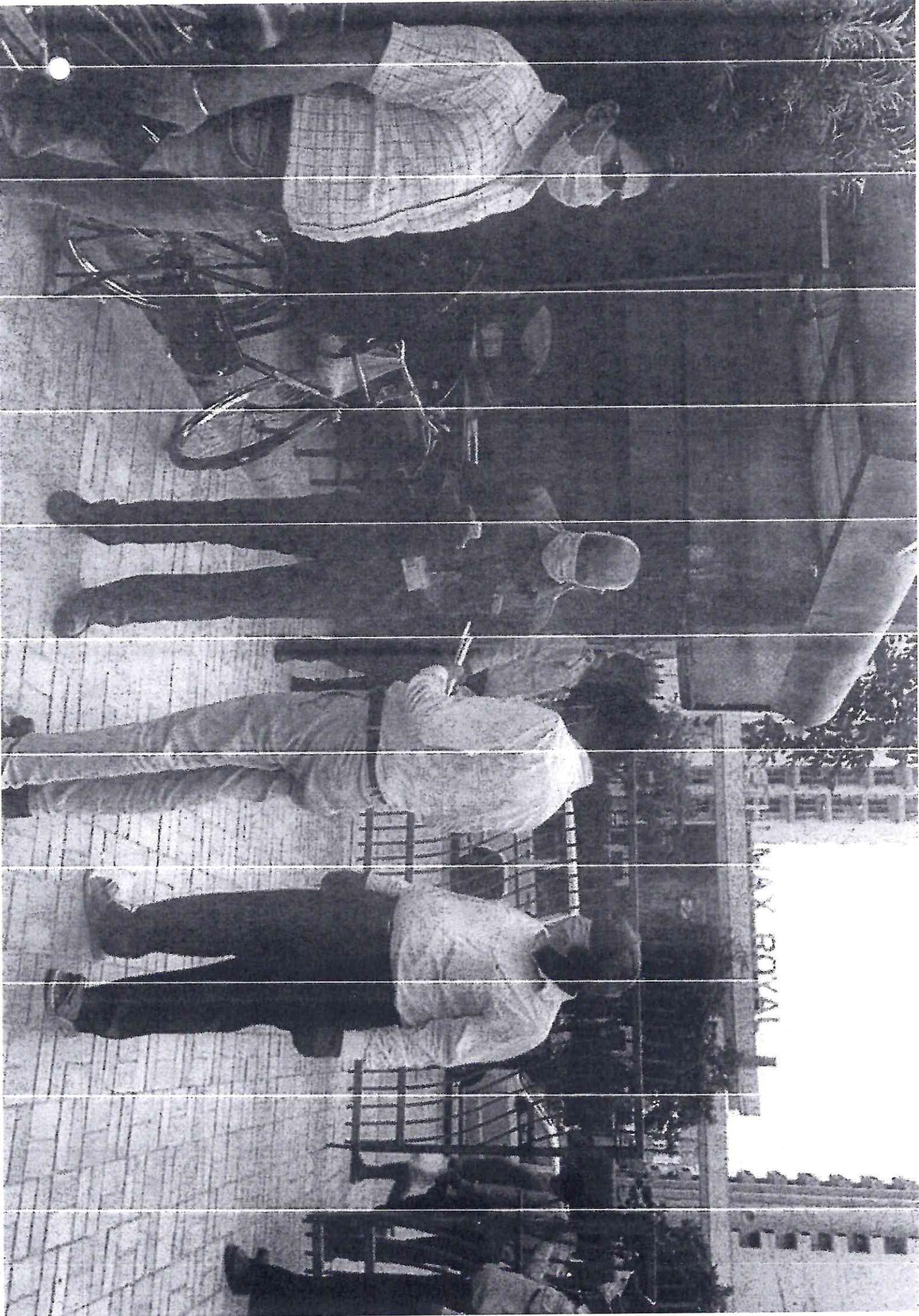


SUNSHINE

ANTRIKSH-2







15



14



●○ REDMI NOTE 8
●○ AI QUAD CAMERA

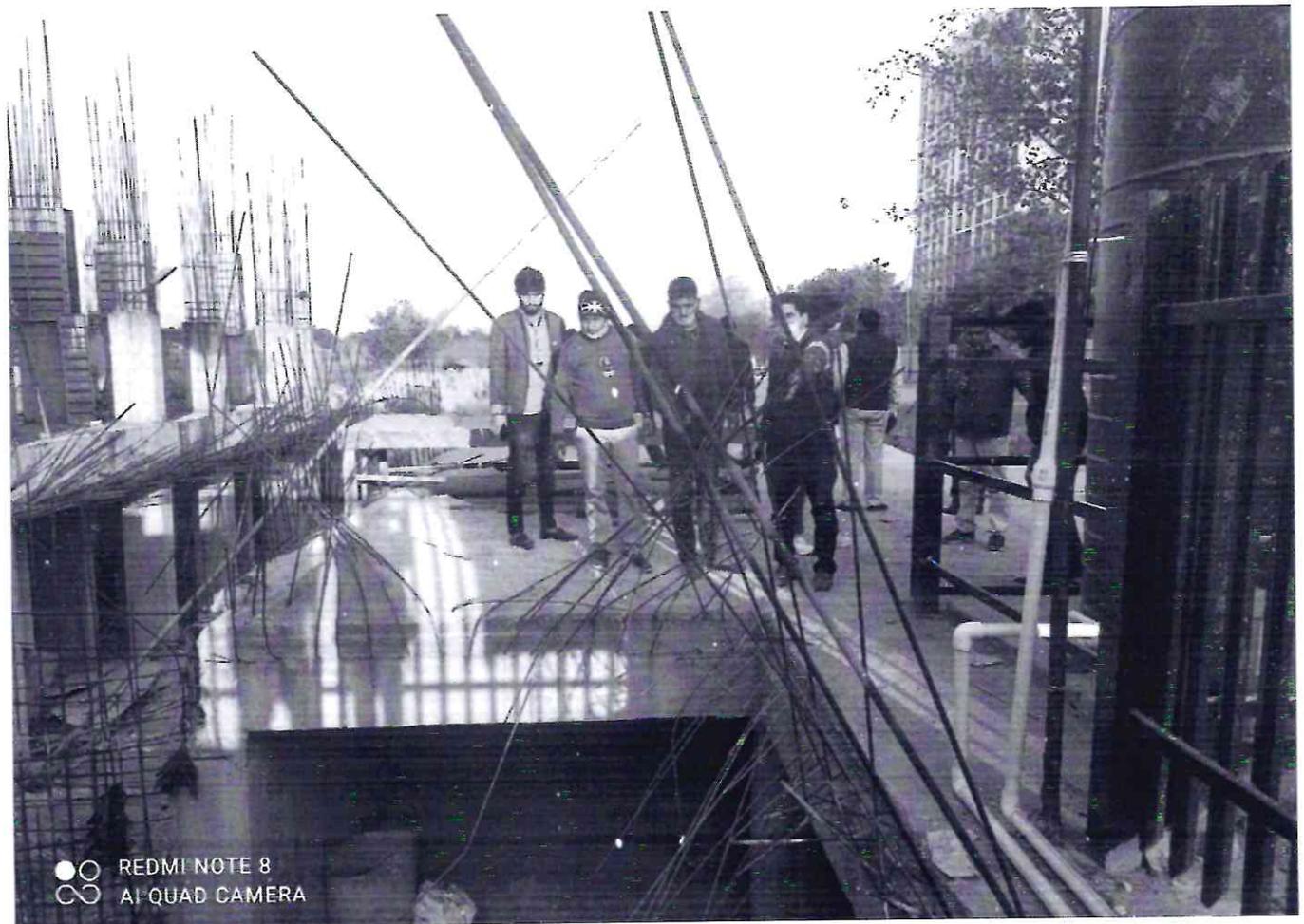


●○ REDMI NOTE 8
●○ AI QUAD CAMERA

13



● ○ REDMI NOTE 8
∞ AI QUAD CAMERA

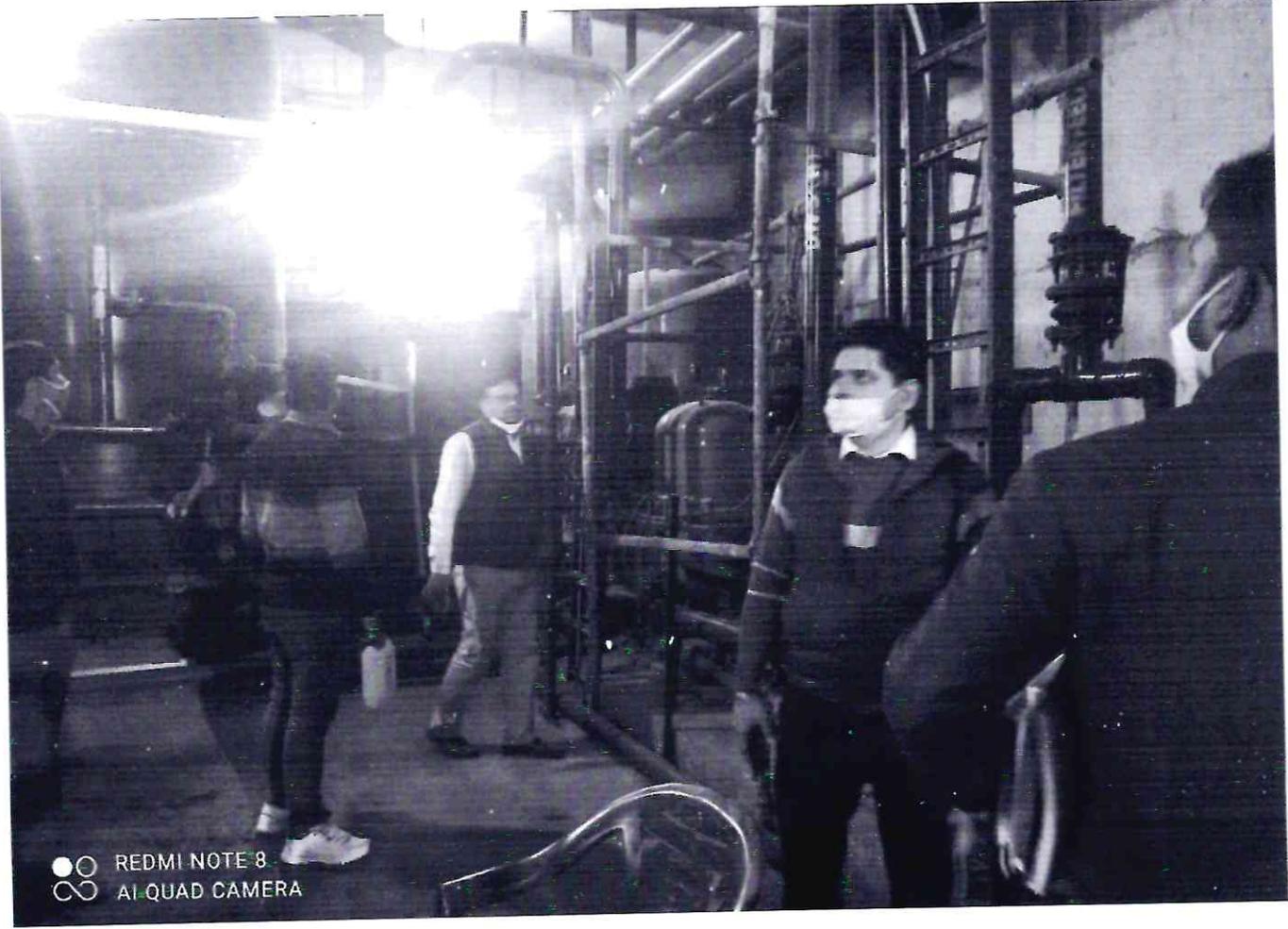


● ○ REDMI NOTE 8
∞ AI QUAD CAMERA

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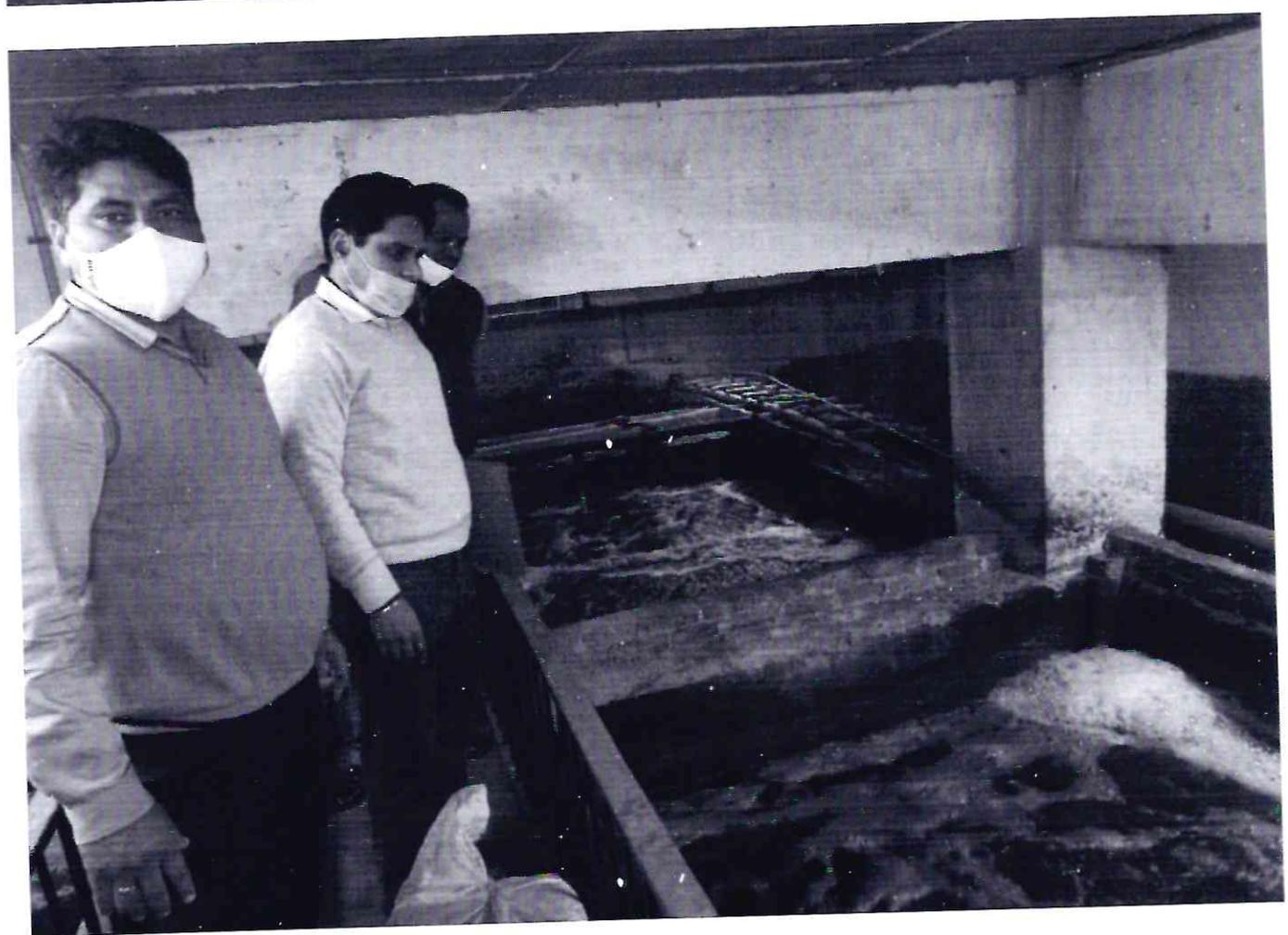


●○ REDMI NOTE 8
●○ AI QUAD CAMERA

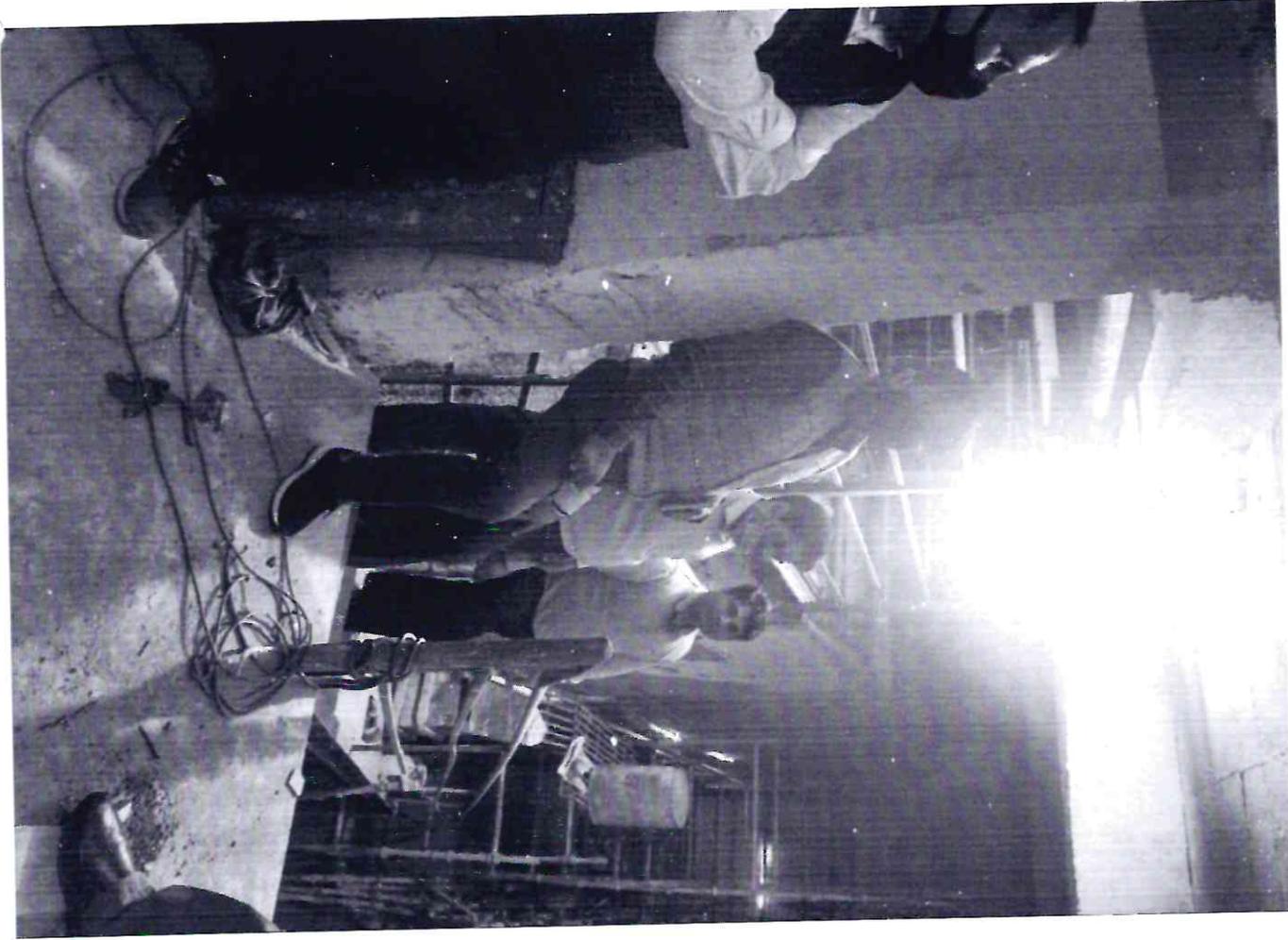


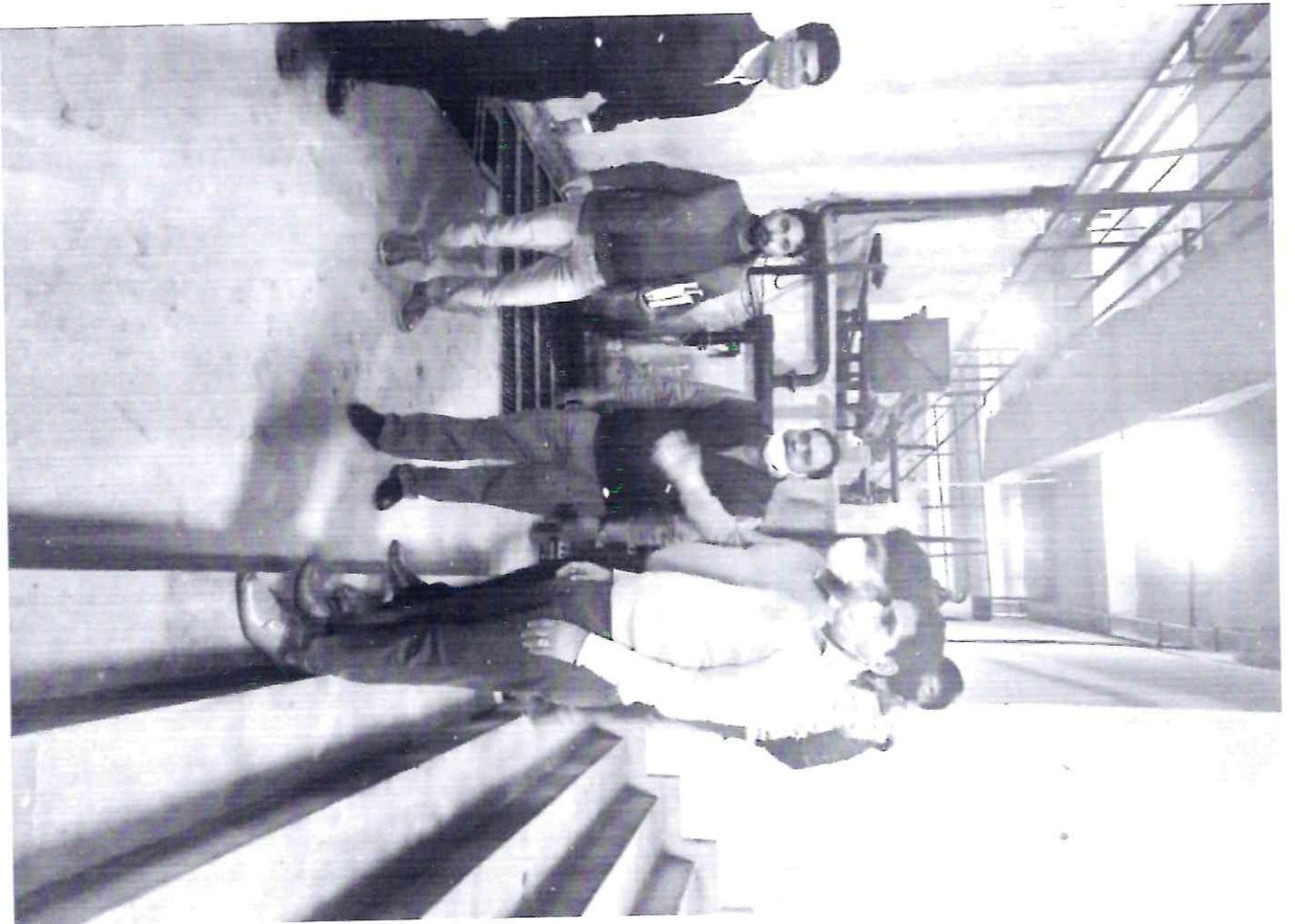
●○ REDMI NOTE 8
●○ AI QUAD CAMERA

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(10)

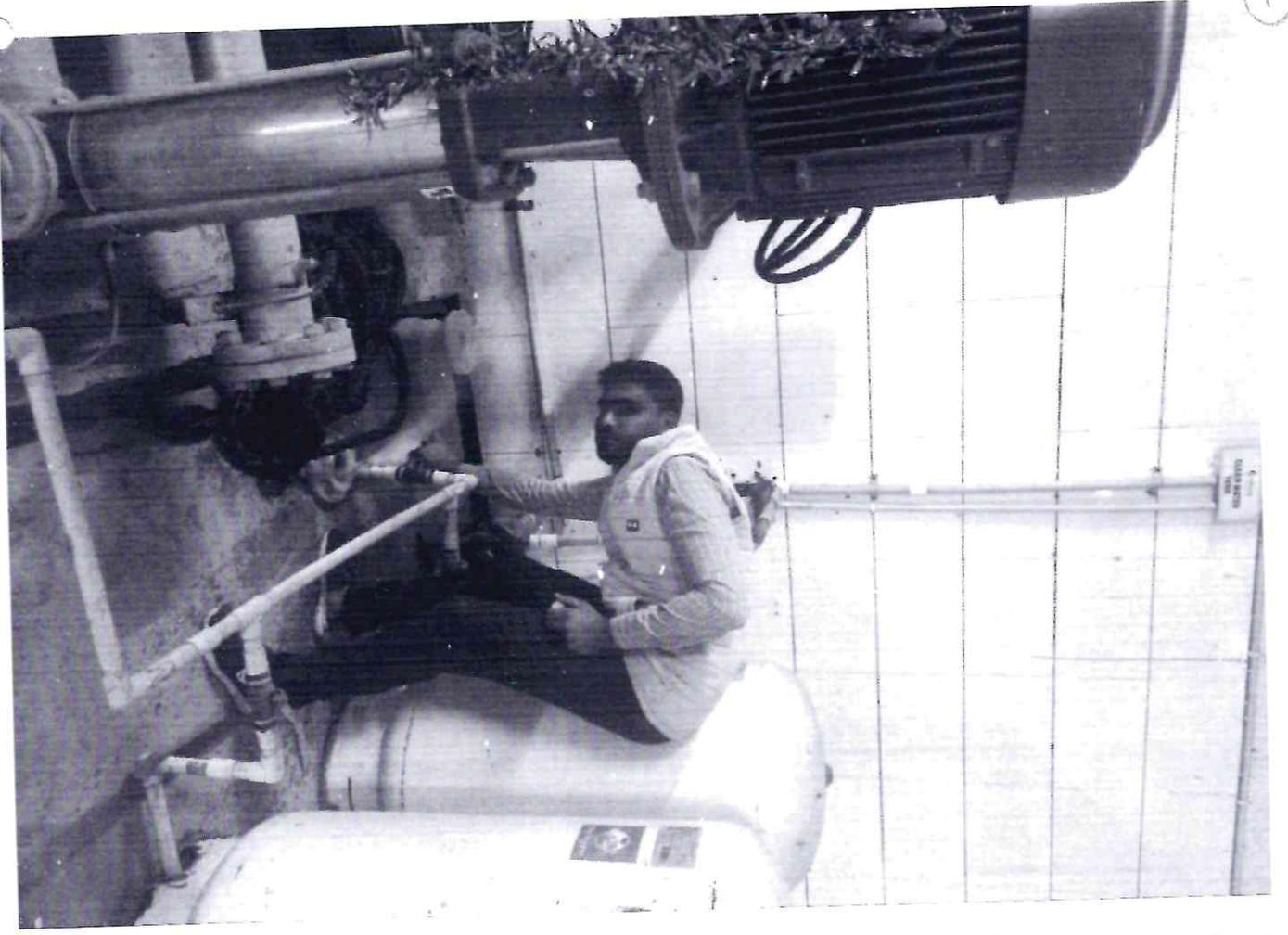




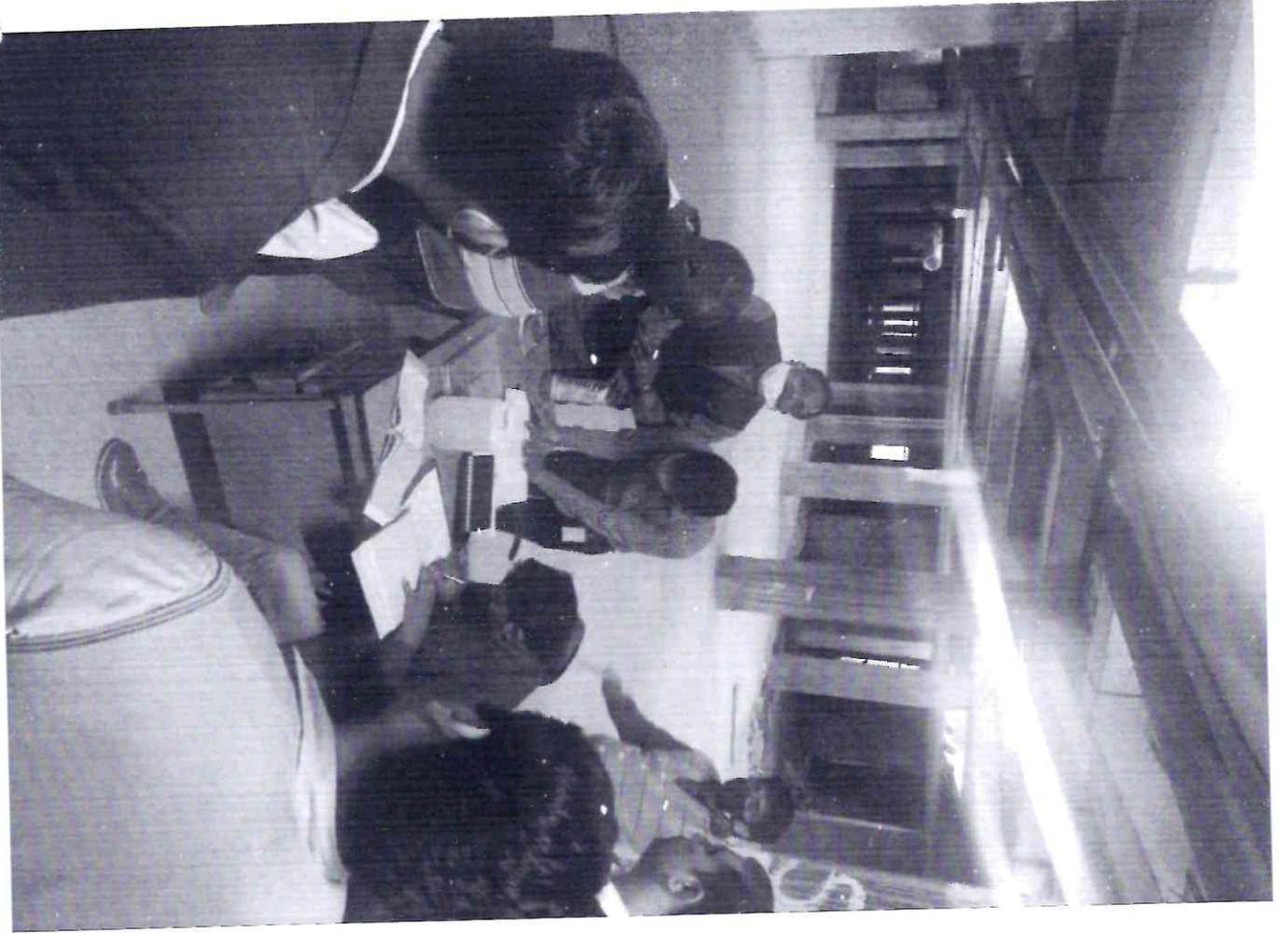
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7



(6)



5

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
Sr. Manager (Jal)-I, Sector-5, Noida,

No. NOIDA/Sr.M(Jal)-I/ 12019/15
Dated: 31/12/19

To,
The Chairman
Central Pollution Control Board
Ministry of Environment Forest & Climate Change
Govt. of India, New Delhi

Subject:- Performance Guarantee

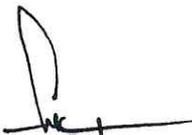
Dear Sir,

Kindly find enclosed herewith a Bank Guarantee in shape of FDR of Rs. 1,00,00,000/- (Rs. One Crore Only) against time bound action Plan already submitted on dated 23.12.2019 in your Office.

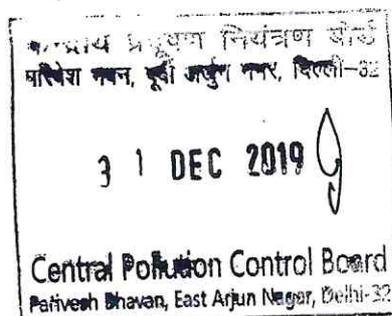
Encls: FDR No KL 692282 (CANARA Bank)

Copy to :-

1. P S to CEO, Maam for kind information.
2. P S to ACEO, Maam for kind information.
3. OSD(T) for kind information.
4. DGM (Jal) for kind information.
5. Sr. Manager (Jal-I & III) for necessary action.


31/12/19
Senior Manager (Jal)-I
NOIDA
31/12/19


31/12/19
Senior Manager (Jal)-I
NOIDA
31/12/19



KAMADHENU DEPOSIT GENERAL

Received From 1. Messrs NOIDA Me 2. 3. NOIDA AUTHORITY SECTO, NOIDA		Central Polities, Cabinet Board Delli		Branch : NOIDA SECTOR 6-2817	
Condition of Repayment:		the sum of (in words) RUPEES ONE CRORE ONLY		Date of Deposit : 31/12/2019	
Value Date		Deposit Amount	Deposit Perio: 12 Month(s) 0 Day(s)	Rate of Interest (%) Pa	Total Interest
31/12/2019	INR 1,00,00,000.00	INR 1,00,00,000.00	6.4	INR 6,55,524.00	INR 1,06,55,524.00
Maturity Date		Maturity Amount		Interest Yield : 6.56	
31/12/2020		INR 1,06,55,524.00		Annul vised	

The total interest payable and maturity value amount/part withdrawal mentioned herein are subject to TDS, as applicable from time to time.

For Canara Bank

(4)

डिप्टी सचिव
1401
Dated : 20.12.2019

No Noida/CEO/2019/

To,

The Chairman
Central Pollution Control Board
Ministry of Environment Forest & Climate Change
Govt. of India, New Delhi

Subject :- Direction Under Section 5 of the environment (protection) Act 1986 in compliance to Honb'le National Green Tribunal Order dated 19.02.2019.

Reference :- File No. A-14011/1/2015-UPC-1/2015/2477 Date : 06.06.2019

Honb'le N.G.T. Principal Bench, New Delhi in the matter of OA No- 1002/ 2018 titled Abhist Kusum Gupta Vs State of Uttar Pradesh & Ors vide its order dated 19.02.2019 and dated 30.07.2019 has directed as follows :-

"CPCB, DPCC, DJB, EDMC, Noida Authority & UPPCB to have a joint meeting within one month and to prepare an action plan in respect of action in respective states to check the water pollution which may also include action to be taken for prohibiting the discharge of effluents, for prosecuting the polluters and recovering the compensation for the damage being caused to the environment. The Nodal Agency will be CPCB for co-ordination and compliance. The report of the action taken be furnished to this tribunal within two months by e mail at ngfiling@gmail.com."

In compliance with Honb'le NGT direction, a report dated 18.04.2019 has been furnished by the Central Pollution Control Board (CPCB) submitted its major findings as follows :-

"30 drains are discharging untreated waste water to Kondli/Noida drains and contributing to its organic and hydraulic loading."

Based on above observations CPCB. vide File No. A-14011/1/2015-UPC-I/2477 date-06/06/2019, directed Noida as under :-

- i) To develop time bound action plan to stop discharge of untreated waste water to 30 drains.
- ii) To intercept all drains and channelize waste water to STPs so that no untreated waste water is discharges to Noida drains.
- iii) To deposit an interim environmental compensation of Rs. 1,00,00,000 (Rupees one crore only) in CPCB account No 532702010009078 IFSC code UBI No 553271 UBI, LP extension branch, Delhi as per environmental compensation policy, framed in compliance of NGT order dated 06.12.2018 in original application No- 125/2017 and MA No- 1337/2018 within 7 days from date or receipt of directions"

In regard to the above we would like to place our compliances as under:-

1. It may further be noted that the 30 drains, which are merging with Kondli drain are not effluent drains. They are storm water drains that are not required to be linked with any STP as they are designed and meant to carry only the storm water.

The analysis of the sample of the drains as carried by the UPPCB too indicates a positive report. **Infact, the actual fault lies at the end of Delhi which is injecting industrial pollutants in the Kondli drain.** It could be observed that water quality at the entry point of Noida (from Delhi side) is poor and that it improves at confluence of Noida drain and Yamuna. All major drains above one meter width are cleaned once in a year (particularly before monsoons) and other drains less than one meter width are cleaned 3-4 times a year or as and when required.

2. That Noida Authority is a planned industrial town in which industrial, commercial, institutional & residential societies are all connected with well planned sewerage network that are ultimately connected and treated at 6 (Nos) SBR technically based STP of capacity 231MLD located in different sectors.
3. That Sewerage generation from the Noida is approx 190 MLD and it is treated in STPs of capacity 231 MLDs [standards are being achieved by STPs.]
4. The Noida has also placed bamboo meshed checked walls/gates at 208 junction points, where from a lot of littered material floats in to water bodies, that affects the flow of the drains. (Photograph attached as Annexure-I)
5. That besides above, Noida has registered a total 19 Nos. of sewage decanters heavy vehicles fitted with GPS, to ensure effective monitoring and tracking. Each of these vehicles decant the sewage at the nearest SPS. A log book is being maintained for the same. (Annexure-II)

In compliance with honorable NGT direction a time bound action plan has been formulated to stop discharge of untreated waste water in 30 drains of Noida which merged in Kondli drain and then finally converge in Yamuna River :

- i) A committee has been constituted to inspect high rise building's STP and to evaluate the performance of every STP. The Committee will examine whether the STP to perform standard parameter. It operate in a compliance manner and discharges only the treated effluent in the passing drain, post utilizing the treated waste water at their end. The defaulters are to be identified and recommended for environment compensation for non compliance of NGT orders. More stringent action will be taken against the builders as per Noida Authority rules. (Time Required - 1 year)
- ii) In compliance with Hon'ble NGT directions and Water Prevention Act-1976, joint inspections with UPPCB team will be conducted at different sections/location and violators to be appropriately prosecuted. Committee shall also check untapped sewer lines of individuals/builders/villagers and same shall be informed to concerned department for necessary action. (Time Required - 1 year)
- iii) Proposals for strengthening of existing sewerage network amounting to Rs. 1977.45 lac have been submitted and same are to be executed on priority basis. (Time Required - 2 years) (Annexure-III)
- iv) Noida authority in anticipation of future projected load has already planned to put more STPs of capacity 180 MLD as planned by WAPCOS in place to accommodate the future load of sewerage effluent discharge of city. (Annexure-IV) (Time Required - 4 years)

- v) 100 Nos. of Public toilets and 56 Nos. of community toilets have been constructed. In addition to that mobile toilets have been installed at slum/remote areas under ODF scheme of Govt. of India. All toilets are regularly monitored for proper functioning and maintenance (Annexure-V). All the Community/Public Toilets are connected with the existing sewerage network. (Work completed)
- vi) Total 22 Nos of desludging points have been constructed at last sewer manhole near SPS (Sewage Pumping Station). Sewage from different public toilets/slum areas is collected and discharged in these decanting points by registered sewage decanters heavy vehicles fitted with GPS (Annexure-VI) (Work completed)
- vii) We are in process of developing in-situ treatment using constructed wetland" technique for Noida drain in consultation with Prof. C.R. Babu, (CEMDE, University of Delhi). Six constructed wetland system each covering a stretch of 500 meter length have been proposed for abatement of organic load of Noida drain. (Annexure-VII) (Time Required - 1.5 years)
- viii) Special drives have been carried out against encroachers on embankment of drains and same has been maintained. So disposal of untreated waste water into drains has been stopped. All encroachments on the embankment of these 30 drains will be removed within next one year. (Time Required - 1 year)
- ix) Noida will arrange further study by WAPCOS/EIL to evaluate feasibility of Intercepting Sewer Scheme as a long term remedial measure Based on the study report further action will be taken accordingly. (Time Required - 3 years)

In light of the above, it is requested that interim environment compensation of Rs one crore may kindly be revoked as Noida is not contributing in polluting the Kondli drain directly. We assure that above work plan shall be executed within stipulated period to make all these 30 drains free from pollutant, if any, in future.

Encls: As above

Regards

Chief Executive Officer
Noida

Copy to :-

1. The Chairman Uttar Pradesh Pollution Control Board Building No. TC-12V Vibhuti Khand, Gomati Nagar Lucknow-226010.
2. The Secretary Ministry of Environment, Forrest & Climate Change Indira Paryavaran Bhawan Ali Ganj, Jorbagh Road, New Delhi-110003
3. Chief Legal Advisor, NOIDA
4. Regional Office UPPCB Noida

Chief Executive Officer
Noida